

i

**BEFORE THE NATIONAL GREEN TRIBUNAL,
(EASTERN ZONE BENCH), KOLKATA
ORIGINAL APPLICATION NO. 16 OF 2024/EZ**



BETWEEN

MD. HUMAYUN ABBAS

..... **APPLICANT.**

-VS-

STATE OF WEST BENGAL & ORS.

..... **RESPONDENTS.**

I N D E X

Sl.No.	Particulars of Documents	Annexure	Page No.
1.	Counter affidavit		
2.	Photocopy of the said authorization	"R-1"	1-8
3.	Photocopy of the said Electoral Roll	"R-2"	9
4.	Photocopy of the Inspection Book of the Kolkata Municipal Corporation from 1976 onwards (collectively)	"R-3"	10-39
5.	Photocopy of the Amalgamation Certificate.	"R-4"	40-43
6.	Photograph along with current newspaper showing our possession over the said premises	"R-5"	44
7.	Electricity Bill standing in the name of Javed Akhtar, respondent no. 6 & Erstwhile occupier.	"R-6"	47-50
8.	Photocopy of the aforesaid letter dated 10.09.2021	"R-7"	51
9.	photographs of the water body	"R-8"	52-53

05 MAR 2024

10	Copy of the Mutation Certificate, KMC Tax bill, Building sanction plan and letter from Kolkata Improvement Trust.	"R-9"	54-58
11.	Photocopy of the surrender letter, occupation certificate of the occupiers are collectively	"R-10"	59-69
12.	Photocopy of the aforesaid solemn order dated 11.08.2021 passed in WPO 376 of 2021, reports and order of KMC for removal of alignment are collectively	"R-11"	70-77
13.	Photocopy of the map filed by the said partition commissioner in TS 216 of 1979	"R-12"	78-80
14.	Vokalatnama.		



05 MAR 2024



**BEFORE THE NATIONAL GREEN TRIBUNAL,
(EASTERN ZONE BENCH), KOLKATA
ORIGINAL APPLICATION NO. 16 OF 2024/EZ**

BETWEEN

MD. HUMAYUN ABBAS

..... **APPLICANT.**

-VERSUS-

STATE OF WEST BENGAL & ORS.

..... **RESPONDENTS.**

**COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NOS. 4 TO 6 TO
THE ORIGINAL APPLICATION FILED BY THE APPLICANT.**

I, Irfan Javed, son of Javed Akhtar, aged about 47 years by – faith Islam, by occupation-Business residing at 13/2C, Palm Avenue, PS- Karaya, Kolkata-700019, do hereby solemnly affirm and say as follows:-

1. That I am respondent no. 5 herein and I am also well acquainted with the facts and circumstances of the instant case. I am competent to make and affirm this affidavit and authorized to make and affirm this affidavit for and/or on behalf of the Respondent No. 4 and 6. Photocopy of the said authorization is annexed hereto and marked as “Annexure R-1”.

05 MAR 2024

2. A copy of the instant application along with the solemn order dated 25.1.2024 passed by the Hon'ble Tribunal (hereinafter referred as the "said application") was served upon me on 03/02/2024, I have perused the said application and have understood the purported, contents and/or tenor thereof.
3. Before dealing with the various allegations and/or statements made in the different paragraphs of the said affidavit, I submit that the said application contains many incorrect allegations and/or statements which have been deliberately made only to mislead this Hon'ble Tribunal. I reserve my right to file supplementary counter affidavit make further submissions on the issue at the time of hearing, if necessary.
4. Now I proceed to deal with the various averments and/or statements made in various paragraphs of the said affidavit. The statements and/or averments which are not specifically dealt with hereinafter are deemed not to be admitted.
5. With regard to the statements made in paragraph no. 1 of the said application, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is specifically denied that the applicant is residing with his family members at 7, Tiljala palace, Kolkata-700017. It is submitted that Md Humayun Abbas being the applicant herein is/was never the resident and/or occupier of 7, Tiljala palace, Kolkata-700017, and it is crystal clear from the Electoral Roll that the applicant is not a resident of the same. It is also evident from the Inspection Book of the Kolkata Municipal Corporation that the applicant herein never occupied the said property since 1976. It is further submitted that there is no existence



05 MAR 2024

of any such premises under the name and style of 7, Tiljala palace Kolkata-700017. Therefore, it can be well said that the applicant herein has not approached the Hon'ble Tribunal with clean hands. Photocopies of the said Electoral Roll and Inspection Book of the Kolkata Municipal Corporation from 1976 onwards (collectively) are respectively annexed herewith and marked as "**Annexure R-2**" and "**Annexure R-3**".

6. It is pertinent to mention here that the respondent nos. 4, 5 and 6 along with Shaheda Parveen have been enjoying absolute and peaceful possession of the property in question. Needless to mention that the respondents are in lawful possession of the said property. The respondent nos. 4, 5 and 6 are the absolute owners of the said property. The respondents had purchased the said property by way of various registered Deeds of Conveyance in the year 1998. The respondents crave leave to produce the aforesaid Deeds of Conveyance before the Hon'ble Tribunal at the time of hearing, if necessary.
7. It is respectfully submitted that the said property has been recorded in the Assessment Book of the Kolkata Municipal Corporation as premises no.7, 7A, 7B, 7C, 7D, 7E & 7F Tiljala Palace, Kolkata-700017, subsequently renumbered as premises no. 7A, Tiljala Palace, Kolkata-700017, here in after referred to as 'the said premises'. Photocopies of the Amalgamation Certificate, Photograph along with current newspaper showing our possession over the said premises, Electricity Bill standing in the name of Javed Akhtar, respondent no. 6 herein are respectively annexed herewith and marked as "**Annexure R-4**", "**Annexure R-5**", & "**Annexure R-6**".



05 MAR 2024

8. With regard to the statements made in paragraph no. 2 of the said application, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is stated that the construction work is continuing in the said property as per sanctioned building plan issued by the Kolkata Municipal Corporation. It is pertinent to mention that at the time of issuing and/or granting sanctioned Building Plan, the Executive Engineer (C), Environment and Heritage Department, Kolkata Municipal Corporation, by a letter dated 10.09.2021 under memo No. E&H/102/2020-21, allowed the respondents to create the proposed water body within the said property and also instructed to maintain sufficient dept as per West Bengal Fisheries Act, 1984 and as per statutory circular of West Bengal pollution Control Board. Accordingly, the existing tank in the property is to the tune of and/or measuring about 1.7 Cottahs and that has been duly preserved and protected. It is specifically denied that respondents have encroached any portion of the applicant's area forcibly. Moreover, applicant has no right, title and interest over the said property. Photocopy of the letter dated 10.09.2021 under memo No. E&H/102/2020-21 and the photographs of the water body are respectively annexed herewith and marked as "**Annexure R-7**" and "**Annexure R-8**".

9. Save as would appear from admitted records and save as expressly admitted by me hereinafter I deny each and all the allegations contained in paragraph no. 2 of the said application as if same are set out and traversed ad seriatim.

10. It is pertinent to mention that the civil court is the appropriate forum to adjudicate the dispute regarding title of the said property. It is



05 MAR 2024

specifically denied that the respondents are the promoters rather the Respondents are the joint owners of the aforesaid property. It is specifically denied that respondents and their men and agents had sought to attack the applicant herein and also used filthy and abusive language furless to speak about the alleged threat of dire consequences in the event the applicant makes any objection with regard to the ongoing construction work. The applicant herein has made a concocted story. The applicant has no legal basis to file this application. The applicant herein has adopted an untwisting method with a false and frivolous claim of occupation of any portion or portions of the said property. It is further stated that the construction is being done in accordance with law after obtaining all necessary permissions. Photocopies of the building sanction plan from the Kolkata Municipal Corporation, consent from the office of Kolkata Municipal Corporation (KMC), Kolkata Improvement Trust, etc. Copy of the Mutation Certificate, KMC Tax bill, Building sanction plan and letter from Kolkata Improvement Trust are collectively annexed herewith and collectively marked as "**Annexure R-9**".

11. With regard to the statements made in paragraph no. 3 of the said application, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is denied that after handing over the possession of the said property from the erstwhile occupants and/or tenants, i.e. since 2011, unlawful acts of filling up of the water body and/or tank was carried out by the respondents. It is also denied that any complaint was lodged by the applicant herein before the concerned authority in connection with the filling up the water body and/or tank alleged to have been situated in the said property. It is further stated that there were several occupiers and/or tenants in



05 MAR 2024

the said premises and they subsequently handed over the vacant peaceful possession of their respective occupation in favour of the respondents in the year 2011. The respondents have started and/or commenced construction over the said property without filling up any water body and/or tank in any manner whatsoever. The respondents herein crave leave to produce the authenticated data before the Hon'ble Tribunal that there was no water body and/or tank in the said property since 2007. Photocopy of the surrender letter, occupation certificate of the occupiers are collectively annexed here with and marked as "**Annexure R-10**".

12. It is specifically denied that a 17 (seventeen) Cottahs of pond has been existing in the said property because such statement has no foundation and utterly false and/or incorrect. It is emphatically denied that construction work is carried on after filling up the water body and/or tank. In this context, it is stated in no certain term the assertion with regard to the existence of 17 (Seventeen) Cottahs of water body and/or tank in the property is absolutely baseless and it is a concocted story. Such incorrect statements may kindly be dealt with as per law. It is stated that the respondents have never filled up any Water body and/or tank in any manner whatsoever. It is submitted that there was proposed road alignment over the said property by the Kolkata Municipal Corporation long back from the year 1927, subsequently respondents made a prayer before the KMC for removal of the said road, alignment which passes through the middle of the said premises which clearly shows that there was existence of land as the alignment cannot be over the water body. Thereafter, respondents had filed a writ petition before the Hon'ble High Court being WPO no.376 of 2021, which was disposed of by the Hon'ble Court on



105 MAR 2024

11.08.2021. In pursuance of the said order a survey was conducted the municipal authority and after obtaining all legal formalities KMC passed an order for removal of alignment from the said premises. Photocopy of the aforesaid solemn order dated 11.08.2021 passed in WPO 376 of 2021, reports and order of KMC for removal of alignment are collectively annexed hereto and marked as **"Annexure R-11"**.

13. With regard to the statements made in paragraph nos. 4 and 5 of the said affidavit, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is stated that the documents, relied upon by the applicant herein, are redundant and not relevant in this context as the clear picture of nature and physical status of the said property cannot be assessed by such private documents. More over the present application has been filed by the applicant having personal and vested interest with the malafide intention to harass the respondents.
14. It is further stated that the TS no. 216 of 1979, between Nirupam Guha Thakurkarta versus Sanjib Chandra Guha Thakurkarta, was filed before the Ld. 2nd Sub Judge at Alipore wherein an order was passed by the Learned Court directing interalia the Commissioner / Special Officer / Survey Sassed Partition Commissioner to inspect the property physically and accordingly, a duly appointed Special Officer / Survey passed Partition Commissioner went to the locale and conducted the survey and thereafter submitted a report accompanying by a drawing map which clearly indicates the actual picture of the property without a trace of water body as well as the present status. Needless to mention that such map as well as the report would clearly reveal the status of the land at the relevant point



105 MAR 2024

of time. Photocopy of the map filed by the said partition commissioner is annexed here with and marked as "Annexure R-12".

15. Save and except matters of record and save what has been stated by me hereinbefore I do not admit any statement, averment, contention, submission as made/raised in the said application as if the same are expressly denied by me in seriatim and specifically traversed.

16. That the statements contained in paragraph nos. 2 to 4, 9, 10, 12 and 14 of the foregoing affidavit are true to my knowledge and those contained in paragraph nos. 1, 5 to 8, 11, 13, and 15 are information derived from the records of the case and the rests are my humble submissions before the Hon'ble Tribunal.

S/- 60) 05-03-2024

Manjaved

DEPONENT

Identified by me.

Shahmangal
Advocate. *F/514/2024*



Solemnly Affirmed & Declared Before me on Identification of L.D. Advocate

MUKUL SRIVASTAVA
Notary, Govt. of India
Regd. No.- 8087/10
Expiry on 25/06/2025



05 MAR 2024

Letter of authorization

We, (1)Rehan Javed, S/o Javed Akhter & (2) Javed Akhtar, S/o Late Haji Md. Issac, both residing at the premises no.44D, Shamsul Huda, Road, PS- Karaya, Kolkata-700017, also of 13/2C, Palm Avenue, PS- Karaya, Kolkata-700019, and also of premises no. 7A, Tiljala place, Kolkata 700017, do here by authorize and nominate our brother / son namely Irfan Javed, to represent us, file any affidavit, application, written objection, replica on our behalf in respect of any litigation or dispute pertaining to the premises no. 7A, Tiljala place, Kolkata 700017, in connection with OA 16 of 2024 pending before the Ld. National Green Tribunal, Kolkata Bench.

We, do here by attest the signature of Irfan Javed in the following.

Irfan Javed

Person taking authorization.

- 1. Rehan Javed
- 2. Javed Akhter

Persons giving authorization.

Irfan Javed

Attested by us

- 1. Rehan Javed

(REHAN JAVED)

- 2. Javed Akhtar

(JAVED AKHTAR)



Dated:- 01/03/2024.

ELECTORAL ROLL 2024 S25 West Bengal

No. Name and Reservation Status of Assembly Constituency : 161 - BALLYGUNGE (GENERAL)		Part No. : 131			
No. Name and Reservation Status of Parliamentary Constituency(ies) in which the Assembly Constituency is located : 23 - KOLKATA DAKSHIN (GENERAL)					
1. Details of Revision					
Year of Revision	2024	Roll Identification Special Summary Revision 2024			
Qualifying Date	01-01-2024				
Type of revision	Special Summary Revision 2024				
Date of Updation	01-11-2023				
2. Details of part and polling area					
No. and name of sections in the part					
1-DILKHUSA ST. (PRE. EVEN NO. 46 TO 92 & ODD NO. 49, 97 & ITS BY NOS)		Main Town or Village	: KOLKATA MUNICIPAL CORPORATION		
2 -PARK STREET PREMISES NO. 116 & 118A.		Ward	: 065		
3-TILJALA PLACE ALL PREMISES		Post Office	: CIRCUS AVENUE		
		Police Station	: KARAYA		
		Panchayat	:		
		Block	:		
		Tehsil	:		
		Subdivision	:		
		District	: KOLKATA SOUTH		
		Pin code	: 700017		
3. Polling station details					
No. and Name of Polling Station :		Type of Polling Station (Male/Female/General)	Urban		
131 - KMCP.SCHOOL		Number of Auxiliary Polling Stations in this part :	0		
Address of Polling Station :					
KMCP.SCHOOL. R 2, 97,DILKHUSA STREET					
4. NUMBER OF ELECTORS					
Starting	Ending	Net Electors			
Serial No.	Serial No.	Male	Female	Third Gender	Total
1	801	418	383	0	801



Signature of Electoral Registration Officer

Assembly Constituency No and Name : 161-BALLYGUNGE
Polling Station No and Name : 1-DILKHUSA ST.(PRE. EVEN NO. 46 TO 92 & ODD NO. 49, 97 & ITS BY NOS)

<p>Name : Siroon Farhat Fathers Name : Md. Farhat House Number : 46 Age : 23 Gender : Male</p> 	XOA2737133	<p>2</p> <p>Name : Md Alamgir Fathers Name : Jahangir House Number : 4A Age : 65 Gender : Male</p> 	MFN0161067	<p>3</p> <p>Name : Fahmida Alam Husbands Name : Md. Alamgir House Number : 4A Age : 55 Gender : Female</p> 	MFN0161125
<p>4</p> <p>Name : Md. Farhat Fathers Name : Md. Farhat House Number : 4A Age : 23 Gender : Male</p> 	XOA2758464	<p>5</p> <p>Name : Omair Alam Mothers Name : Salma Alam House Number : 4/A Age : 22 Gender : Male</p> 	XOA2937738	<p>6</p> <p>Name : Md Aquib Fathers Name : Md Aslam House Number : 13/1 Age : 24 Gender : Male</p> 	XOA2675569
<p>Name : MD HASSAN KHAN Mothers Name : ZEENA BEGUM House Number : 13/2 Age : 23 Gender : Male</p> 	XOA2960870	<p>8</p> <p>Name : Mumtaz Begum Husbands Name : Ansuruddin Ahmed House Number : 32 Age : 79 Gender : Female</p> 	WB/23/152/066588	<p>9</p> <p>Name : Syed Adnan Hassan Fathers Name : Zahid Hassan House Number : 33 Age : 42 Gender : Male</p> 	MFN1765924
<p>10</p> <p>Name : Akhtarul Islam Faridder Fathers Name : Abdul Wajood House Number : 46 Age : 94 Gender : Male</p> 	WB/23/152/069021	<p>11</p> <p>Name : Phool Hassan Fathers Name : Zairul Haque House Number : 46 Age : 84 Gender : Male</p> 	MFN1650357	<p>12</p> <p>Name : Syed Mahandi Hassan Fathers Name : Abdul Karim House Number : 46 Age : 59 Gender : Male</p> 	MFN3000718
<p>13</p> <p>Name : Nasirana Begum Husbands Name : Golam Md House Number : 46 Age : 59 Gender : Female</p> 	WB/23/152/069023	<p>14</p> <p>Name : Anwarul Islam Fathers Name : Akbar Islam House Number : 46 Age : 54 Gender : Male</p> 	WB/23/152/069026	<p>15</p> <p>Name : Golam Jilani Khan Fathers Name : Umar HAYAT KHAN House Number : 46 Age : 51 Gender : Male</p> 	WB/23/152/069003
<p>16</p> <p>Name : Golam Gouskhaniwarsi Fathers Name : Umar House Number : 46 Age : 51 Gender : Male</p> 	WB/23/152/069002	<p>17</p> <p>Name : Ashraful Islam Fathers Name : Akhtarul House Number : 46 Age : 49 Gender : Male</p> 	XOA2818623	<p>18</p> <p>Name : Md Salim Fathers Name : Md Nazir House Number : 46 Age : 48 Gender : Male</p> 	WB/23/152/069010
<p>19</p> <p>Name : Ishteyauque Ahmad Fathers Name : Phool Hassan House Number : 46 Age : 47 Gender : Male</p> 	WB/23/152/069008	<p>20</p> <p>Name : Mohammed Zakir Hussain Fathers Name : Hajji Mohammed Rafique Ansari House Number : 46 Age : 46 Gender : Male</p> 	XOA2818417	<p>21</p> <p>Name : Gulam Ali Khan Fathers Name : Omar Hayat Khan House Number : 46 Age : 38 Gender : Male</p> 	XOA1471440
<p>22</p> <p>Name : Nazneen Bano Husbands Name : Mohammad Zakir Hussain House Number : 46 Age : 36 Gender : Female</p> 	XOA1974476	<p>23</p> <p>Name : Taiyat Zeba Fathers Name : Golam Mohammad House Number : 46 Age : 35 Gender : Female</p> 	XOA2344539	<p>24</p> <p>Name : Md Lyaquat Hussain Ansari Fathers Name : Hajji Md Rafique Ansari House Number : 46 Age : 51 Gender : Male</p> 	MFN3253036
<p>25</p> <p>Name : Yasmin Hassan Husbands Name : Syed Manandi Hassan House Number : 46 Age : 55 Gender : Female</p> 	WB/23/152/069025	<p>26</p> <p>Name : Shabna Hassan Fathers Name : Syed Manandi Hassan House Number : 46 Age : 29 Gender : Female</p> 	XOA2271476	<p>27</p> <p>Name : Taiyat Saba Fathers Name : Golam Mohammad House Number : 46 Age : 36 Gender : Female</p> 	MFN3133830
<p>28</p> <p>Name : Nasbeon Sheikh Fathers Name : Shamsul House Number : 46E Age : 49 Gender : Female</p> 	XOA2959989	<p>29</p> <p>Name : Sk Md Ahia Fathers Name : A Hussain House Number : 48 Age : 84 Gender : Male</p> 	WB/23/152/069597	<p>30</p> <p>Name : Zaheda Begum Husbands Name : Sk Md Ahia House Number : 48 Age : 76 Gender : Female</p> 	WB/23/152/069594


 NOTARY
 Srivastava
 Sakshat Court
 Kolkata-14
 Regd. No.-8087/10
 Commission Upto
 June 2025
 GOVT OF INDIA

Section No and Name 1-DILKHUSA ST.(PRE. EVEN NO. 46 TO 92 & ODD NO. 49, 97 & ITS BY NOS)

31 WB/23/152/069592
 Name : Sk Zafaruddin
 Fathers Name : Sk Mohiuddin
 House Number : 48
 Age : 71 Gender : Male



32 XOA2751733
 Name : Sk Akhtaruddin
 Fathers Name : Sk Mohiuddin
 House Number : 48
 Age : 66 Gender : Male



33 WB/23/152/069592
 Name : Ekramuddin Ahmed
 Fathers Name : Ansaruddin
 House Number : 48
 Age : 59 Gender : Male



34 MFN3349222
 Name : Buland Zafar
 Husbands Name : Zafaruddin
 House Number : 48
 Age : 58 Gender : Female



35 XOA2758639
 Name : Rehana Akhtar
 Husbands Name : Sk Akhtaruddin
 House Number : 48
 Age : 57 Gender : Female



36 MFN2044154
 Name : Musharrat Ekram
 Husbands Name : Ekramuddin Ahmed
 House Number : 48
 Age : 53 Gender : Female



37 WB/23/152/069595
 Name : Shabnam Ahia
 Others : Mukhtar Alam
 House Number : 48
 Age : 51 Gender : Female



38 JTK2740975
 Name : Sabina Yeasmin
 Husbands Name : Md. Raique Ahmed
 House Number : 48
 Age : 40 Gender : Female



39 XOA2093219
 Name : Md. Siddiqui Rehman
 Fathers Name : Md. Abul Hasem
 House Number : 48
 Age : 38 Gender : Male



40 XOA2093201
 Name : Md. Sarwar Hossain Purkait
 Fathers Name : Md. Abul Hasem
 House Number : 48
 Age : 34 Gender : Male



41 XOA2684926
 Name : Anjum Hossain
 Husbands Name : Md Sarwar Hossain Purkait
 House Number : 48
 Age : 31 Gender : Female



42 XOA2528271
 Name : Sahesta Ekram
 Fathers Name : Ekramuddin Ahmed
 House Number : 48
 Age : 27 Gender : Female



43 XOA2612158
 Name : Sk. Adnan Zafar
 Fathers Name : Zafaruddin Sheikh
 House Number : 48
 Age : 26 Gender : Male



44 XOA2612141
 Name : Anam Zafar
 Fathers Name : Zafaruddin Sheikh
 House Number : 48
 Age : 25 Gender : Female



45 XOA2737120
 Name : Nazia Ekram
 Fathers Name : Ekramuddin
 House Number : 48
 Age : 23 Gender : Female



46 MFN0160598
 Name : Sk Mahboob Ahia
 Fathers Name : Sk Md Ahia
 House Number : 48
 Age : 58 Gender : Male



47 WB/23/152/069589
 Name : Nizamuddin Ahmed
 Fathers Name : Ansaruddin Ahmed
 House Number : 48
 Age : 45 Gender : Male



48 MFN3252418
 Name : Shazia Akhtar
 Fathers Name : Sk Akhtaruddin
 House Number : 48
 Age : 37 Gender : Female



49 XOA1629096
 Name : Rumana Akhtar
 Fathers Name : Akhtaruddin Shaikh
 House Number : 48
 Age : 33 Gender : Female



50 WB/23/152/069652
 Name : Nizamuddin
 Fathers Name : Fanduddin
 House Number : 49A
 Age : 85 Gender : Male



51 WB/23/152/069037
 Name : Hazra Begum
 Husbands Name : Nizamuddin
 House Number : 49A
 Age : 69 Gender : Female



52 WB/23/152/069035
 Name : Md Zaid
 Fathers Name : M A Buksaquardn
 House Number : 49A
 Age : 64 Gender : Male



53 WB/23/152/069043
 Name : Noorjahan
 Husbands Name : Mardasem
 House Number : 49A
 Age : 59 Gender : Female



54 WB/23/152/069038
 Name : Nadimuddin
 Fathers Name : Nizamuddin
 House Number : 49A
 Age : 54 Gender : Male



55 WB/23/152/069039
 Name : Nasiruddin
 Fathers Name : Nizamuddin
 House Number : 49A
 Age : 49 Gender : Male



56 MFN2475820
 Name : Firdos Begum
 Husbands Name : Nasiruddin
 House Number : 49A
 Age : 43 Gender : Female



57 MFN3000742
 Name : Amita Barman
 Husbands Name : Shyamsunder Barman
 House Number : 49A
 Age : 62 Gender : Female



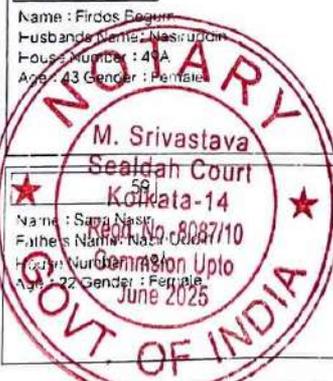
58 MFN2475903
 Name : Sandeep Burman
 Fathers Name : J. Burman
 House Number : 49A
 Age : 43 Gender : Male



59 XOA2798171
 Name : Soma Nasir
 Fathers Name : Nasiruddin
 House Number : 49A
 Age : 22 Gender : Female



60 WB/23/152/069048
 Name : Hashi Ahmed
 Husbands Name : Phasiuddin
 House Number : 49B
 Age : 71 Gender : Female

51 WB/23/152/069598
 Name : Md Zakir Hussain
 Fathers Name : Md Safi
 House Number : 49B
 Age : 53 Gender : Male



62 XOA1764281
 Name : Sutanu Ahmad
 Fathers Name : Phasiuddin
 House Number : 49B
 Age : 51 Gender : Male



63 WB/23/152/069058
 Name : Ashraf Ali
 Fathers Name : Ahmed Ali
 House Number : 50A
 Age : 79 Gender : Male



64 WB/23/152/069055
 Name : Sk Arman Hussain
 Fathers Name : K Hussain
 House Number : 50A
 Age : 74 Gender : Male



65 WB/23/152/069051
 Name : Nuri Begum
 Husbands Name : Israt
 House Number : 50A
 Age : 64 Gender : Female



66 WB/23/152/069064
 Name : Ash Mohamed
 Fathers Name : Tabarak
 House Number : 50A
 Age : 59 Gender : Male



67 WB/23/152/069059
 Name : Aktari Begum
 Husbands Name : Acraf Ali
 House Number : 50A
 Age : 59 Gender : Female



68 WB/23/152/069061
 Name : Ishtat Janan
 Husbands Name : Salauddin
 House Number : 50A
 Age : 57 Gender : Female



69 WB/23/152/069063
 Name : Renana Khatoon
 Husbands Name : Aliauddin
 House Number : 50A
 Age : 55 Gender : Female



70 WB/23/152/069052
 Name : Md Rajesh
 Fathers Name : Israt
 House Number : 50A
 Age : 54 Gender : Male



71 WB/23/152/069056
 Name : Rasida Begum
 Husbands Name : Arman
 House Number : 50A
 Age : 54 Gender : Female



72 MFN2044345
 Name : Sk. Tajuddin
 Fathers Name : Ashraf Ali
 House Number : 50A
 Age : 47 Gender : Male



73 MFN2044410
 Name : Md. Raja
 Fathers Name : Md. Israt
 House Number : 50A
 Age : 44 Gender : Male



74 MFN2476067
 Name : Imran Hossain
 Fathers Name : Arman
 House Number : 50A
 Age : 44 Gender : Male



75 MFN2476059
 Name : Md Badshah
 Fathers Name : Md. Israt
 House Number : 50A
 Age : 42 Gender : Male



76 MFN2044329
 Name : Sk. Raju
 Fathers Name : Ashraf Ali
 House Number : 50A
 Age : 42 Gender : Male



77 MFN2896447
 Name : Sk Nizamuddin
 Fathers Name : Sk Salauddin
 House Number : 50A
 Age : 42 Gender : Male



78 XOA1629120
 Name : Md Wazir
 Fathers Name : Md Israt
 House Number : 50A
 Age : 40 Gender : Male



79 XOA1629104
 Name : Sk Reazuddin
 Fathers Name : Sk Ashraf Ali
 House Number : 50A
 Age : 38 Gender : Male



80 XOA1749548
 Name : Firdous Hussain
 Husbands Name : Imran Hussain
 House Number : 50A
 Age : 35 Gender : Female



81 XOA1471457
 Name : SK DILNAWAZUDDIN
 Fathers Name : Sk Salauddin
 House Number : 50A
 Age : 34 Gender : Male



82 XOA1629138
 Name : Md Parves
 Fathers Name : Md Israt
 House Number : 50A
 Age : 33 Gender : Male



83 XOA2093151
 Name : Sk. Azaharuddin
 Fathers Name : Ashraf Ali
 House Number : 50A
 Age : 31 Gender : Male



84 MFN2477297
 Name : Shabana Begum
 Husbands Name : Tahin Khan
 House Number : 50A
 Age : 41 Gender : Female



85 XOA1629112
 Name : Sunny Chowdhury
 Fathers Name : Israt
 House Number : 50A
 Age : 35 Gender : Male



86 MFN3001716
 Name : Parveen Hossain
 Fathers Name : Arman Hossain
 House Number : 50A
 Age : 41 Gender : Female



87 MFN3313848
 Name : Nushrat Khatoon
 Fathers Name : Sk Salauddin
 House Number : 50A
 Age : 35 Gender : Female



88 WB/23/152/069058
 Name : Munnai Begum
 Fathers Name : Israt
 House Number : 50/A
 Age : 46 Gender : Female



89 XOA2153567
 Name : Yasmin Begum
 Husbands Name : Rajesh Md
 House Number : 50/A
 Age : 47 Gender : Female



90 XOA2372688
 Name : Zainab Begum
 Fathers Name : Sk. Alauddin
 House Number : 50/A
 Age : 30 Gender : Female




<p>91</p> <p>XOA2658482</p> <p>Name : Ashi Begum Fathers Name: Md Rajesh House Number : 50/A Age : 26 Gender : Female</p> 	<p>92</p> <p>XOA2938025</p> <p>Name : Sweety Khatoon Fathers Name: Md Rajesh House Number : 50/A Age : 23 Gender : Female</p> 	<p>93</p> <p>XOA176</p> <p>Name : Razia Sultana Khan Husbands Name: A Khan House Number : 50B Age : 74 Gender : Female</p> 
<p>94</p> <p>MFN2476125</p> <p>Name : Sheikh Nazmul Huda Fathers Name: Sheikh Nurul Huda House Number : 50B Age : 68 Gender : Male</p> 	<p>95</p> <p>MFN3000940</p> <p>Name : MD KAMRUZZAMAN Fathers Name: Serkh Nurul Huda House Number : 50B Age : 65 Gender : Male</p> 	<p>96</p> <p>WB/23/152/069076</p> <p>Name : Abu Hanif Md. Samsud Doha Fathers Name: Sk Badrud Doha House Number : 50B Age : 61 Gender : Male</p> 
<p>97</p> <p>MFN2476133</p> <p>Name : Ormer Sultana Husbands Name: Sk Nazmul Huda House Number : 50B Age : 61 Gender : Female</p> 	<p>98</p> <p>MFN2044527</p> <p>Name : Mukulika Ali Husbands Name: Ashraf Ali House Number : 50B Age : 57 Gender : Female</p> 	<p>99</p> <p>WB/23/152/069077</p> <p>Name : Ahmedi Begum Husbands Name: Abu Hanif Md. Samsud Doha House Number : 50B Age : 55 Gender : Female</p> 
<p>100</p> <p>WB/23/152/069072</p> <p>Name : Ejaz Khan Fathers Name: A Khan House Number : 50B Age : 53 Gender : Male</p> 	<p>101</p> <p>WB/23/152/069653</p> <p>Name : Shanima Begum Fathers Name: Nurul House Number : 50B Age : 51 Gender : Female</p> 	<p>102</p> <p>WB/23/152/069074</p> <p>Name : Javed Ali Fathers Name: Roushon House Number : 50B Age : 48 Gender : Male</p> 
<p>103</p> <p>MFN2044535</p> <p>Name : Ashif Ali Mothers Name: Mukulika Ali House Number : 50B Age : 44 Gender : Male</p> 	<p>104</p> <p>XOA1501360</p> <p>Name : Manjari Ali Husbands Name: Ashif Ali House Number : 50B Age : 44 Gender : Female</p> 	<p>105</p> <p>XOA1629146</p> <p>Name : Nadia Doha Fathers Name: Abu Hanif Md Samsud Doha House Number : 50B Age : 33 Gender : Female</p> 
<p>106</p> <p>XOA2093250</p> <p>Name : Mohammad Inshanul Huda Fathers Name: Sheikh Nazmul Huda House Number : 50B Age : 29 Gender : Male</p> 	<p>107</p> <p>XOA2683738</p> <p>Name : Nabesha Doha Fathers Name: Abu Hanif Md Samsud Doha House Number : 50/B Age : 23 Gender : Female</p> 	<p>108</p> <p>WB/23/152/069095</p> <p>Name : Syed Zahid Hasan Fathers Name: Lt Hasan House Number : 54A Age : 79 Gender : Male</p> 
<p>109</p> <p>WB/23/152/069096</p> <p>Name : Md Jamil Hassan Fathers Name: H Hassan House Number : 54A Age : 68 Gender : Male</p> 	<p>110</p> <p>MFN0161141</p> <p>Name : Parveen Hasan Husbands Name: Zahid House Number : 54A Age : 68 Gender : Female</p> 	<p>111</p> <p>MFN0161158</p> <p>Name : Nasreen Hassan Husbands Name: Jamil House Number : 54A Age : 66 Gender : Female</p> 
<p>112</p> <p>MFN2476224</p> <p>Name : Md Usman Khan Fathers Name: M Raza Khan House Number : 54A Age : 65 Gender : Male</p> 	<p>113</p> <p>WB/23/152/069099</p> <p>Name : Md Iqbal Fathers Name: Md Masud House Number : 54A Age : 64 Gender : Male</p> 	<p>114</p> <p>WB/23/152/069078</p> <p>Name : Kishwar Khan Husbands Name: Usman House Number : 54A Age : 63 Gender : Female</p> 
<p>115</p> <p>XOA2843084</p> <p>Name : Sabra Begum Husbands Name: Abdul Hamid House Number : 54A Age : 63 Gender : Female</p> 	<p>116</p> <p>MFN3000965</p> <p>Name : Iqbal Begum Fathers Name: A Aziz House Number : 54A Age : 60 Gender : Female</p> 	<p>117</p> <p>WB/23/152/069556</p> <p>Name : Mukhtar Alam Fathers Name: Jahangir House Number : 54A Age : 59 Gender : Male</p> 
<p>118</p> <p>WB/23/152/069100</p> <p>Name : Yasmin Begum Husbands Name: Iqbal House Number : 54A Age : 58 Gender : Female</p> 	<p>119</p> <p>MFN0161117</p> <p>Name : Iqbal Begum Fathers Name: Iqbal Ahmed House Number : 54A Age : 57 Gender : Female</p> 	<p>120</p> <p>MFN0161018</p> <p>Name : Md Rafique Fathers Name: Abdul Aziz House Number : 54A Age : 54 Gender : Male</p> 


 M. Srivastava
 Sealah Court
 Kolkata
 Regd. No. 6087/10
 Commission Date 2010
 Govt. of India

<p>121 MFN0161091</p> <p>Name : Fayaz Alam Fathers Name : Jahangir House Number : 54A Age : 54 Gender : Male</p> 	<p>122 WB/23/152/069081</p> <p>Name : Abdul Hanif Fathers Name : A Hamid House Number : 54A Age : 53 Gender : Male</p> 	<p>123 WB/23/152/069085</p> <p>Name : Abdul Rashed Fathers Name : A Hamid House Number : 54A Age : 49 Gender : Male</p> 
<p>124 WB/23/152/069554</p> <p>Name : Md Raju Fathers Name : Maqbool House Number : 54A Age : 47 Gender : Male</p> 	<p>125 MFN2476232</p> <p>Name : Adrian Khan Mothers Name : Kishwar House Number : 54A Age : 46 Gender : Male</p> 	<p>126 MFN2476240</p> <p>Name : Shahzee Khan Mothers Name : Kishwar House Number : 54A Age : 44 Gender : Female</p> 
<p>127 MFN2044667</p> <p>Name : Md. Siddique Ansari Fathers Name : Md. Aliuddin Ansari House Number : 54A Age : 42 Gender : Male</p> 	<p>128 MFN2044618</p> <p>Name : Tabinda Hassan Fathers Name : Jamil Hassan House Number : 54A Age : 40 Gender : Female</p> 	<p>129 XOA2528230</p> <p>Name : Md Sharek Fathers Name : Md Rshique House Number : 54A Age : 26 Gender : Male</p> 
<p>130 XOA2684942</p> <p>Name : Mezan Ahmed Fathers Name : Ibrar Ahmed House Number : 54A Age : 23 Gender : Male</p> 	<p>131 MFN2896462</p> <p>Name : Saima Alam Husbands Name : Fayaz Alam House Number : 54A Age : 49 Gender : Female</p> 	<p>132 MFN2896454</p> <p>Name : S Kamran Hassan Fathers Name : Md Jamil Hassan House Number : 54A Age : 36 Gender : Male</p> 
<p>133 XOA2752210</p> <p>Name : FARZANA HOSSAIN Fathers Name : Jahangir House Number : 54A Age : 55 Gender : Female</p> 	<p>134 MFN3313856</p> <p>Name : Danish Iqbal Fathers Name : Mohammad Iqbal House Number : 54A Age : 35 Gender : Male</p> 	<p>135 XOA2806842</p> <p>Name : Abdul Shahid Fathers Name : Abdul Hamid House Number : 54A Age : 38 Gender : Male</p> 
<p>136 WB/22/153/339796</p> <p>Name : Abdul Tahir Fathers Name : Abdul Hamid House Number : 54A Age : 47 Gender : Male</p> 	<p>137 XOA1629203</p> <p>Name : Nujhat Parvin Husbands Name : Md. Rafique House Number : 54/A Age : 54 Gender : Female</p> 	<p>138 XOA2153542</p> <p>Name : Aamir Ahmed Fathers Name : Ibrar Ahmed House Number : 54/A Age : 31 Gender : Male</p> 
<p>139 XOA2437531</p> <p>Name : Ozair Alam Fathers Name : Fayaz Alam House Number : 54/A Age : 28 Gender : Male</p> 	<p>140 XOA2671816</p> <p>Name : Md. Imran Fathers Name : Md. Rafique House Number : 54/A Age : 25 Gender : Male</p> 	<p>141 MFN3252939</p> <p>Name : Reazuddin Mothers Name : Sahada Begum House Number : 55 Age : 42 Gender : Male</p> 
<p>142 XOA1629187</p> <p>Name : Shabnam Khaloor Husbands Name : Reazuddin House Number : 56 Age : 36 Gender : Female</p> 	<p>143 XOA162916</p> <p>Name : Sk Ayaz Fathers Name : Sk Mohinuddin House Number : 55 Age : 33 Gender : Male</p> 	<p>144 MFN0021477</p> <p>Name : Sahada Begum Husbands Name : Monuddin House Number : 56ND Age : 59 Gender : Female</p> 
<p>145 WB/23/152/069176</p> <p>Name : Rina Begum Fathers Name : Shirandar House Number : 65 Age : 48 Gender : Female</p> 	<p>146 XOA2528256</p> <p>Name : Rina Das Husbands Name : Rupesh Das House Number : 68 Age : 32 Gender : Female</p> 	<p>147 MFN1246516</p> <p>Name : Ganesh Das Fathers Name : Laxman Das House Number : 68B Age : 60 Gender : Male</p> 
<p>148 WB/23/152/042147</p> <p>Name : Menoka Das Husbands Name : Ganesh Das House Number : 68B Age : 53 Gender : Female</p> 	<p>149 XOA1764512</p> <p>Name : Rupesh Das Fathers Name : CHOTA DAS House Number : 68B Age : 45 Gender : Male</p> 	<p>150 XOA2528214</p> <p>Name : Manoj Das Fathers Name : Chhote Lal Das House Number : 68B Age : 40 Gender : Male</p> 



 Notary
 G. S. Srivastava
 Sub Divisional Magistrate
 Kolkata-14
 Regd. No.-8087/10
 Commission Upto
 31 June 2025
 GOVERNMENT OF INDIA

151
 Name : Kabita Das
 Fathers Name : Lal Babu Das
 House Number : 68B
 Age : 38 Gender : Female



152
 Name : Sadhu Singh
 Fathers Name : Kamta Singh
 House Number : 68B
 Age : 69 Gender : Male



153
 Name : Sabitri Hela
 Husbands Name : Rabi Hela
 House Number : 68/B
 Age : 65 Gender : Female



154
 Name : Deepak Nayak
 Fathers Name : Sankar Nayak
 House Number : 68/B
 Age : 43 Gender : Male



155
 Name : Rabia Begum
 Husbands Name : Nurul Hasnat
 House Number : 77D
 Age : 44 Gender : Female



156
 Name : Mir Ashiqus Jan
 Fathers Name : Mir Hasan Jhar
 House Number : 97
 Age : 79 Gender : Male



157
 Name : Khairunnessa
 Husbands Name : Sk Kalachand
 House Number : 97
 Age : 78 Gender : Female



158
 Name : Kamrunnessa
 Husbands Name : Md Hussain
 House Number : 97
 Age : 74 Gender : Female



159
 Name : Md Anwarul Haque
 Fathers Name : I Haque
 House Number : 97
 Age : 71 Gender : Male



160
 Name : Akhter Hossain
 Fathers Name : Abdul Karim
 House Number : 97
 Age : 71 Gender : Male



161
 Name : Sk Mantu
 Fathers Name : Mohinddin
 House Number : 97
 Age : 70 Gender : Male



162
 Name : Nasiruddin Ahmed
 Fathers Name : Mohinddin
 House Number : 97
 Age : 69 Gender : Male



163
 Name : Sk Shikandar
 Fathers Name : Khairul
 House Number : 97
 Age : 67 Gender : Male



164
 Name : Airman Nesa
 Husbands Name : Abdul Hannan
 House Number : 97
 Age : 67 Gender : Female



165
 Name : Rehana Begum
 Husbands Name : S Ali
 House Number : 97
 Age : 65 Gender : Female



166
 Name : Golam Moinuddin
 Fathers Name : M Rafique
 House Number : 97
 Age : 64 Gender : Male



167
 Name : Sk Sahazahan
 Fathers Name : Guddau Khan
 House Number : 97
 Age : 64 Gender : Male



168
 Name : Nasor Khan
 Fathers Name : Shamsul haque
 House Number : 97
 Age : 64 Gender : Male



169
 Name : Parvez Akhtar
 Fathers Name : Md. Ibrahim
 House Number : 97
 Age : 64 Gender : Male



170
 Name : Mo Satique Khan
 Fathers Name : Shmsul
 House Number : 97
 Age : 64 Gender : Male



171
 Name : Feroza Begum
 Husbands Name : Nasiruddin
 House Number : 97
 Age : 64 Gender : Female



172
 Name : Saheda Begum
 Husbands Name : Mushrata
 House Number : 97
 Age : 64 Gender : Female



173
 Name : Jahanara Begum
 Husbands Name : Anwarul
 House Number : 97
 Age : 64 Gender : Female



174
 Name : Dular Begum
 Husbands Name : A Hussain
 House Number : 97
 Age : 64 Gender : Female



175
 Name : TAPASI NANDI
 Husbands Name : Gopinath Nandy
 House Number : 97
 Age : 61 Gender : Female



176
 Name : Aktas Begum
 Fathers Name : A Karim
 House Number : 97
 Age : 61 Gender : Female



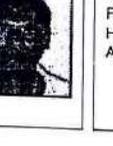
177
 Name : Zafaruddin Ahmed
 Fathers Name : Ezaharuddin Ahmed
 House Number : 97
 Age : 60 Gender : Male



178
 Name : Sk Kamal Uddin
 Fathers Name : Kalechand
 House Number : 97
 Age : 59 Gender : Male



179
 Name : Md Shaikh
 Fathers Name : Md Hussain
 House Number : 97
 Age : 59 Gender : Male



180
 Name : Asghar Hossain
 Fathers Name : A Karam
 House Number : 97
 Age : 59 Gender : Male




 Sriyastava
 Sealdah Court
 Kolkata-14
 Regd. No. 6087/10
 Commission Upto
 June 2025
 OF INDIA

<p>181</p> <p>WB/23/152/069208</p> <p>Name : Arifa Khatun Husbands Name : Md Alam House Number : 97 Age : 59 Gender : Female</p> 	<p>182</p> <p>MFN0161752</p> <p>Name : Noorsama Begum Husbands Name : Sk Manlu House Number : 97 Age : 59 Gender : Female</p> 
<p>184</p> <p>MFN0161562</p> <p>Name : Sk Saiauddin Fathers Name : Md Hussain House Number : 97 Age : 57 Gender : Male</p> 	<p>185</p> <p>WB/23/152/069202</p> <p>Name : Mohammad Atique Khan Fathers Name : Shamsul Haque House Number : 97 Age : 57 Gender : Male</p> 
<p>187</p> <p>MFN24/6422</p> <p>Name : Noori Begum Husbands Name : Saifque House Number : 97 Age : 57 Gender : Female</p> 	<p>188</p> <p>XOA2843126</p> <p>Name : SHAGUFTA BEGUM Husbands Name : G Moinurddin House Number : 97 Age : 57 Gender : Female</p> 
<p>190</p> <p>WB/23/152/069170</p> <p>Name : Alroz Begum Husbands Name : Bablu House Number : 97 Age : 55 Gender : Female</p> 	<p>189</p> <p>XOA22/1534</p> <p>Name : Ansanuddin Fathers Name : Osman Gani House Number : 97 Age : 55 Gender : Male</p> 
<p>193</p> <p>MFN0161711</p> <p>Name : Soni Begum Husbands Name : Mo Mumtaz House Number : 97 Age : 55 Gender : Female</p> 	<p>191</p> <p>XOA2915270</p> <p>Name : Tasima Bibi Husbands Name : Sk Kamaluddin House Number : 97 Age : 53 Gender : Female</p> 
<p>196</p> <p>XOA2806974</p> <p>Name : Nasimara Bogur Fathers Name : Md Hussian House Number : 97 Age : 52 Gender : Female</p> 	<p>192</p> <p>XOA2144327</p> <p>Name : Anish Khatoon Fathers Name : Matiur Rahaman House Number : 97 Age : 53 Gender : Female</p> 
<p>199</p> <p>WB/23/152/069223</p> <p>Name : Md Yusuf Fathers Name : A. Ali House Number : 97 Age : 51 Gender : Male</p> 	<p>194</p> <p>XOA2748168</p> <p>Name : Mir Asif Jan Fathers Name : Mir Ashique Jan House Number : 97 Age : 51 Gender : Male</p> 
<p>202</p> <p>XOA2758571</p> <p>Name : Shaikh Fazur Rahaman Fathers Name : SHAIKH MOTIUR RAHAMAN House Number : 97 Age : 51 Gender : Male</p> 	<p>197</p> <p>WB/23/152/069204</p> <p>Name : Sk Iqbaluddin Fathers Name : Kalachand House Number : 97 Age : 51 Gender : Male</p> 
<p>205</p> <p>WB/23/152/069164</p> <p>Name : Zaheda Kaniz Fathers Name : Abdul Hannan House Number : 97 Age : 49 Gender : Female</p> 	<p>198</p> <p>WB/23/152/069154</p> <p>Name : Shan Md Alam Fathers Name : Md Hussian House Number : 97 Age : 51 Gender : Male</p> 
<p>208</p> <p>WB/23/152/069560</p> <p>Name : Mir Asad Jan Fathers Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male</p> 	<p>200</p> <p>WB/23/152/069183</p> <p>Name : Puksana Begum Fathers Name : Sk Kalachand House Number : 97 Age : 51 Gender : Female</p> 
<p>206</p> <p>MFN0162040</p> <p>Name : Feryza Begum Husbands Name : Shazahan House Number : 97 Age : 49 Gender : Female</p> 	<p>201</p> <p>XOA2915304</p> <p>Name : Sk Shah Nawaz Fathers Name : Dulbra House Number : 97 Age : 48 Gender : Male</p> 
<p>209</p> <p>XOA2738755</p> <p>Name : Md Ismail Fathers Name : Alimed Ali House Number : 97 Age : 48 Gender : Male</p> 	<p>204</p> <p>XOA2818045</p> <p>Name : Anguri Begum Husbands Name : Parwez Akhtar House Number : 97 Age : 48 Gender : Female</p> 



18

211 ROASAN BEGUM Name: Sk Kalachand umber: 97 Gender: Female	MFN0162107 	212 Name: Reshma Begum Fathers Name: MD HANIF House Number : 97 Age : 48 Gender : Female	XOA2842995 	213 Name: MOHAMMAD HABIB Fathers Name: MOHAMMAD HANIF House Number : 97 Age : 47 Gender : Male	MFI:1650795 
214 Md Asrad Hussain Name: Asraf umber: 97 Gender: Male	WB/23/152/069209 	215 Name : Arabi khatoon Fathers Name: A Hussain House Number : 97 Age : 47 Gender : Female	MFN0161521 	216 Name : Yasmin Begum Fathers Name: Musarat Hossain House Number : 97 Age : 47 Gender : Female	XOA0663286 
217 Shamadi Haque Name: Shamsui umber: 97 Gender: Female	MFN0162008 	218 Name : Kanti Begum Husbands Name: Asad Jan Mir House Number : 97 Age : 47 Gender : Female	XOA1787100 	219 Name : Sk Akbar Fathers Name: Sk Kalachand House Number : 97 Age : 46 Gender : Male	MFN:2044899 
220 Ad Islam Name: Mahmood Alam umber: 97 Gender: Male	XOA2577807 	221 Name : Julea Begum Husbands Name: Mohammad Ismael House Number : 97 Age : 46 Gender : Female	XOA2798478 	222 Name : Md Rashed Fathers Name: Sk Sikandar House Number : 97 Age : 44 Gender : Male	XOA1629153 
223 Shafia Begum Is Name: Sk Shalauddin umber: 97 Gender: Female	MFN2476398 	224 Name : Asma Ara Husbands Name: Md Ismail House Number : 97 Age : 44 Gender : Female	MFN3252954 	225 Name : Anjum Ara Begum Fathers Name: Md. Alam House Number : 97 Age : 43 Gender : Female	MFN3001732 
226 Iabiya Begum s Name: Shah Md Alam umber: 97 Gender: Female	XOA1639426 	227 Name : Roshma Begum Fathers Name: Asnat Hossain House Number : 97 Age : 42 Gender : Female	MFN2476364 	228 Name : Md Ismail Fathers Name: Sk Sikander House Number : 97 Age : 41 Gender : Male	MFN3252434 
229 Lajabin Begum Name: Malka Bibi umber: 97 Gender: Female	XOA2528222 	230 Name : Mir Arshad Jan Fathers Name: Mir Ashik House Number : 97 Age : 39 Gender : Male	MFN1651058 	231 Name : Md. Islam Fathers Name: Sk. Shikandar House Number : 97 Age : 39 Gender : Male	MFN2476430 
232 k Raja ame: Kalachand umber: 97 Gender: Male	XOA2915288 	233 Name : Alsana Khatoon Husbands Name: Sk. Abdul Rahim House Number : 97 Age : 39 Gender : Female	XOA1764521 	234 Name : Sk Wasim Fathers Name: Sk Shamsuddin House Number : 97 Age : 36 Gender : Male	MFN:2477305 
235 aweed Akhter ame: Golam Moinuddin umber: 97 Gender: Male	MFN2477321 	235 Name : Sachi Begum Fathers Name: Md Anwarul Haque House Number : 97 Age : 38 Gender : Female	XOA1974492 	237 Name : Sk Reazuddin Fathers Name: Sk Mantu House Number : 97 Age : 37 Gender : Male	MFN3313921 
238 Id Asif ame: Md Alam umber: 97 Gender: Male	MFN3313939 	238 Name : Anika Begum Husbands Name: Firdousul Haque House Number : 97 Age : 36 Gender : Female	XOA2093177 	240 Name : Baby Sultana Husbands Name: Sk Abdul Rahaman House Number : 97 Age : 35 Gender : Female	XOA2612182 



 NOTARY
 S. Srivastava
 Sealдах Court
 Kolkata-14
 Regd. No. 8087/10
 Commission Upto
 30 June 2025
 OF INDIA

Ward No and Name : 161-BALLYGUNGE
Ward No and Name 1-DILKHUSA ST.(PRE. EVEN NO. 46 TO 92 & ODD NO. 49, 97 & ITS BY NOS)

19

Part No. : 131

<p>241</p> <p>XOA2093193</p> <p>Name : Teranum Khatoun Husbands Name: Md. Rashid House Number : 97 Age : 35 Gender : Female</p> 	<p>242</p> <p>XOA2653079</p> <p>Name : Zeenath Jasmin Husbands Name: Sk. Akbar House Number : 97 Age : 35 Gender : Female</p> 	<p>243</p> <p>XOA1942937</p> <p>Name : Yasmin Begum Fathers Name: Mohammad Idris House Number : 97 Age : 34 Gender : Female</p> 
<p>244</p> <p>XOA2612174</p> <p>Name : Anwara Khatoun Husbands Name: Mir Arshad Jan House Number : 97 Age : 34 Gender : Female</p> 	<p>245</p> <p>XOA2737096</p> <p>Name : Mohammad Israil Fathers Name: Mohammad Ismail House Number : 97 Age : 33 Gender : Male</p> 	<p>246</p> <p>XOA2093185</p> <p>Name : Sk Jumman Fathers Name: Sk. Kamaluddin House Number : 97 Age : 32 Gender : Male</p> 
<p>247</p> <p>XOA1764505</p> <p>Name : Sk. Humayun Fathers Name: Sk. Shahjahan House Number : 97 Age : 32 Gender : Male</p> 	<p>248</p> <p>XOA2528246</p> <p>Name : Md Mushtaque Fathers Name: Md Murtaz House Number : 97 Age : 31 Gender : Male</p> 	<p>249</p> <p>XOA2153575</p> <p>Name : Zeba Begum Husbands Name: Sk Wakim House Number : 97 Age : 31 Gender : Female</p> 
<p>250</p> <p>XOA22/1492</p> <p>Name : Amna Khatoun Mothers Name: Dulian Begum House Number : 97 Age : 31 Gender : Female</p> 	<p>251</p> <p>XOA2658474</p> <p>Name : Pasban Moir Fathers Name: Golam Moinuddin House Number : 97 Age : 28 Gender : Female</p> 	<p>252</p> <p>XOA2673044</p> <p>Name : Rounak Mothers Name: Kamrun Nessa House Number : 97 Age : 25 Gender : Female</p> 
<p>253</p> <p>XOA2612166</p> <p>Name : Shaha Parvez Fathers Name: Parvez Akbar House Number : 97 Age : 25 Gender : Female</p> 	<p>254</p> <p>XOA2675577</p> <p>Name : Alya Khanum Fathers Name: Md Atique Khan House Number : 97 Age : 24 Gender : Female</p> 	<p>255</p> <p>XOA2738748</p> <p>Name : Nafisa Khan Fathers Name: Naser Khan House Number : 97 Age : 23 Gender : Female</p> 
<p>256</p> <p>XOA2677011</p> <p>Name : Arshi Hussain Fathers Name: Asghar Hussain House Number : 97 Age : 23 Gender : Female</p> 	<p>257</p> <p>XOA2986750</p> <p>Name : Md Amir Mothers Name: Asmat Ara House Number : 97 Age : 22 Gender : Male</p> 	<p>258</p> <p>XOA2798502</p> <p>Name : Mir Athar Jan Fathers Name: Mir Asif Jan House Number : 97 Age : 22 Gender : Male</p> 
<p>259</p> <p>XOA2798452</p> <p>Name : Mohammad Sohail Fathers Name: Shah Mohammed Alam House Number : 97 Age : 22 Gender : Male</p> 	<p>260</p> <p>XOA2798569</p> <p>Name : Sk Zafar Ali Mothers Name: Reshma Begum House Number : 97 Age : 22 Gender : Male</p> 	<p>261</p> <p>MFN2044816</p> <p>Name : Md Reaj Ahmed Fathers Name: Musharraf Hossain House Number : 97 Age : 43 Gender : Male</p> 
<p>262</p> <p>MFN2476471</p> <p>Name : Firdousuddin Ahmed Fathers Name: Nasiruddin Ahmed House Number : 97 Age : 41 Gender : Male</p> 	<p>263</p> <p>XOA2675585</p> <p>Name : Saadiya Ahmed Fathers Name: Zafaruddin Ahmed House Number : 97 Age : 24 Gender : Female</p> 	<p>264</p> <p>XOA2843027</p> <p>Name : Md Alam Fathers Name: Ali Akbar House Number : 97 Age : 65 Gender : Male</p> 
<p>265</p> <p>XOA2937670</p> <p>Name : Simran Alam Fathers Name: Shah Mohammed Alam House Number : 97 Age : 21 Gender : Female</p> 	<p>266</p> <p>XOA2271518</p> <p>Name : Rubana Begum Fathers Name: Sk. Ranjan Ali House Number : 97 Age : 49 Gender : Female</p> 	<p>267</p> <p>MFN3313889</p> <p>Name : Sazda Begam Husbands Name: Amran Hossain House Number : 97 Age : 36 Gender : Female</p> 
<p>268</p> <p>XOA2744258</p> <p>Name : SAHEDA BEGUM Husbands Name: MD HANIF House Number : 97 Age : 68 Gender : Female</p> 	<p>269</p> <p>WB/25/152/036533</p> <p>Name : Rubana Begum Husbands Name: Asghar Hossain House Number : 97 Age : 55 Gender : Female</p> 	<p>270</p> <p>MFN2477313</p> <p>Name : Jahari Ara Begum Husbands Name: Md. Atique House Number : 97 Age : 42 Gender : Female</p> 



301 WB/23/152/069215
Name : Chandra Saha
Fathers Name : Haripada Saha
House Number : 97
Age : 53 Gender : Female



302 WB/23/152/069214
Name : Juthika Saha
Fathers Name : Haripada Saha
House Number : 97
Age : 51 Gender : Female



303 XOA2937688
Name : Foraz Uddin Zaid
Fathers Name : Sk Salauddin
House Number : 97
Age : 21 Gender : Male



304 WB/23/152/069160
Name : Shirazuddin
Fathers Name : Sk Munir
House Number : 97N/O
Age : 74 Gender : Male



305 MFN3252467
Name : Rukhsar
Fathers Name : Asraf Hussain
House Number : 97,QTR-10
Age : 32 Gender : Female



306 XOA2982213
Name : JUNAID KHAN
Fathers Name : NASER KHAN
House Number : 97U
Age : 19 Gender : Male



307 MFN3313871
Name : Ashaf Hossain
Fathers Name : ASHRAF HOSSAIN
House Number : N0188
Age : 39 Gender : Male



<p>308 XOA0663963</p> <p>Name : Md Rashid Fathers Name: Abul Haqat House Number : 23A/F/4 Age : 64 Gender : Male</p> 	<p>309 WB/23/152/069284</p> <p>Name : Muzaffar Alam Fathers Name: Golam House Number : 116 Age : 74 Gender : Male</p> 	<p>310 WB/23/152/0</p> <p>Name : Khidir Hayat Khan Fathers Name: Maqsood House Number : 116 Age : 74 Gender : Male</p> 
<p>311 WB/23/152/069277</p> <p>Name : Akhtar Hossain Fathers Name: Golam zilani House Number : 116 Age : 64 Gender : Male</p> 	<p>312 WB/23/152/069655</p> <p>Name : Rena Begum Husbands Name: Md. Yusuf House Number : 116 Age : 64 Gender : Female</p> 	<p>313 WB/23/152/069283</p> <p>Name : Noorjahan Begum Husbands Name: Akbar Hossain House Number : 116 Age : 59 Gender : Female</p> 
<p>314 WB/23/152/069276</p> <p>Name : Ashia Khatun Husbands Name: Aktar House Number : 116 Age : 54 Gender : Female</p> 	<p>315 WB/23/152/069289</p> <p>Name : Farzana Begum Fathers Name: Md Yusuf House Number : 116 Age : 54 Gender : Female</p> 	<p>316 MFN1651470</p> <p>Name : Murtaza Hayat Khan Fathers Name: Abul Hayat Khan House Number : 116 Age : 49 Gender : Male</p> 
<p>317 MFN2476521</p> <p>Name : Md Naushad Fathers Name: Muzaffar Alam House Number : 116 Age : 49 Gender : Male</p> 	<p>318 WB/23/152/069273</p> <p>Name : Md Subhan Fathers Name: Md Yasir House Number : 116 Age : 46 Gender : Male</p> 	<p>319 MFN1652593</p> <p>Name : Md Irshad Khan Fathers Name: Khidir House Number : 116 Age : 47 Gender : Male</p> 
<p>320 MFN1651538</p> <p>Name : Rashid Akhtar Fathers Name: Aktar House Number : 116 Age : 47 Gender : Male</p> 	<p>321 WB/23/152/069280</p> <p>Name : Farida Begum Fathers Name: Golamzilani House Number : 116 Age : 47 Gender : Female</p> 	<p>322 XOA1471507</p> <p>Name : Shabbir Alam Fathers Name: Muzaffar Alam House Number : 116 Age : 43 Gender : Male</p> 
<p>323 MFN2476513</p> <p>Name : Fathma Jahan Kouser Fathers Name: Muzaffar Alam House Number : 116 Age : 42 Gender : Female</p> 	<p>324 XOA2577815</p> <p>Name : Mehboba Khatun Fathers Name: Md Yunus House Number : 116 Age : 42 Gender : Female</p> 	<p>325 MFN2476539</p> <p>Name : Arshad Akhtar Fathers Name: Akhtar Hussain House Number : 116 Age : 41 Gender : Male</p> 
<p>326 XOA2528313</p> <p>Name : Jasmin Ara Husbands Name: Arshad Akhtar House Number : 116 Age : 41 Gender : Female</p> 	<p>327 XOA1965524</p> <p>Name : Kausar Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 39 Gender : Female</p> 	<p>328 XOA1965516</p> <p>Name : Ashraf Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 38 Gender : Female</p> 
<p>329 XOA2528297</p> <p>Name : Shama Parveen Husbands Name: Taj Hussain House Number : 116 Age : 38 Gender : Female</p> 	<p>330 XOA1629211</p> <p>Name : Shemim Khanam Husbands Name: Rashid Akhtar House Number : 116 Age : 38 Gender : Female</p> 	<p>331 XOA1965490</p> <p>Name : Nasiba Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 34 Gender : Female</p> 
<p>332 XOA2528321</p> <p>Name : Sk Munna Hussain Fathers Name: Md Murtaza Hussain House Number : 116 Age : 33 Gender : Male</p> 	<p>333 XOA2528321</p> <p>Name : Khatun Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 32 Gender : Female</p> 	<p>334 XOA2798262</p> <p>Name : Siveis Saha Fathers Name: Uttam Kumar Saha House Number : 116 Age : 22 Gender : Female</p> 
<p>335 MFN2476547</p> <p>Name : Tarique Alam Fathers Name: Muzaffar Alam House Number : 116 Age : 45 Gender : Male</p> 	<p>336 MFN3313947</p> <p>Name : Md Murtaza Hussain Fathers Name: Md Murtaza Hussain House Number : 116 Age : 37 Gender : Male</p> 	<p>337 XOA2271542</p> <p>Name : Md. Irshad Khan Fathers Name: Md. Naushad Khan House Number : 116 Age : 30 Gender : Male</p> 



 NOTARY
 Sealan Court
 Kolkata-14
 Regd. No. 8087/10
 Commission upto
 31/03/2025
 GOVERNMENT OF INDIA

338 MFN2476554
Name : Farzana Khatoon
Husbands Name : Md. Naushad
House Number : 116
Age : 39 Gender : Female



339 XOA2637296
Name : Sania Parveen
Mothers Name : Fanda Begum
House Number : 116
Age : 25 Gender : Female



340 XOA2937712
Name : Gulam Rasool
Fathers Name : Md Naushad
House Number : 116
Age : 20 Gender : Male



341 WB/23/152/069268
Name : Sankar Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 81 Gender : Male



342 WB/23/152/069267
Name : Urmila Saha
Husbands Name : Anil Saha
House Number : 116
Age : 71 Gender : Female



343 WB/23/152/069253
Name : Biswanath Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 69 Gender : Male



344 WB/23/152/069255
Name : Ranjan Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 64 Gender : Male



345 WB/23/152/069254
Name : Shovarani Saha
Husbands Name : Biswanath Saha
House Number : 116
Age : 61 Gender : Female



346 WB/23/152/069257
Name : Dipak Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 57 Gender : Male



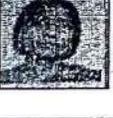
347 MFN0162677
Name : Uttam Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 56 Gender : Male



348 MFN0162768
Name : Goutam Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 55 Gender : Male



349 WB/23/152/069258
Name : Maiali Saha
Fathers Name : Kishorilal Saha
House Number : 116
Age : 54 Gender : Male



350 WB/23/152/069263
Name : Khokon Saha
Fathers Name : Mahadev Saha
House Number : 116
Age : 53 Gender : Male



351 WB/23/152/069269
Name : Shambhunath Saha
Fathers Name : Indrajit Saha
House Number : 116
Age : 51 Gender : Male



352 WB/23/152/069270
Name : Bablu Saha
Fathers Name : Biswanath Saha
House Number : 116
Age : 50 Gender : Male



353 WB/23/152/069264
Name : Tapan Saha
Fathers Name : Mahadev Saha
House Number : 116
Age : 49 Gender : Male



354 WB/23/152/069265
Name : Swapan Saha
Fathers Name : Mahadev Saha
House Number : 116
Age : 47 Gender : Male



355 MFN2045037
Name : Rina Saha
Husbands Name : Uttam Saha
House Number : 116
Age : 47 Gender : Female



356 MFN2045003
Name : Sunita Saha
Fathers Name : Anil Saha
House Number : 116
Age : 46 Gender : Female



357 MFN2045011
Name : Anita Saha
Fathers Name : Anil Saha
House Number : 116
Age : 45 Gender : Female



358 MFN2045029
Name : Ajoy Saha
Fathers Name : Anil Saha
House Number : 116
Age : 41 Gender : Male



359 XOA2986669
Name : Puja Saha
Husbands Name : Dipak Saha
House Number : 116
Age : 35 Gender : Female



360 XOA2986685
Name : Sangita Saha
Fathers Name : Goutam Saha
House Number : 116
Age : 20 Gender : Female



361 MFN2476612
Name : Mahinder Shaw
Fathers Name : Gangadhar Shaw
House Number : 116
Age : 68 Gender : Male



362 MFN2476620
Name : Kailash Chandra Shaw
Fathers Name : Datalari Shaw
House Number : 116
Age : 59 Gender : Male



363 MFN1650993
Name : Abdul Hayat Khan
Fathers Name : Mahadev Saha
House Number : 116A
Age : 83 Gender : Male



364 MFN1651579
Name : Md Naushad Khan
Fathers Name : Gulam Md Khan
House Number : 116A
Age : 59 Gender : Male



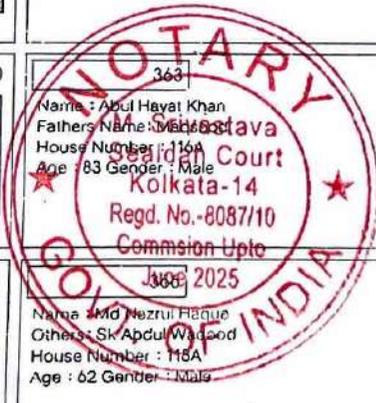
365 XOA2153559
Name : Ashraf Khan
Fathers Name : Md Naushad Khan
House Number : 116A
Age : 29 Gender : Male

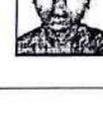


366 XOA2798189
Name : Md Nazrul Haque
Others : Sh Abdul Wahed
House Number : 118A
Age : 62 Gender : Male



367 WB/22/153/240363
Name : Shanz Akhter
Fathers Name : Ibrahim
House Number : 118A
Age : 50 Gender : Female

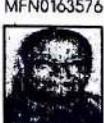


<p>368 WB/23/152/069308</p> <p>Name : Sayoda Bagum Husbands Name: Md Amin House Number : 2/1 Age : 69 Gender : Female</p> 	<p>369 XOA2843282</p> <p>Name : Noor Afiah Fathers Name: Sk Mohinuddin House Number : 2/1 Age : 65 Gender : Male</p> 	<p>370 WB/23/152/069309</p> <p>Name : Amjad Ali Fathers Name: Haroon Rashid House Number : 2/1 Age : 64 Gender : Male</p> 
<p>371 XOA2894798</p> <p>Name : Syeda Afroza Begum Husbands Name: MOBARAK KARIM JAWHAR House Number : 2/1 Age : 63 Gender : Female</p> 	<p>372 MFN0163139</p> <p>Name : Rajeya Begum Husbands Name: MD RABIAL HAQUE House Number : 2/1 Age : 62 Gender : Female</p> 	<p>373 MFN0162859</p> <p>Name : Ayaz Ahmed Fathers Name: Rahamat House Number : 2/1 Age : 59 Gender : Male</p> 
<p>374 MFN0162867</p> <p>Name : Abed Hussain Fathers Name: Rahamat House Number : 2/1 Age : 58 Gender : Male</p> 	<p>375 WB/23/152/069315</p> <p>Name : Mohammed Saifuddin Fathers Name: Sk Moiuuddin House Number : 2/1 Age : 57 Gender : Male</p> 	<p>376 MFN0162883</p> <p>Name : Rashid Hussain Fathers Name: Rahamat House Number : 2/1 Age : 56 Gender : Male</p> 
<p>377 WB/23/152/069301</p> <p>Name : Masud Karim Fathers Name: M K Jawhar House Number : 2/1 Age : 55 Gender : Male</p> 	<p>378 XOA2818391</p> <p>Name : Mohammed Ghyasuddin Fathers Name: Sk Moiuuddin House Number : 2/1 Age : 55 Gender : Male</p> 	<p>379 XOA2818359</p> <p>Name : Md Manjoor Ahmed Fathers Name: Harun Rashid House Number : 2/1 Age : 51 Gender : Male</p> 
<p>380 MFN0162909</p> <p>Name : Sadum Nabi Fathers Name: Rahamat House Number : 2/1 Age : 51 Gender : Male</p> 	<p>381 MFN1651504</p> <p>Name : Naniid Ahmed Husbands Name: R. Ahmed House Number : 2/1 Age : 51 Gender : Female</p> 	<p>382 WB/23/152/069327</p> <p>Name : Kaiser Suttana Husbands Name: Abed Hussain House Number : 2/1 Age : 51 Gender : Female</p> 
<p>383 MFN1649417</p> <p>Name : Asif Jamal Fathers Name: S. Jamal House Number : 2/1 Age : 50 Gender : Male</p> 	<p>384 WB/23/152/069329</p> <p>Name : Nasim Jamal Fathers Name: S Jamal House Number : 2/1 Age : 49 Gender : Male</p> 	<p>385 MFN0162917</p> <p>Name : Nasim Ara Husbands Name: Md Saifuddin House Number : 2/1 Age : 49 Gender : Female</p> 
<p>386 XOA2093276</p> <p>Name : Md. Abdul Jabbar Fathers Name: Md. Gulam Rasool House Number : 2/1 Age : 48 Gender : Male</p> 	<p>387 XOA2818060</p> <p>Name : Syed Mahfooz Karim Fathers Name: M K Jawhar House Number : 2/1 Age : 48 Gender : Male</p> 	<p>388 WB/23/152/069318</p> <p>Name : Gazi Salauddin Fathers Name: Moiuuddin House Number : 2/1 Age : 47 Gender : Male</p> 
<p>389 WB/23/152/069310</p> <p>Name : Md Jaheed Fathers Name: Md Amin House Number : 2/1 Age : 47 Gender : Male</p> 	<p>390 MFN1763143</p> <p>Name : Rabeya Begum Fathers Name: Janab Ali House Number : 2/1 Age : 47 Gender : Female</p> 	<p>391 XOA2271682</p> <p>Name : Samim Hussain Husbands Name: Rashid Hossain House Number : 2/1 Age : 45 Gender : Female</p> 
<p>392 MFN1762566</p> <p>Name : Mariam Khatoon Husbands Name: Manjoor Ahamed House Number : 2/1 Age : 44 Gender : Female</p> 	<p>393 XOA1851997</p> <p>Name : Noor Jabeen Husbands Name: Syed Mahfooz Karim House Number : 2/1 Age : 44 Gender : Female</p> 	<p>394 XOA1629468</p> <p>Name : Shabana Parveen Husbands Name: Ghyasuddin Mohammed House Number : 2/1 Age : 43 Gender : Female</p> 
<p>395 MFN2476695</p> <p>Name : Shabnam Begum Fathers Name: Md Amin House Number : 2/1 Age : 42 Gender : Female</p> 	<p>396 MFN1762822</p> <p>Name : Md Ali Fathers Name: Khurshid Ahmed House Number : 2/1 Age : 41 Gender : Male</p> 	<p>397 MFN3252517</p> <p>Name : Mohammad Serajee Fathers Name: Md Amin House Number : 2/1 Age : 38 Gender : Male</p> 


 NOTARY
 S. S. Shivastava
 Kolkata-14
 Regd. No.-8087/10
 Commission Upto
 June 2025
 GOVERNMENT OF INDIA

<p>398</p> <p>Name : Shabana Parveen Husbands Name : Md. Al House Number : 2/1 Age : 36 Gender : Female</p> 	<p>399</p> <p>Name : Sultana Bibi Husbands Name : Md. Javed House Number : 2/1 Age : 35 Gender : Female</p> 	<p>400</p> <p>Name : Farjana Parveen Fathers Name : Md. Rabial Haque House Number : 2/1 Age : 31 Gender : Female</p> 
<p>401</p> <p>Name : Zeeshan Hussain Fathers Name : Abed Hussain House Number : 2/1 Age : 29 Gender : Male</p> 	<p>402</p> <p>Name : Aisha Arin Fathers Name : Shah Mohammed House Number : 2/1 Age : 28 Gender : Female</p> 	<p>403</p> <p>Name : Afnan Hossain Fathers Name : Abad Hussain House Number : 2/1 Age : 27 Gender : Male</p> 
<p>404</p> <p>Name : Ofaque Asif Fathers Name : Asif Jamal House Number : 2/1 Age : 27 Gender : Male</p> 	<p>405</p> <p>Name : Adnan Sik Fathers Name : Abdul Hakim House Number : 2/1 Age : 22 Gender : Male</p> 	<p>406</p> <p>Name : Shaheen Fathama Fathers Name : Mohammad Sarfuddin House Number : 2/1 Age : 22 Gender : Female</p> 
<p>407</p> <p>Name : Nazma Nawaz Husbands Name : Md Sarfara House Number : 2/1 Age : 39 Gender : Female</p> 	<p>408</p> <p>Name : Shabbir Ali Fathers Name : Md Amin House Number : 2/1 Age : 40 Gender : Male</p> 	<p>409</p> <p>Name : RABIAL HAQUE Fathers Name : Mobarak Karim Rashid House Number : 2/1 Age : 69 Gender : Male</p> 
<p>410</p> <p>Name : Afreen Hossain Fathers Name : Abed Hussain House Number : 2/1 Age : 23 Gender : Female</p> 	<p>411</p> <p>Name : Mobarak Karim Jawhar Fathers Name : Haji Mohammad Hassan House Number : 2/1 Age : 78 Gender : Male</p> 	<p>412</p> <p>Name : Syed Mehbub Karim Fathers Name : Mobarak Karim Jawhar House Number : 2/1 Age : 42 Gender : Male</p> 
<p>413</p> <p>Name : Syed Masoom Karim Fathers Name : Syed Mobarak Karim Jawhar House Number : 2/1 Age : 39 Gender : Male</p> 	<p>414</p> <p>Name : Ayasha Khatoon Fathers Name : Khurshid Ahmed House Number : 2/1 Age : 39 Gender : Female</p> 	<p>415</p> <p>Name : Simran Khatoon Husbands Name : Shabbir Ali House Number : 2/1 Age : 25 Gender : Female</p> 
<p>416</p> <p>Name : Shahnaz Khatoon Fathers Name : Mo Manjoo Ahmed House Number : 2/1 Age : 25 Gender : Female</p> 	<p>417</p> <p>Name : MOHAMMED SARFARAZ NAWAZ Fathers Name : Md Amin House Number : 2/1 Age : 45 Gender : Male</p> 	<p>418</p> <p>Name : Adil Nawaz Fathers Name : Rabial Haque House Number : 2/1 Age : 36 Gender : Male</p> 
<p>419</p> <p>Name : MD SHAHNAWAZ Fathers Name : Rabial Haque House Number : 2/1 Age : 33 Gender : Male</p> 	<p>420</p> <p>Name : Suman Begum Husbands Name : Khursid House Number : 2S Age : 30 Gender : Female</p> 	<p>421</p> <p>Name : Md. Zafir Fathers Name : Diljan House Number : 4 Age : 57 Gender : Male</p> 
<p>422</p> <p>Name : Sentul Devi Husbands Name : Dayanand Shaw House Number : 4 Age : 55 Gender : Female</p> 	<p>423</p> <p>Name : Mukesh Kumar Fathers Name : Bideswar Prasad House Number : 4 Age : 46 Gender : Male</p> 	<p>424</p> <p>Name : Md Jahangir Fathers Name : Md Zafir House Number : 4 Age : 46 Gender : Male</p> 
<p>425</p> <p>Name : Guria Devi Husbands Name : Dhanraj Shaw House Number : 4 Age : 37 Gender : Female</p> 	<p>426</p> <p>Name : Md Saddam Fathers Name : Md Zafir House Number : 4 Age : 30 Gender : Male</p> 	<p>427</p> <p>Name : Md. Shahjahan Fathers Name : Md. Zafir House Number : 4 Age : 29 Gender : Male</p> 

NOTARY
M. Shrivastava
Special Court
Kolkata-14
Regd. No. 6087/10
Commision Upto
June 2025
GOVT OF INDIA

<p>428</p> <p>BR/51/295/240293</p> <p>Name : Sunita Ghosh Husbands Name : Sambhunath Ghosh House Number : 4 Age : 50 Gender : Female</p> 	<p>429</p> <p>NVZ2173912</p> <p>Name : M Jahanara Khatun Fathers Name : Nasruddin Mallick House Number : 4 Age : 24 Gender : Female</p> 	<p>430</p> <p>WB/23/152/06</p> <p>Name : Indra Deo Ray Fathers Name : Rambilash Ray House Number : 4 Age : 74 Gender : Male</p> 
<p>431</p> <p>WB/23/152/069342</p> <p>Name : Sumitra Ray Husbands Name : Indra Deo Ray House Number : 4 Age : 63 Gender : Female</p> 	<p>432</p> <p>MFN2476794</p> <p>Name : Jitendra Kumar Ray Fathers Name : Indradeo Ray House Number : 4 Age : 44 Gender : Male</p> 	<p>433</p> <p>WB/23/152/069353</p> <p>Name : Bijay Kumar Shaw Fathers Name : Sukgdev Shaw House Number : 4 Age : 64 Gender : Male</p> 
<p>434</p> <p>WB/23/152/069351</p> <p>Name : Dilip Kumar Shaw Fathers Name : Sukdev Shaw House Number : 4 Age : 61 Gender : Male</p> 	<p>435</p> <p>WB/23/152/069345</p> <p>Name : Binod Kumar Shaw Fathers Name : Chotelal Shaw House Number : 4 Age : 59 Gender : Male</p> 	<p>436</p> <p>WB/23/152/069354</p> <p>Name : Sabrudeb Shaw Husbands Name : Bijoy Shaw House Number : 4 Age : 59 Gender : Female</p> 
<p>437</p> <p>WB/23/152/069352</p> <p>Name : Daimantidevi Shaw Husbands Name : Dilip Shaw House Number : 4 Age : 54 Gender : Female</p> 	<p>438</p> <p>WB/23/152/069348</p> <p>Name : Punam Kumari Shaw Fathers Name : Chotelal Shaw House Number : 4 Age : 48 Gender : Female</p> 	<p>439</p> <p>JJM2249811</p> <p>Name : Rajesh Shaw Fathers Name : Raj Kumar Shaw House Number : 4 Age : 46 Gender : Male</p> 
<p>440</p> <p>JJM2249829</p> <p>Name : Sudha Shaw Husbands Name : Rajesh Shaw House Number : 4 Age : 42 Gender : Female</p> 	<p>441</p> <p>MFN3001351</p> <p>Name : Pappu Kumar Shaw Fathers Name : Dip Kumar Shaw House Number : 4 Age : 41 Gender : Male</p> 	<p>442</p> <p>XOA1629369</p> <p>Name : Uttam Kumar Shaw Fathers Name : Bijay Kumar Shaw House Number : 4 Age : 40 Gender : Male</p> 
<p>443</p> <p>XOA2144319</p> <p>Name : Dhanraj Shaw Fathers Name : Mouji Shaw House Number : 4 Age : 40 Gender : Male</p> 	<p>444</p> <p>MFN3313962</p> <p>Name : Bikash Kumar Shaw Fathers Name : Raj Kumar Shaw House Number : 4 Age : 39 Gender : Male</p> 	<p>445</p> <p>XOA1629377</p> <p>Name : Doly Shaw Husbands Name : Munna Shaw House Number : 4 Age : 39 Gender : Female</p> 
<p>446</p> <p>MFN3313970</p> <p>Name : Sunil Kumar Shaw Fathers Name : Dayanand Shaw House Number : 4 Age : 36 Gender : Male</p> 	<p>447</p> <p>XOA1629393</p> <p>Name : Sangita Shaw Fathers Name : Bijay Shaw House Number : 4 Age : 36 Gender : Female</p> 	<p>448</p> <p>XOA2093334</p> <p>Name : Rentu Kumar Shaw Fathers Name : Dilip Kumar Shaw House Number : 4 Age : 35 Gender : Male</p> 
<p>449</p> <p>XOA1629385</p> <p>Name : Anee Shaw Fathers Name : Bijay Kumar Shaw House Number : 4 Age : 35 Gender : Female</p> 	<p>450</p> <p>XOA2093318</p> <p>Name : Ani Kumar Shaw Fathers Name : Dayanand Shaw House Number : 4 Age : 33 Gender : Male</p> 	<p>451</p> <p>XOA2093326</p> <p>Name : Lalita Shaw Husbands Name : Pappu Shaw House Number : 4 Age : 32 Gender : Female</p> 
<p>452</p> <p>XOA2093342</p> <p>Name : Anand Kumar Shaw Fathers Name : Bijay Shaw House Number : 4 Age : 31 Gender : Male</p> 	<p>453</p> <p>XOA2093300</p> <p>Name : Priyanka Shaw Fathers Name : Dayanand Shaw House Number : 4 Age : 31 Gender : Female</p> 	<p>454</p> <p>MFN0163337</p> <p>Name : Dayanand Shaw Fathers Name : Dinanath Shaw House Number : 4H/9 Age : 61 Gender : Male</p> 
<p>455</p> <p>MFN2476901</p> <p>Name : Md Mustafa Fathers Name : Md Dil House Number : 4H/9 Age : 52 Gender : Male</p> 	<p>456</p> <p>MFN0163576</p> <p>Name : Pabi Bibi Husbands Name : Sahabjan House Number : 7/1 Age : 82 Gender : Female</p> 	<p>457</p> <p>MFN3001385</p> <p>Name : Abeda Husbands Name : Md Yasin House Number : 7/1 Age : 64 Gender : Female</p> 

NOTARY
M. Srivastava
Special Court
Kolkata-14
Regd. No.-3087/10
Commission Upto
June 2025
GOVT OF INDIA

<p>455</p> <p>WB/23/152/069388</p> <p>Name : Ashraf Ali Fathers Name : Mashuq Ali House Number : 7/1 Age : 62 Gender : Male</p> 	<p>459</p> <p>MFN0163642</p> <p>Name : Razia Khatoon Husbands Name : Nasrullah House Number : 7/1 Age : 61 Gender : Female</p> 	<p>460</p> <p>WB/23/152/069389</p> <p>Name : Yasmin Sultana Husbands Name : Asraf House Number : 7/1 Age : 57 Gender : Female</p> 
<p>461</p> <p>XOA2271724</p> <p>Name : Md. Sakil Fathers Name : Md. Zamir House Number : 7/1 Age : 53 Gender : Male</p> 	<p>462</p> <p>WB/23/152/012142</p> <p>Name : Shiraj Uddin Mohammad Fathers Name : Mushlaque House Number : 7/1 Age : 49 Gender : Male</p> 	<p>463</p> <p>MFN1652148</p> <p>Name : Azmeri Begum Husbands Name : Md Sakil House Number : 7/1 Age : 47 Gender : Female</p> 
<p>464</p> <p>MFN1650480</p> <p>Name : Sk Faizullah Fathers Name : Sk Nasrullah House Number : 7/1 Age : 45 Gender : Male</p> 	<p>465</p> <p>XOA16339E1</p> <p>Name : Rehana Shiraj Husbands Name : Md Shiraj Uddin House Number : 7/1 Age : 44 Gender : Female</p> 	<p>466</p> <p>MFN3313988</p> <p>Name : Md Shahabuddin Fathers Name : Md Shahabjan House Number : 7/1 Age : 43 Gender : Male</p> 
<p>467</p> <p>XOA2271666</p> <p>Name : Md. Ishaque Fathers Name : Md. Yasin House Number : 7/1 Age : 43 Gender : Male</p> 	<p>468</p> <p>MI N2045813</p> <p>Name : Md Ibrahim Fathers Name : Md Yasin House Number : 7/1 Age : 42 Gender : Male</p> 	<p>469</p> <p>XOA2528339</p> <p>Name : Asha Mothers Name : Pub Bibi House Number : 7/1 Age : 42 Gender : Female</p> 
<p>470</p> <p>XOA1629336</p> <p>Name : Md Tuteil Mothers Name : Azmeri House Number : 7/1 Age : 37 Gender : Male</p> 	<p>471</p> <p>DWK112853/</p> <p>Name : Moina Begum Husbands Name : Md Shahabuddin House Number : 7/1 Age : 37 Gender : Female</p> 	<p>472</p> <p>XOA1629328</p> <p>Name : Md Akil Mothers Name : Azmeri Begum House Number : 7/1 Age : 34 Gender : Male</p> 
<p>473</p> <p>XOA2271674</p> <p>Name : Yasmin Begum Husbands Name : Md. Ishaque House Number : 7/1 Age : 31 Gender : Female</p> 	<p>474</p> <p>XOA2437614</p> <p>Name : Md Shadab Fathers Name : Md Sakil House Number : 7/1 Age : 30 Gender : Male</p> 	<p>475</p> <p>XOA2271583</p> <p>Name : Md. Shabbir Fathers Name : Md. Sakil House Number : 7/1 Age : 30 Gender : Male</p> 
<p>476</p> <p>XOA2528347</p> <p>Name : Tamanna Yasmin Fathers Name : Sakil Md House Number : 7/1 Age : 28 Gender : Female</p> 	<p>477</p> <p>XOA2437605</p> <p>Name : Sazda Sakil Fathers Name : Md Sakil House Number : 7/1 Age : 28 Gender : Female</p> 	<p>478</p> <p>MFN2896504</p> <p>Name : Asif Ali Fathers Name : Ashraf Ali House Number : 7/1 Age : 38 Gender : Male</p> 
<p>479</p> <p>XOA2093359</p> <p>Name : Kashifa Ali Fathers Name : Ashraf Ali House Number : 7/1 Age : 31 Gender : Female</p> 	<p>480</p> <p>WB/23/152/069570</p> <p>Name : Jhula Das Husbands Name : Shibprasad Das House Number : 7/1 Age : 74 Gender : Female</p> 	<p>481</p> <p>WB/23/152/069374</p> <p>Name : Pappu Das Fathers Name : Shibprasad Das House Number : 7/1 Age : 47 Gender : Male</p> 
<p>482</p> <p>MFN2045326</p> <p>Name : Chanchal Das Mothers Name : Jhula Das House Number : 7/1 Age : 41 Gender : Male</p> 	<p>483</p> <p>XOA0665067</p> <p>Name : Purma Das Mothers Name : Jhula Das House Number : 7/1 Age : 38 Gender : Female</p> 	<p>484</p> <p>XOA2872687</p> <p>Name : Muskan Khatoon Mothers Name : Asha House Number : 7/1 Age : 23 Gender : Female</p> 
<p>485</p> <p>XOA2798437</p> <p>Name : Mohammed Ahmeri Mothers Name : Fahmida Begum House Number : 7/1A Age : 48 Gender : Male</p> 	<p>486</p> <p>XCA2601916</p> <p>Name : Mohammad Aiza Ahmeri Mothers Name : Fahmida Begum House Number : 7/1A Age : 47 Gender : Male</p> 	<p>487</p> <p>XOA2271740</p> <p>Name : Kamar Hossain Fathers Name : Syed Mofizur Rahman House Number : 7/1A Age : 45 Gender : Female</p> 



<p>488</p> <p>XOA2798270</p> <p>Name : Razia Khan Husbands Name : Mohammed Ahmed House Number : 7/1A Age : 36 Gender : Female</p> 	<p>489</p> <p>XOA2798411</p> <p>Name : Maliya Anam Husbands Name : Mohammad Atzal Ahmed House Number : 7/1A Age : 35 Gender : Female</p> 	<p>490</p> <p>XOA2798411</p> <p>Name : Obedullah Ahmed Mothers Name : Fahmida Khatoon House Number : 7/1A Age : 44 Gender : Male</p> 
<p>491</p> <p>MFN3313996</p> <p>Name : Rafia Arif Husbands Name : Mohammed Asad House Number : 7/1A Age : 44 Gender : Female</p> 	<p>492</p> <p>MFN3313954</p> <p>Name : Snahnoor Begum Husbands Name : Faizullah Sk House Number : 7/1A Age : 38 Gender : Female</p> 	<p>493</p> <p>XOA2271732</p> <p>Name : Mahabub Hossain Mollick Fathers Name : Ismail Mollick House Number : 7/1A Age : 52 Gender : Male</p> 
<p>494</p> <p>WB/22/153/372312</p> <p>Name : Abdul Salam Ansari Fathers Name : Abdula Ansari House Number : 7/1A,B Age : 47 Gender : Male</p> 	<p>495</p> <p>XOA2798320</p> <p>Name : Zareen Ali Husbands Name : Abdul Salam Ansari House Number : 7/1A,B Age : 46 Gender : Female</p> 	<p>496</p> <p>MFN0163519</p> <p>Name : Jahanara Khatoon Husbands Name : AJAZ AHMED House Number : 7/1B Age : 76 Gender : Female</p> 
<p>497</p> <p>XOA1471606</p> <p>Name : Sultana Khatun Husbands Name : Neaj Ahmed House Number : 7/1B Age : 54 Gender : Female</p> 	<p>498</p> <p>MFN0163535</p> <p>Name : Neaj Ahmed Fathers Name : Ajaz Ahmed House Number : 7/1B Age : 53 Gender : Male</p> 	<p>499</p> <p>XOA2743987</p> <p>Name : Md Qais Fathers Name : Md Anis House Number : 7/1B Age : 53 Gender : Male</p> 
<p>500</p> <p>MFN0163527</p> <p>Name : Reaj Ahmed Fathers Name : Ajaz House Number : 7/1B Age : 50 Gender : Male</p> 	<p>501</p> <p>MFN0163543</p> <p>Name : Imteaz Ahmed Fathers Name : Ajaz House Number : 7/1b Age : 50 Gender : Male</p> 	<p>502</p> <p>MFN0163592</p> <p>Name : Md Wais Fathers Name : Anis House Number : 7/1B Age : 49 Gender : Male</p> 
<p>503</p> <p>MFN1650449</p> <p>Name : Imran Ahmed Fathers Name : Ajaz Ahmed House Number : 7/1B Age : 45 Gender : Male</p> 	<p>504</p> <p>MFN1650423</p> <p>Name : Nikhat Parveen Husbands Name : Reaj Ahmed Parveen House Number : 7/1B Age : 46 Gender : Female</p> 	<p>505</p> <p>HI.G3215332</p> <p>Name : Mubina Sultana Husbands Name : Imteaz Ahmed House Number : 7/1B Age : 42 Gender : Female</p> 
<p>506</p> <p>MFN2045821</p> <p>Name : Shabnam Talib Husbands Name : Md Wais House Number : 7/1B Age : 48 Gender : Female</p> 	<p>507</p> <p>XOA2665636</p> <p>Name : Alfia Reaj Fathers Name : Reaj Ahmed House Number : 7/1-B Age : 24 Gender : Female</p> 	<p>508</p> <p>MFN2454890</p> <p>Name : Rukhsana Ahmed Husbands Name : Imran Ahmed House Number : 7/1B Age : 39 Gender : Female</p> 
<p>509</p> <p>XOA2743961</p> <p>Name : Rowsanara Begum Husbands Name : Md Anis House Number : 7/1B Age : 75 Gender : Female</p> 	<p>510</p> <p>WB/23/152/069627</p> <p>Name : Md Saif Fathers Name : Md Suleman House Number : 7A Age : 59 Gender : Male</p> 	<p>511</p> <p>WB/23/152/069358</p> <p>Name : Md Asad Fathers Name : Abdul Shakur House Number : 7A Age : 50 Gender : Male</p> 
<p>512</p> <p>WB/23/152/069566</p> <p>Name : Md Murtaza Fathers Name : Dil Md House Number : 7A Age : 48 Gender : Male</p> 	<p>513</p> <p>XOA1629237</p> <p>Name : Md Murtaza Fathers Name : Dil Md House Number : 7A Age : 40 Gender : Male</p> 	<p>514</p> <p>MFN2477352</p> <p>Name : Sk Wali Ahmed Fathers Name : Zainul Haque House Number : 7D Age : 76 Gender : Male</p> 
<p>515</p> <p>WB/23/152/507262</p> <p>Name : Sk Abdul Rafique Fathers Name : Sk Abdul Razzaque House Number : 7D Age : 64 Gender : Male</p> 	<p>516</p> <p>XOA1655521</p> <p>Name : Sk Abdul Rahman Fathers Name : Sk Abdul Rafique House Number : 7D Age : 33 Gender : Male</p> 	<p>517</p> <p>XOA2093409</p> <p>Name : Saif Jawaid Fathers Name : Jawaid Akhtar House Number : 7D Age : 30 Gender : Male</p> 



518 XOA2539096
Name : Shaerya Rafique
Fathers Name : Sk Abdul Rafique
House Number : 7D
Age : 27 Gender : Female



519 MFN2896538
Name : Ayaz Ahmed
Fathers Name : Sheikh Wai Ahmed
House Number : 7D
Age : 42 Gender : Male



520 MFN2896546
Name : Jawaid Akhtar
Fathers Name : Abdur Razzaque
House Number : 7D
Age : 64 Gender : Male



521 XOA1629492
Name : Bishakha Bahadur
Husbands Name : Gopal Bahadur
House Number : 7D
Age : 50 Gender : Female



522 XOA2271765
Name : Gopal Bahadur
Fathers Name : M. Bahadur
House Number : 7D
Age : 46 Gender : Male



523 XOA2271757
Name : Jhuma Bahadur
Fathers Name : Gopal Bahadur
House Number : 7D
Age : 33 Gender : Female



524 XOA2594806
Name : Nayeema Begum
Husbands Name : Sk Abdul Rafique
House Number : 7D
Age : 60 Gender : Female



525 WB/23/152/00344
Name : Alauddin Munshi
Fathers Name : Abdul Motin Munchi
House Number : 7D
Age : 74 Gender : Male



526 MFN2896512
Name : Shabana Munshi
Fathers Name : Alauddin Munshi
House Number : 7D
Age : 43 Gender : Female



527 MFN2896520
Name : Farooque Munshi
Fathers Name : Alauddin Munshi
House Number : 7D
Age : 38 Gender : Male



528 WB/23/152/003456
Name : Kaniz Nasima
Husbands Name : Alauddin Munshi
House Number : 7D
Age : 64 Gender : Female



529 MFN2896533
Name : Parveen Shaikat
Husbands Name : Jawaid Akhtar
House Number : 7D
Age : 49 Gender : Female



530 XOA2437549
Name : Syed Arif Hassan
Fathers Name : Syed Zafar Alam
House Number : 7-D
Age : 29 Gender : Male



531 WB/23/152/009222
Name : Moid Alam
Fathers Name : Saghirul Hassan
House Number : 7/D
Age : 60 Gender : Male



532 XOA2758423
Name : Syed Zafar Alam
Fathers Name : Syed Saghirul Hassan
House Number : 7/D
Age : 58 Gender : Male



533 WB/23/152/009686
Name : Tarannum Naz
Husbands Name : Syed Zafar Alam
House Number : 7/D
Age : 53 Gender : Female



534 XOA1629344
Name : Sana Moid
Fathers Name : Moid Alam
House Number : 7/D
Age : 35 Gender : Female



535 XOA2271575
Name : Nawshaba Ahmed
Husbands Name : Ayaz Ahmed
House Number : 7/D
Age : 37 Gender : Female



536 WB/23/152/009223
Name : Shahnaz Shamim
Husbands Name : Moid Alam
House Number : 7/D
Age : 56 Gender : Female



537 MFN3001740
Name : Gulam
Fathers Name : Turabali
House Number : 8
Age : 63 Gender : Male



538 WB/23/152/069413
Name : Lila Devi
Husbands Name : Tarachanel
House Number : 8
Age : 59 Gender : Female



539 MFN0163931
Name : Balmiki Kumar
Fathers Name : Mahabir
House Number : 8
Age : 55 Gender : Male



540 XOA2727493
Name : Rishi Shaw
Fathers Name : Ratan Shaw
House Number : 8
Age : 26 Gender : Male



541 WB/23/152/069418
Name : Baby Kumari
Husbands Name : Balmiki Kumar
House Number : 8
Age : 51 Gender : Female



542 WB/23/152/069428
Name : Susanto Set
Fathers Name : Pradip Set
House Number : 8
Age : 47 Gender : Male



543 WB/23/152/069412
Name : Tanvir Hossain
Fathers Name : Jagan Shaw
House Number : 8
Age : 64 Gender : Male



544 WB/23/152/069410
Name : Kalicharan Shaw
Fathers Name : Bhegawan Shaw
House Number : 8
Age : 64 Gender : Male



545 WB/23/152/069417
Name : Ratan Shaw
Fathers Name : Mahabir Shaw
House Number : 8
Age : 56 Gender : Male



546 WB/23/152/069411
Name : Aras Shaw
Husbands Name : Kall Charan Shaw
House Number : 8
Age : 54 Gender : Female



547 WB/23/152/069419
Name : Rashmi Shaw
Husbands Name : Ratan Shaw
House Number : 8
Age : 47 Gender : Female




<p>548 MFN2045441</p> <p>Name : Sushma Shaw Fathers Name : Tarachand Shaw House Number : 8 Age : 44 Gender : Female</p> 	<p>549 XOA2577872</p> <p>Name : Krishna Shaw Fathers Name : Ganori Shaw House Number : 8 Age : 42 Gender : Male</p> 	<p>550 XOAO66</p> <p>Name : Kavita Shaw Fathers Name : Kalicharan Shaw House Number : 8 Age : 40 Gender : Female</p> 
<p>551 MFN2896561</p> <p>Name : Rupa Shaw Fathers Name : Tara Chand Shaw House Number : 8 Age : 39 Gender : Female</p> 	<p>552 XOAI471515</p> <p>Name : Abhishek Shaw Fathers Name : Kali Charan Shaw House Number : 8 Age : 34 Gender : Male</p> 	<p>553 XOAO665497</p> <p>Name : Anita Shaw Fathers Name : Kali Charan Shaw House Number : 8 Age : 34 Gender : Female</p> 
<p>554 XOAI629229</p> <p>Name : Binay Shaw Fathers Name : Balmiki kumar House Number : 8 Age : 32 Gender : Male</p> 	<p>555 XOAI2093417</p> <p>Name : Ritu Shaw Fathers Name : Tarachand Shaw House Number : 8 Age : 30 Gender : Female</p> 	<p>556 XOAI2093367</p> <p>Name : Sunita Shaw Fathers Name : Kali Charan Shaw House Number : 8 Age : 29 Gender : Female</p> 
<p>557 XOAI2843324</p> <p>Name : Abdul Mannan Fathers Name : Abdul Subhan House Number : 11 Age : 63 Gender : Male</p> 	<p>558 XOAI2843373</p> <p>Name : Maida Begum Husbands Name : Abdul Mannan House Number : 11 Age : 60 Gender : Female</p> 	<p>559 JJM2824951</p> <p>Name : Md Ali Imran Fathers Name : Abdul Mannan House Number : 11 Age : 40 Gender : Male</p> 
<p>560 XOAI2271591</p> <p>Name : Anisha Khatoon Fathers Name : Abdul Mannan House Number : 11 Age : 29 Gender : Female</p> 	<p>561 XOAI2634566</p> <p>Name : Mubashir Anan Fathers Name : Abdul Mannan House Number : 11 Age : 27 Gender : Male</p> 	<p>562 XOAI2872729</p> <p>Name : Sk Danish Mothers Name : Ansari Begum House Number : 12/2 Age : 22 Gender : Male</p> 
<p>563 WB/23/152/069468</p> <p>Name : Rafia Begum Husbands Name : Idris House Number : 13/1 Age : 79 Gender : Female</p> 	<p>564 WB/23/152/069461</p> <p>Name : Asiya Khatoon Husbands Name : Abdul House Number : 13/1 Age : 77 Gender : Female</p> 	<p>565 WB/23/152/069429</p> <p>Name : Sajjad Alam Fathers Name : Wail Bux House Number : 13/1 Age : 76 Gender : Male</p> 
<p>566 WB/23/152/069433</p> <p>Name : Shazadi Khatoon Husbands Name : A Gaffar House Number : 13/1 Age : 74 Gender : Female</p> 	<p>567 WB/23/152/069455</p> <p>Name : Haliza Begum Fathers Name : Md Hamid House Number : 13/1 Age : 71 Gender : Female</p> 	<p>568 XOAI529007</p> <p>Name : Md Aslam Fathers Name : Abdul Mazid House Number : 13/1 Age : 70 Gender : Male</p> 
<p>569 MFN3001518</p> <p>Name : Saheeda Begum Husbands Name : Sk Israil House Number : 13/1 Age : 70 Gender : Female</p> 	<p>570 MFN0164376</p> <p>Name : Muniaz Ali Ansari Fathers Name : S M Ansah House Number : 13/1 Age : 69 Gender : Male</p> 	<p>571 WB/23/152/069448</p> <p>Name : Tara Begum Husbands Name : Dilwara House Number : 13/1 Age : 69 Gender : Female</p> 
<p>572 WB/23/152/069469</p> <p>Name : Md Hasan Fathers Name : Md Idris House Number : 13/1 Age : 67 Gender : Male</p> 	<p>573 WB/23/152/069453</p> <p>Name : Mubashir Fathers Name : Hengul House Number : 13/1 Age : 60 Gender : Male</p> 	<p>574 WB/23/152/069452</p> <p>Name : Nazma Begum Husbands Name : Amzad House Number : 13/1 Age : 64 Gender : Female</p> 
<p>575 XOAI2960490</p> <p>Name : Rashida Begum Husbands Name : Aslam House Number : 13/1 Age : 64 Gender : Female</p> 	<p>576 WB/23/152/069432</p> <p>Name : Saleha Akhtar Husbands Name : Mumtaj House Number : 13/1 Age : 64 Gender : Female</p> 	<p>577 MFN0164061</p> <p>Name : Md Shaleh Fathers Name : Abdul Gafur House Number : 13/1 Age : 62 Gender : Male</p> 



NOTARY
 M. Sivastava
 Seal Court
 Kolkata-14
 Regd. No.-8087/10
 Commission Upto
 June 2025
 OF INDIA

608
 Name : Momena Begum
 Husbands Name : Md Muslim
 House Number : 13/1
 Age : 41 Gender : Female



609
 Name : Mohammad Nasir
 Fathers Name : Mohammad Zahiruddin
 House Number : 13/1
 Age : 38 Gender : Male



610
 Name : Shaika Parveen
 Fathers Name : Sajjad Alam
 House Number : 13/1
 Age : 38 Gender : Female



611
 Name : Shaikh Imran
 Fathers Name : Shaikh Israil
 House Number : 13/1
 Age : 37 Gender : Male



612
 Name : ASFIA BEGUM
 Husbands Name : MOHAMMAD NASIR
 House Number : 13/1
 Age : 37 Gender : Female



613
 Name : Farah Naz
 Husbands Name : Sk. Tanvoer
 House Number : 13/1
 Age : 37 Gender : Female



614
 Name : Farah Parveen
 Husbands Name : Mudassar Sajjad Alam
 House Number : 13/1
 Age : 36 Gender : Female



615
 Name : Sarfaraz Alam Ansari
 Fathers Name : Mumtaz Ali Ansari
 House Number : 13/1
 Age : 35 Gender : Male



616
 Name : Md Nadim
 Mothers Name : Sahjadi Begum
 House Number : 13/1
 Age : 35 Gender : Male



617
 Name : Saleha Khatoon
 Husbands Name : Md. Yasir Arfat
 House Number : 13/1
 Age : 32 Gender : Female



618
 Name : Kaikashan Parveen
 Fathers Name : Sajjad Alam
 House Number : 13/1
 Age : 32 Gender : Female



619
 Name : Md Asif
 Fathers Name : Md Aslam
 House Number : 13/1
 Age : 31 Gender : Male



620
 Name : Sk. Shamser
 Mothers Name : Mustary Begum
 House Number : 13/1
 Age : 31 Gender : Male



621
 Name : Mohammed Sadaab
 Fathers Name : Mohammed Haroon
 House Number : 13/1
 Age : 31 Gender : Male



622
 Name : Yasmin Begum
 Husbands Name : Tareque Hossain
 House Number : 13/1
 Age : 31 Gender : Female



623
 Name : Md Yasir Arfat
 Fathers Name : Md Younus
 House Number : 13/1
 Age : 30 Gender : Male



624
 Name : Shaista Parveen
 Husbands Name : Mujamnil Sajjad Alam
 House Number : 13/1
 Age : 30 Gender : Female



625
 Name : Md Kamran
 Fathers Name : Md Kaisar
 House Number : 13/1
 Age : 28 Gender : Male



626
 Name : Nuzhat Farooqui
 Husbands Name : Md Taslim
 House Number : 13/1
 Age : 28 Gender : Female



627
 Name : Tareque Hossain
 Fathers Name : Md. Sabir
 House Number : 13/1
 Age : 27 Gender : Male



628
 Name : Shafuk Kaisar
 Fathers Name : Md Kaisar
 House Number : 13/1
 Age : 24 Gender : Female



629
 Name : Jahul Abadin
 Fathers Name : Md Aslam
 House Number : 13/1
 Age : 45 Gender : Male



630
 Name : Reza Ahmed
 Mothers Name : Sahjadi Ahmed
 House Number : 13/1
 Age : 43 Gender : Male



631
 Name : Yasmin Alam
 Husbands Name : Md. Jane Alam
 House Number : 13/1
 Age : 45 Gender : Female



632
 Name : Mujamnil Sajjad Alam
 Fathers Name : Sajjad Alam
 House Number : 13/1
 Age : 42 Gender : Male



633
 Name : Alfaz Alam
 Fathers Name : Mumtaz Ali Ansari
 House Number : 13/1
 Age : 40 Gender : Male



634
 Name : Imtiaz Alam Ansari
 Fathers Name : Mumtaz Ali Ansari
 House Number : 13/1
 Age : 43 Gender : Male



635
 Name : Tarannum Begum
 Fathers Name : Sk Amjad Hossain
 House Number : 13/1
 Age : 36 Gender : Female



636
 Name : Sk. Tanvoer Babby
 Fathers Name : Sk. Tanvoer Babby
 House Number : 13/1
 Age : 41 Gender : Male

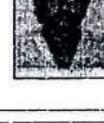


637
 Name : Farha Haroon
 Fathers Name : Haroon Md
 House Number : 13/1
 Age : 37 Gender : Female





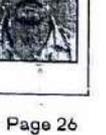
 Srivastava
 Sealdah Court
 Kolkata-14
 Regd. No. 8087/10
 Commission Upto
 31-03-2025
 OF INDIA

<p>638</p> <p>XOA1562776</p> <p>Name : Aroon Haroon Fathers Name : Md. Haroon House Number : 13/1 Age : 35 Gender : Female</p> 	<p>639</p> <p>WB/23/152/069451</p> <p>Name : Sk Anjad Hossain Fathers Name : Sk. Hossain House Number : 13/1 Age : 74 Gender : Male</p> 	<p>640</p> <p>WB/23/152/069449</p> <p>Name : Shakir Hossain Fathers Name : Sk. Dilwar Hossain House Number : 13/1 Age : 49 Gender : Male</p> 
<p>641</p> <p>XOA1629294</p> <p>Name : Shadique Hossain Fathers Name : Md Sabir A House Number : 13/1 Age : 33 Gender : Male</p> 	<p>642</p> <p>XOA1562750</p> <p>Name : Saika Israil Mothers Name : Saheeda Begum House Number : 13/1 Age : 38 Gender : Female</p> 	<p>643</p> <p>XOA2437572</p> <p>Name : Kashaif Kaisar Fathers Name : Md Kaisar House Number : 13/1 Age : 27 Gender : Female</p> 
<p>644</p> <p>XOA1629286</p> <p>Name : Seera Khatoun Husbands Name : Md Sabir House Number : 13/1 Age : 35 Gender : Female</p> 	<p>645</p> <p>XOA2854172</p> <p>Name : meherunnesa Khatoun Husbands Name : roza Ahmed House Number : 13/1 Age : 25 Gender : Female</p> 	<p>646</p> <p>XOA1629419</p> <p>Name : Sk Ataur Rahaman Fathers Name : Sk Wasir Rahaman House Number : 13/1 Age : 56 Gender : Male</p> 
<p>647</p> <p>WB/23/152/069423</p> <p>Name : Anmarani Set Husbands Name : Pradip Set House Number : 13/1 Age : 72 Gender : Female</p> 	<p>648</p> <p>WB/23/152/069425</p> <p>Name : Usha Rani Sat Husbands Name : Kamal Set House Number : 13/1 Age : 67 Gender : Female</p> 	<p>649</p> <p>WB/23/152/069427</p> <p>Name : Chitra Set Fathers Name : Pradip Set House Number : 13/1 Age : 49 Gender : Female</p> 
<p>650</p> <p>XOA1965557</p> <p>Name : Mita Seth Fathers Name : Karnal Karua Seth House Number : 13/1 Age : 33 Gender : Female</p> 	<p>651</p> <p>XOA1629427</p> <p>Name : Md Moinuddin Shahbaz Fathers Name : Md Hanif House Number : 13/1 Age : 33 Gender : Male</p> 	<p>652</p> <p>WZK2106730</p> <p>Name : Lama Siddique Mothers Name : Tasnim Siddique House Number : 13/1 Age : 47 Gender : Female</p> 
<p>653</p> <p>XOA1764547</p> <p>Name : Md. Parwaz Ansari Fathers Name : Md. Islam Ansari House Number : 13/1A Age : 55 Gender : Male</p> 	<p>654</p> <p>XOA2093425</p> <p>Name : Zeenat Fatma Husbands Name : Tabrez Anwar House Number : 13/1A Age : 38 Gender : Female</p> 	<p>655</p> <p>XOA2671063</p> <p>Name : Sk Tausif Rahman Fathers Name : Sk Ataur Rahaman House Number : 13/1A Age : 25 Gender : Male</p> 
<p>656</p> <p>XOA2668523</p> <p>Name : Khadia Alam Fathers Name : Md. Parwaz Ansari House Number : 13/1A Age : 24 Gender : Female</p> 	<p>657</p> <p>WB/23/152/069542</p> <p>Name : Basirun Bibi Husbands Name : Sk Yunus House Number : 13/2 Age : 84 Gender : Female</p> 	<p>658</p> <p>WB/23/152/069500</p> <p>Name : Matlub Hossain Fathers Name : Mo Israil House Number : 13/2 Age : 79 Gender : Male</p> 
<p>659</p> <p>WB/23/152/069547</p> <p>Name : Amin Ahmed Khatr Fathers Name : Muktar House Number : 13/2 Age : 74 Gender : Male</p> 	<p>660</p> <p>WB/23/152/069549</p> <p>Name : Nabiran Bibi Husbands Name : Ali Mohmed House Number : 13/2 Age : 72 Gender : Female</p> 	<p>661</p> <p>MFN0164996</p> <p>Name : Ganesh Banadur Fathers Name : Nandlal House Number : 13/2 Age : 71 Gender : Male</p> 
<p>662</p> <p>WB/23/152/069495</p> <p>Name : Sk Naushad Fathers Name : Wahid House Number : 13/2 Age : 66 Gender : Male</p> 	<p>663</p> <p>XOA2818167</p> <p>Name : Sk Gera Fathers Name : Sk Wahid Begum House Number : 13/2 Age : 64 Gender : Male</p> 	<p>664</p> <p>WB/23/152/069532</p> <p>Name : Aysia Khatoun Husbands Name : Kurban House Number : 13/2 Age : 64 Gender : Female</p> 
<p>665</p> <p>XOA2960698</p> <p>Name : Isharan Bibi Husbands Name : Sk Raju House Number : 13/2 Age : 64 Gender : Female</p> 	<p>666</p> <p>WB/23/152/069499</p> <p>Name : Jahanara Begum Husbands Name : Gera House Number : 13/2 Age : 61 Gender : Female</p> 	<p>667</p> <p>WB/22/153/222955</p> <p>Name : Md Fayaz Alam Fathers Name : Md Manzar Alam House Number : 13/2 Age : 60 Gender : Male</p> 



Section No and Name 3-TILJALA PLACE ALL PREMISES

34

<p>668</p> <p>WB/23/152/069506</p> <p>Name : Md Saudhagar Fathers Name : Nasim House Number : 13/2 Age : 59 Gender : Male</p> 	<p>669</p> <p>MFN0164558</p> <p>Name : Abu Bakkar Siddique Fathers Name : Jail House Number : 13/2 Age : 59 Gender : Male</p> 	<p>670</p> <p>MFN20</p> <p>Name : Sk Bechu Fathers Name : Sk Ali Hussain House Number : 13/2 Age : 59 Gender : Male</p> 
<p>671</p> <p>WB/23/152/069524</p> <p>Name : Saharjan Bibi Husbands Name : Noor Md. House Number : 13/2 Age : 59 Gender : Female</p> 	<p>672</p> <p>WB/23/152/069526</p> <p>Name : Md Anui Fathers Name : Md Wakil House Number : 13/2 Age : 57 Gender : Male</p> 	<p>673</p> <p>WB/23/152/069517</p> <p>Name : Sk Abdul Ali Fathers Name : Sk Mona House Number : 13/2 Age : 57 Gender : Male</p> 
<p>674</p> <p>WB/23/152/069507</p> <p>Name : Amna Khatun Husbands Name : Saudhagar House Number : 13/2 Age : 57 Gender : Female</p> 	<p>675</p> <p>WB/23/152/069544</p> <p>Name : Samshad Begum Fathers Name : Sk Yunus House Number : 13/2 Age : 57 Gender : Female</p> 	<p>676</p> <p>MFN1649409</p> <p>Name : Munna Fathers Name : Md Wakil House Number : 13/2 Age : 56 Gender : Male</p> 
<p>677</p> <p>MFN0164988</p> <p>Name : Abdul Majid Fathers Name : Mohammed Idrish House Number : 13/2 Age : 56 Gender : Male</p> 	<p>678</p> <p>MFN1650498</p> <p>Name : Sk Babu Fathers Name : Sk Tufani House Number : 13/2 Age : 56 Gender : Male</p> 	<p>679</p> <p>WB/23/152/069519</p> <p>Name : Sk Shaikat Ali Fathers Name : Sk Mona House Number : 13/2 Age : 56 Gender : Male</p> 
<p>680</p> <p>MFN0164863</p> <p>Name : Md Sehabal Fathers Name : Idrish House Number : 13/2 Age : 55 Gender : Male</p> 	<p>681</p> <p>XOA2271807</p> <p>Name : Sabiha Khatun Husbands Name : Md. Faiyaz Alam House Number : 13/2 Age : 55 Gender : Female</p> 	<p>682</p> <p>WB/23/152/069545</p> <p>Name : Shahnaaz Begum Fathers Name : Sk Yunus House Number : 13/2 Age : 55 Gender : Female</p> 
<p>683</p> <p>XOA1629450</p> <p>Name : Sk Lal Md Fathers Name : Sk Wali Md House Number : 13/2 Age : 54 Gender : Male</p> 	<p>684</p> <p>XOA1965532</p> <p>Name : Shami Ahmed Fathers Name : Sk Taslim House Number : 13/2 Age : 54 Gender : Male</p> 	<p>685</p> <p>WB/23/152/069552</p> <p>Name : Abdul Majid Fathers Name : Sk Habib House Number : 13/2 Age : 54 Gender : Male</p> 
<p>686</p> <p>WB/23/152/069508</p> <p>Name : Md Saikm Fathers Name : Nasim House Number : 13/2 Age : 54 Gender : Male</p> 	<p>687</p> <p>WB/23/152/069493</p> <p>Name : Sk Shagir Ezaz Fathers Name : Karim Baksh House Number : 13/2 Age : 54 Gender : Male</p> 	<p>688</p> <p>MFN0164640</p> <p>Name : Asiya Bibi Husbands Name : Anul House Number : 13/2 Age : 54 Gender : Female</p> 
<p>689</p> <p>WB/23/152/069510</p> <p>Name : Rabeya Khatun Husbands Name : Nasim House Number : 13/2 Age : 52 Gender : Female</p> 	<p>690</p> <p>XOA1930775</p> <p>Name : Rashida Khatun Husbands Name : Shami Ahmmed House Number : 13/2 Age : 51 Gender : Female</p> 	<p>691</p> <p>WB/23/152/069518</p> <p>Name : Nasiman Bibi Husbands Name : Abdul Ali House Number : 13/2 Age : 51 Gender : Female</p> 
<p>692</p> <p>WB/23/152/069546</p> <p>Name : Shayaan Begum Fathers Name : Sk Yunus House Number : 13/2 Age : 51 Gender : Female</p> 	<p>693</p> <p>WB/23/152/069502</p> <p>Name : Akmal Hossain Fathers Name : Mallub Hossain House Number : 13/2 Age : 50 Gender : Male</p> 	<p>694</p> <p>WB/23/152/0695582</p> <p>Name : Jahanara Bibi Husbands Name : Sk Ashraf Ali House Number : 13/2 Age : 50 Gender : Female</p> 
<p>695</p> <p>XOA1629443</p> <p>Name : Baby Parveen Husbands Name : Sk Lal Mohammed House Number : 13/2 Age : 50 Gender : Female</p> 	<p>696</p> <p>WB/23/152/069585</p> <p>Name : Sk Kader Fathers Name : Ali Hussain House Number : 13/2 Age : 49 Gender : Male</p> 	<p>697</p> <p>MFN0164715</p> <p>Name : Sk Asraf Ali Fathers Name : Sk Mona House Number : 13/2 Age : 49 Gender : Male</p> 



<p>698 Name : Shabina Begum Husbands Name : Sk Shag Erat House Number : 13/2 Age : 49 Gender : Female</p> 	<p>WB/23/152/069494</p>	<p>699 Name : Jahannara Bibi Husbands Name : Arshad Hoossain House Number : 13/2 Age : 49 Gender : Female</p> 	<p>WB/23/152/069582</p>	<p>700 Name : Sk Sharim Fathers Name : Sk Mona House Number : 13/2 Age : 47 Gender : Male</p> 	<p>MFN3001674</p>
<p>701 Name : Sk Faziu Khan Fathers Name : Noor Md. House Number : 13/2 Age : 47 Gender : Male</p> 	<p>WB/23/152/069525</p>	<p>702 Name : Sabnam Khatoon Husbands Name : Sandhagar House Number : 13/2 Age : 47 Gender : Female</p> 	<p>WB/23/152/069513</p>	<p>703 Name : Rauzana Begum Fathers Name : Ali Hussain House Number : 13/2 Age : 47 Gender : Female</p> 	<p>XOA1764471</p>
<p>704 Name : Uma Khatoon Husbands Name : Sk. Sahar Ali House Number : 13/2 Age : 46 Gender : Female</p> 	<p>XOA1764489</p>	<p>705 Name : Kairan Khatoon Fathers Name : Sk. Ali Hossain House Number : 13/2 Age : 46 Gender : Female</p> 	<p>XOA1629260</p>	<p>706 Name : Noor Jahan Husbands Name : Chand Khan House Number : 13/2 Age : 46 Gender : Female</p> 	<p>XOA2271799</p>
<p>707 Name : Shahnaz Begum Husbands Name : Md. Dillal Hossain House Number : 13/2 Age : 45 Gender : Female</p> 	<p>MFN2645623</p>	<p>708 Name : Lai Babu Fathers Name : Sk. Ali Hossain House Number : 13/2 Age : 43 Gender : Male</p> 	<p>MFN3253051</p>	<p>709 Name : Md. Islam Fathers Name : Sk. Kurban House Number : 13/2 Age : 43 Gender : Male</p> 	<p>MFN2045672</p>
<p>710 Name : Zeenat Begum Husbands Name : Fajju Khan House Number : 13/2 Age : 43 Gender : Female</p> 	<p>MFN2477131</p>	<p>711 Name : Sk Rahat Bux Fathers Name : Sk Naushad House Number : 13/2 Age : 42 Gender : Male</p> 	<p>MFN3001682</p>	<p>712 Name : Sk Mazad Fathers Name : Sk Maola House Number : 13/2 Age : 42 Gender : Male</p> 	<p>XOA2634541</p>
<p>713 Name : Sabia Khatoon Husbands Name : Sk Bari House Number : 13/2 Age : 42 Gender : Female</p> 	<p>XOA1629252</p>	<p>714 Name : Sk. Salim Fathers Name : Sk Ali Hossain House Number : 13/2 Age : 40 Gender : Male</p> 	<p>XOA1764554</p>	<p>715 Name : Akhtari Khatoon Husbands Name : Sk. Salauddin House Number : 13/2 Age : 40 Gender : Female</p> 	<p>MFN3001773</p>
<p>716 Name : Sk Sarfaraz Fathers Name : Sk. Sultan House Number : 13/2 Age : 39 Gender : Male</p> 	<p>XOA2667632</p>	<p>717 Name : Mamena Bibi Husbands Name : Sk Kaloo House Number : 13/2 Age : 39 Gender : Female</p> 	<p>XOA1629278</p>	<p>718 Name : Md Shajada Khan Mothers Name : Saharjan Bibi House Number : 13/2 Age : 38 Gender : Male</p> 	<p>XOA1930700</p>
<p>719 Name : Noor Alem Fathers Name : Amin Ahmed Khan House Number : 13/2 Age : 38 Gender : Male</p> 	<p>MFN3252608</p>	<p>720 Name : Ansan Begum Mothers Name : Esarun Bibi House Number : 13/2 Age : 35 Gender : Female</p> 	<p>XOA1930718</p>	<p>721 Name : Rezwana Begum Husbands Name : Sk Salim House Number : 13/2 Age : 35 Gender : Female</p> 	<p>XOA0647099</p>
<p>722 Name : Altab Ahmed Mothers Name : Rashida Khatoon House Number : 13/2 Age : 34 Gender : Male</p> 	<p>XOA1930742</p>	<p>723 Name : Seena Begum Husbands Name : Md Shalada Khan House Number : 13/2 Age : 34 Gender : Female</p> 	<p>XOA2144293</p>	<p>724 Name : Md Sajjad Khan Mothers Name : Saharjan Bibi House Number : 13/2 Age : 33 Gender : Male</p> 	<p>XOA1965565</p>
<p>725 Name : Ibrana Khatoon Fathers Name : Shami Ahmed House Number : 13/2 Age : 33 Gender : Female</p> 	<p>XOA2271617</p>	<p>726 Name : Mustari Begum Husbands Name : Lai Babu House Number : 13/2 Age : 32 Gender : Female</p> 	<p>XOA1911288</p>	<p>727 Name : Tabasum Khan Husbands Name : Md. Sajjad Khan House Number : 13/2 Age : 32 Gender : Female</p> 	<p>XOA2353852</p>

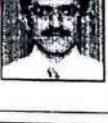


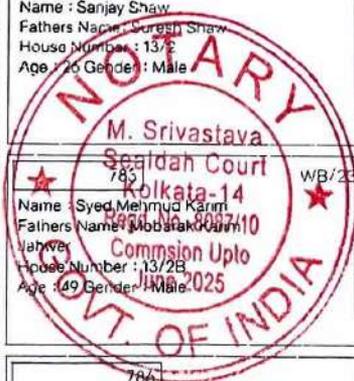
<p>728</p> <p>XOA2577623</p> <p>Name : Anjuman Begum Fathers Name : Gora Sk House Number : 13/2 Age : 32 Gender : Female</p> 	<p>729</p> <p>XOA2528396</p> <p>Name : Shabana Bibi Husbonds Name : Md Nasim House Number : 13/2 Age : 31 Gender : Female</p> 	<p>730</p> <p>XOA2577623</p> <p>Name : Nazni Khatoon Fathers Name : Abu Bakkar Siddique House Number : 13/2 Age : 31 Gender : Female</p> 
<p>731</p> <p>XOA1930783</p> <p>Name : Salma Begum Fathers Name : Md Salim House Number : 13/2 Age : 31 Gender : Female</p> 	<p>732</p> <p>XOA2437622</p> <p>Name : Hena Naz Fathers Name : Sk Shagir Ezaz House Number : 13/2 Age : 30 Gender : Female</p> 	<p>733</p> <p>XOA2271625</p> <p>Name : Sultana Khatoon Fathers Name : Md. Salim House Number : 13/2 Age : 30 Gender : Female</p> 
<p>734</p> <p>XOA2437564</p> <p>Name : Sk Shabuddin Fathers Name : Sk Bechu House Number : 13/2 Age : 29 Gender : Male</p> 	<p>735</p> <p>XOA2271641</p> <p>Name : Shamina Khatoon Fathers Name : Md. Faraz Alam House Number : 13/2 Age : 29 Gender : Female</p> 	<p>736</p> <p>XOA2437648</p> <p>Name : Sk Irfan Fathers Name : Sk Lal Mohammad House Number : 13/2 Age : 28 Gender : Male</p> 
<p>737</p> <p>XOA2271633</p> <p>Name : Md. Shahjada Fathers Name : Md. Salim House Number : 13/2 Age : 28 Gender : Male</p> 	<p>738</p> <p>XOA2528354</p> <p>Name : Sk Asif Fathers Name : Sk Lal Mohammed House Number : 13/2 Age : 28 Gender : Male</p> 	<p>739</p> <p>XOA2668259</p> <p>Name : Seikh Nadim Fathers Name : Sk. Sultan House Number : 13/2 Age : 28 Gender : Male</p> 
<p>740</p> <p>XOA2528370</p> <p>Name : Roshni Khatoon Fathers Name : Sk Ashraf Ali House Number : 13/2 Age : 28 Gender : Female</p> 	<p>741</p> <p>XOA2437598</p> <p>Name : Ruksana Khatoon Mothers Name : Jahannara Bibi House Number : 13/2 Age : 28 Gender : Female</p> 	<p>742</p> <p>XOA2528388</p> <p>Name : Shama Khatoon Fathers Name : Sk Ashraf Ali House Number : 13/2 Age : 27 Gender : Female</p> 
<p>743</p> <p>XOA2692432</p> <p>Name : Shagufa Khatoon Fathers Name : Md Faiyaz Alam House Number : 13/2 Age : 26 Gender : Female</p> 	<p>744</p> <p>XOA2669349</p> <p>Name : Md. Junaid Fathers Name : Md Dishad Hussain House Number : 13/2 Age : 25 Gender : Male</p> 	<p>745</p> <p>XOA2658516</p> <p>Name : Mohrun Naaz Fathers Name : Sk. Saghir Ezaz House Number : 13/2 Age : 25 Gender : Female</p> 
<p>746</p> <p>XOA2706331</p> <p>Name : Ayesha Khatoon Fathers Name : Sk. Asraf Ali House Number : 13/2 Age : 24 Gender : Female</p> 	<p>747</p> <p>XOA2692457</p> <p>Name : S.M Dishad Alam Fathers Name : Md Faiyaz Alam House Number : 13/2 Age : 23 Gender : Male</p> 	<p>748</p> <p>XOA2684900</p> <p>Name : Iffat Parveen Fathers Name : Md Dishad Hossain House Number : 13/2 Age : 23 Gender : Female</p> 
<p>749</p> <p>XOA2872703</p> <p>Name : Sk Rajib Mothers Name : A Khatoon House Number : 13/2 Age : 21 Gender : Male</p> 	<p>750</p> <p>XOA1471549</p> <p>Name : Md Abbas Fathers Name : Md. Anu House Number : 13/2 Age : 34 Gender : Male</p> 	<p>751</p> <p>MFN3253077</p> <p>Name : Md Aftabuddin Fathers Name : Abu Bakkar Siddique House Number : 13/2 Age : 34 Gender : Male</p> 
<p>752</p> <p>XOA2437556</p> <p>Name : Ellab Ahmed Fathers Name : Sharni Ahmed House Number : 13/2 Age : 29 Gender : Male</p> 	<p>753</p> <p>MFN2412898</p> <p>Name : SK Asgar Ali Fathers Name : Sk Walimuddin House Number : 13/2 Age : 33 Gender : Male</p> 	<p>754</p> <p>MFN3253069</p> <p>Name : Sk Asgar Ali Fathers Name : Sk Walimuddin House Number : 13/2 Age : 35 Gender : Male</p> 
<p>755</p> <p>XOA2683811</p> <p>Name : Sk Imran Ali Fathers Name : Sk Saikat Ali House Number : 13/2 Age : 26 Gender : Male</p> 	<p>756</p> <p>XOA2946085</p> <p>Name : BRINDHASPATI BAHADUR Husbands Name : Rabi Bahadur House Number : 13/2 Age : 09 Gender : Female</p> 	<p>757</p> <p>WB/23/152/069637</p> <p>Name : Sabi Kuman Bahadur Fathers Name : Rabi Bahadur House Number : 13/2 Age : 54 Gender : Female</p> 



 NOTARY
 Seidhan Court
 Kolkata-14
 Regd. No.-8087/10
 Commission Upto
 June 2025

Assembly Constituency No and Name : 161-BALLYGUNGE
House No and Name 3-TILJALA PLACE ALL PREMISES

<p>758 MFN2477248</p> <p>Name : Suresh Bahadur Fathers Name: Rabi Bahadur House Number : 13/2 Age : 43 Gender : Male</p> 	<p>759 XOA2752251</p> <p>Name : Nazma Begum Husbands Name: Abu Bakkar Siddique House Number : 13/2 Age : 49 Gender : Female</p> 	<p>760 MFN3314036</p> <p>Name : Sk Dawood Bux Fathers Name: Sk Gora House Number : 13/2 Age : 39 Gender : Male</p> 
<p>761 XOA1629435</p> <p>Name : Santi Chowdhury Fathers Name: Rabi Bahadur House Number : 13/2 Age : 40 Gender : Female</p> 	<p>762 XOA1965540</p> <p>Name : Md Arshad Hossain Fathers Name: Ali Hossain House Number : 13/2 Age : 52 Gender : Male</p> 	<p>763 WB/23/152/069479</p> <p>Name : Md Dilshad Hossain Fathers Name: Md. Shakir House Number : 13/2 Age : 47 Gender : Male</p> 
<p>764 XOA1471531</p> <p>Name : Md Ajad Khan Fathers Name: Noor Md Khan House Number : 13/2 Age : 36 Gender : Male</p> 	<p>765 WKJ1466937</p> <p>Name : Amber Khan Husbands Name: SK Rahat Bux House Number : 13/2 Age : 34 Gender : Female</p> 	<p>766 XOA2271609</p> <p>Name : Zafreen Khan Husbands Name: Md. Ajad Khan House Number : 13/2 Age : 32 Gender : Female</p> 
<p>767 XOA2271781</p> <p>Name : Ibram Khan Fathers Name: Chand Khan House Number : 13/2 Age : 30 Gender : Male</p> 	<p>768 XOA2872111</p> <p>Name : Ars Khalun Mothers Name: Zahanara House Number : 13/2 Age : 21 Gender : Female</p> 	<p>769 WB/23/152/069485</p> <p>Name : Sabitri Kumari Fathers Name: Kameshwar Kumari House Number : 13/2 Age : 48 Gender : Female</p> 
<p>770 WB/23/152/069482</p> <p>Name : Vijay Kr Shaw Fathers Name: Kameshwar Shaw House Number : 13/2 Age : 64 Gender : Male</p> 	<p>771 WB/23/152/069483</p> <p>Name : Lila Shaw Husbands Name: Bijoy Shaw House Number : 13/2 Age : 62 Gender : Female</p> 	<p>772 MFN1652981</p> <p>Name : Maya Shaw Husbands Name: Suresh Shaw House Number : 13/2 Age : 49 Gender : Female</p> 
<p>773 MFN2477255</p> <p>Name : Sushila Shaw Fathers Name: Kameshwar Shaw House Number : 13/2 Age : 46 Gender : Female</p> 	<p>774 MFN3314010</p> <p>Name : Binod Kumar Shaw Mothers Name: Vijay Kumar Shaw House Number : 13/2 Age : 35 Gender : Male</p> 	<p>775 XOA1471556</p> <p>Name : Sanju Shaw Fathers Name: Bijay Kumar Shaw House Number : 13/2 Age : 35 Gender : Female</p> 
<p>776 XOA1471564</p> <p>Name : Manoj Kumar Shaw Fathers Name: Bijoy Kumar Shaw House Number : 13/2 Age : 34 Gender : Male</p> 	<p>777 XOA1930692</p> <p>Name : Pradip Kumar Shaw Fathers Name: Vijay Kumar Shaw House Number : 13/2 Age : 30 Gender : Male</p> 	<p>778 XOA2093383</p> <p>Name : Ajay Kumar Shaw Fathers Name: Bijay Kumar Shaw House Number : 13/2 Age : 29 Gender : Male</p> 
<p>779 XOA2677284</p> <p>Name : Pooja Shaw Fathers Name: Suresh Shaw House Number : 13/2 Age : 28 Gender : Female</p> 	<p>780 XOA2577856</p> <p>Name : Sanjay Shaw Fathers Name: Suresh Shaw House Number : 13/2 Age : 25 Gender : Male</p> 	<p>781 XOA2872737</p> <p>Name : Ebrar Sk Fathers Name: Sk Shagir Ezaz House Number : 13/2 Age : 24 Gender : Male</p> 
<p>782 XOA1562784</p> <p>Name : Kunti Bahadur Husbands Name: Suresh Bahadur House Number : 13/2A Age : 39 Gender : Female</p> 	<p>783 WB/23/152/069304</p> <p>Name : Syed Mehmod Karim Fathers Name: Mubarak Karim House Number : 13/2B Age : 49 Gender : Male</p> 	<p>784 MFN2993202</p> <p>Name : Rehana Begum Husbands Name: Syed Mehmod Karim House Number : 13/2B Age : 38 Gender : Female</p> 
<p>785 XOA2908754</p> <p>Name : BIBEK CHOWDHURY Mothers Name: SANTI CHOWDHURY House Number : 13/2, TILJALA PLACE Age : 22 Gender : Male</p> 	<p>786 MFN2896587</p> <p>Name : Md Moinuddin Fathers Name: Md Aslam House Number : 13H/1 Age : 38 Gender : Male</p> 	<p>787 XOA1930791</p> <p>Name : Jane Alam Fathers Name: Hazi Ahmed House Number : 15 Age : 86 Gender : Male</p> 



788 MFN0165209
 Name : Shah Alam
 Fathers Name : Ahmed Sayed
 House Number : 15
 Age : 78 Gender : Male



789 WB/23/152/069651
 Name : Shakira Begum
 Husbands Name : Jana Alam
 House Number : 15
 Age : 75 Gender : Female



790 WB/23/152/069656
 Name : Shamim Alam
 Husbands Name : Meraj Alam
 House Number : 15
 Age : 71 Gender : Female



791 MFN0165233
 Name : Ahmed Shahruk Alam
 Fathers Name : Shah Alam
 House Number : 15
 Age : 49 Gender : Male



792 WB/23/152/069646
 Name : Sama Alam
 Fathers Name : Meraj Alam
 House Number : 15
 Age : 47 Gender : Female



793 XOA1471598
 Name : Fardeen Alam
 Mothers Name : Shamim Alam
 House Number : 15
 Age : 46 Gender : Male



794 XOA1471572
 Name : Femina Alam
 Mothers Name : Shamim Alam
 House Number : 15
 Age : 42 Gender : Female



795 XOA1471580
 Name : Sana Alam
 Mothers Name : Shamim Alam
 House Number : 15
 Age : 36 Gender : Female



796 XOA1930759
 Name : SHEIKH SHAKILUR RAHMAN
 Fathers Name : Khalilur Rahman
 House Number : 15
 Age : 58 Gender : Male



797 XOA1930767
 Name : Farah Rahman
 Husbands Name : Sk Shakilur Rahman
 House Number : 15
 Age : 54 Gender : Female



798 XOA2353860
 Name : Royem Rahman
 Fathers Name : Sk Shakilur Rahman
 House Number : 15
 Age : 30 Gender : Male



799 XOA2637304
 Name : Ivaan Rahman
 Fathers Name : Shakilur Rahman
 House Number : 15
 Age : 27 Gender : Male



800 XOA2798312
 Name : Taskeen Hossain
 Fathers Name : Rashed Hossain
 House Number : 41
 Age : 22 Gender : Female



801 XOA2872679
 Name : Roushni Khatoon
 Fathers Name : Md Mustajid Ansari
 House Number : B/4/H/6/2
 Age : 23 Gender : Female




SUMMARY OF ELECTORS

A) NUMBER OF ELECTORS

	Roll Type	Roll Identification	NUMBER OF ELECTORS			
			Male	Female	Third Gender	Total
Original	Mother Roll	Special Summary Revision 2024	418	383	0	801
			418	383	0	801

Signature of Electoral Registration Officer



Land General Manager
Eastern Railway



585/610
462 975 6
Land 4K + 2A + 1K + 1A = 975/- (A)

E.P.
Comptroller
H.O. XIII
3/9/51

175
175/- (A)

7 9 D.H. Land & Tank Sri Peary Mohan Banerjee
24, Blackless Lane
Mam. Bagum Balfunnena
16, Rechulal Rd.

0K + 1A
TANK

6229/49
3934 7907 6

1st (4) Gls - Bengal Paint
Pro. Sri K. Sukhathakurta
1st (8K) 1st (8K) 1st (8K) 1st (8K) - Bengal Paint
2nd - Radicut Printers
Pro. A. Gokhalekurtta
1st (4) Cor-shed on Post (Wood & Canvas)
Used as storing drums

E.P.
11-2-211 2/9/51
1700/- ing tax
825712 = 9900
1147 1114
8786
107 879
7907

Certified Copy of I.B. in respect of P.S. No. 7,
Tiljala place New No. (7A) 3/82-83 vide
Challan No. A031 3267 dt 01.03.13

40. I
II
4K + 1A + 1K
4K + 1A + 1K
Land 2 Tanks
2449 4380
2 (4)

825/-
ing tax
457112 = 5484
1147 617
4365
107 1302

D.H. & Cur. SK Amanullah, Fotale SK.
Aminullah. On the Po. Azaz Ahmed, SK. Aminulla
SK. Aminulla d.ors.

953
01/12
AAC 228
AAC (01/12)



43

Certified copy of Inspection Book in respect of Premises No. 74, Tiljala Place, No. 265 of 12-13, Assessee No. 11-065320043, Challan No. A0316973 dt. 09.4.13.

Proposal for Mutation amalgamation w.s.f. 01/12-13 u/s. 17P (2) (ii) read with Sec. 174 (1)-178 (4) upon revaluation u/s. 180 (2) (ix) for the reason that existing assessment being abnormally low and also on the basis of M.C.'s Cir. No. 35/10-11 along with guide line No. 1(d) of Hon'ble Mayor dt. 03.02.86 Approved by Mpl. Commr. dt. 04.12.12.

Premises No.	No. of stories	Nature of use	Name and address of recorded owners.	Existing A.V.	Revised A.V.
74.	III R.T/BW Ash & Shed, Land, inclu. Tank.	D. H. (partly) godown.	Javed Akhter Shaheda Parveen Rehan Javed Irfan Javed 44, Shamsul Huda Road, Kolkata-17. 11-065-32-0004-3.	10800 (03/06-07) sd/- AAC. 22B, 11.12.12	309040/- sd/- A.I. 10.12.12. 28615 x 12 = 343380/- Less 10% (-) 34338/- 309042/- Take A.V. Rs. 309040/-

(includes 7B, 7C, 7E & 7F, Tiljala Place upon amalgamation).

A.V. of Rs. 3,09,040/- accepted through a declaration dated 10.12.2012 on a stamp paper of Rs. 10.

sd/- (R.O.) 10.12.2012	sd/- AAC. 22B 11.12.12	sd/- DAC. (S) 11.12.12.
------------------------------	------------------------------	-------------------------------

Land area 30x-14ch. 20 sft. (22250 sft).

sd/-
A.C. (S)
11.12.12.

Area of Tank (as per submitted Plan by R.O.) - 1K-07ch. - (at earstwhile 7E, Tiljala Place which is in the Tank list as per D.C. (PMT)'s report. At present there is no existence of Tank so, 1K-07ch. (1035 sft) may be recorded as Tank filled land.



contnl....p/2

Handwritten signature and date: H.A. Misk, 10.4.13.

44

THE KOLKATA MUNICIPAL CORPORATION
ASSESSMENT-COLLECTION (SOUTH) DEPTT.
5, S. N. BANERJEE ROAD, KOLKATA - 700 013

No. A.A.C(S) X 11-B/561/12-13
dt 8/12/12

From : Asstt. Assessor-Collector (South)
Division No.
Assessment-Collection (South) Deptt.
Kolkata Municipal Corporation
5, S. N. Banerjee Road, Kol - 13

To : Javed Akhtar, Shaheda Parveen,
Reham Javed, Irfan Javed,
44D, Shomsook Hnd Rd,
Kolkata - 17

Sub. : Your application for ~~Mutation~~ / Apportionment
~~Mutation-Separation~~ / Mutation / Amalgamation
for Prs. No. 7A, 7B, 7C, 7E, 7F Tiljala Place

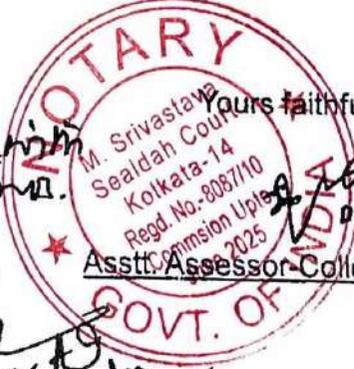
Assessee No. 11-065-32-0004-3

Dear Sir / Madam,

With reference to your application as mentioned above, this is to inform you that the said application has been examined and approved by the appropriate authority ~~DMC (R)~~ Asstt. Assessor-Collector (S) Deputy Assessor-Collector(S) on 04/12/2012

The Annual Valuation for your premises has been proposed at Rs. 309,040/- (Rupees. Three lakh nine thousand forty only.) w.e.f. 01/12/13. If you agree to accept the above Valuation, you are requested to meet the u/s within seven days from the date of receipt of this letter, with a declaration made on a Rs.10/- Non Judicial Stamp-paper to this effect, failing which, we will process the case for hearing of the proposed valuation.

Note:- Prs. Nos. 7B, 7C, 7E & 7F
Tiljala Place stand
deleted since amalgamated with
7A, along with assessments
11-065-32-0017-1,
11-065-32-0018-3
11-065-32-0020-1
11-065-32-0021-3.

Yours faithfully,

Asstt. Assessor-Collector (South)

Amalgamated premises
now stands as 7A, Tiljala Place with Assessment-11-065-32-0004-3.

Annexure - 'R-5'

45
63



SPORT

Haaland 'on fire' as City trounce Luton

Job security not a concern for Ten Hag

Juliette eyes hat-trick of Invitation Cup titles

admission.in

THINK TOO

The Telegraph

OUT OF FAVOUR

ISRAELI CLOUD ON BIDEN

DISNEY-RELLANCE DEAL

DIRECTOR SPEAK

IN BRIEF

Bid to quell ex-CM son's rebellion

Cong suffers Shimla shiver

City kids bear brunt of our mean streets

CM bristles at Nandri parallel

THINK TOO

NOTARY

M. Srivastava
Sealdah Court
Kolkata-14
Regd. No-8087110
Commission upto
June 2025

GOVT. OF INDIA

The Telegraph



OUT OF FAVOUR

BCCI contracts axe on Iyer, Kishan P12



ISRAEL CLOUD ON BIDEN

President wins Michigan but hit by protest votes P2

DISNEY-RELIANCE DEAL

Pact to create Rs 70,000-crore behemoth P11

DIRECTOR SPEAK

Kiran Rao on Friday film Laapataa Ladles t2



50 PAGES

CALCUTTA THURSDAY 29 FEBRUARY 2024 ₹ 6.00

XXCE

www.telegraphindia.com

IN BRIEF

Knighthood for Sunil Mittal

■ **NEW DELHI:** Bharti Enterprises chairman Sunil Bharti Mittal on Wednesday became the first Indian citizen to be conferred the honorary knighthood by King Charles III. Being an Indian, he can add KBE to his name.

Gujarat drug haul

■ **NEW DELHI:** The India Navy, Narcotics Control Bureau and the Gujarat police late on Tuesday night seized around 3,300kg of drugs from an Iranian boat off the Gujarat coast in a joint operation, making it the biggest such haul in recent times.

QUOTE

As long as the people are with me, I will never care about you (the BJP's) abuses

Bid to quell ex-CM son's rebellion

Cong suffers Shimla shiver

SANJAY K. JHA

New Delhi: The Congress is in a deep-ditch bid to save the Himachal Pradesh government.

A day after suffering a shock defeat in the Rajya Sabha contest — high command nominee Abhishek Manu Singhvi lost against the run of play — the party was struggling to retain the only power toehold it has in the north.

Speculation about the extreme step of changing chief minister Sukhvinder Singh Sukhu to salvage the situation dominated the political discourse the whole day as central observers Bhupinder Singh Hooda and D.K. Shivakumar talked to the MLAs to finalise the way out of the crisis. The central observers' main concern, however, appeared to be to ward off the immediate crisis and buy time on the pretext of the impending



Sukhvinder Singh Sukhu in Shimla on Wednesday. (PTI picture)



Vikramaditya Singh in Shimla on Wednesday. (PTI picture)

legislators who voted against

of passing the budget of the Assembly on Wednesday by suspending 15 BJP MLAs for creating a ruckus in the finance bill had fallen through, the government may not have survived. But there is no threat of any non-confidence motion now as the Assembly has been adjourned sine die.

Though the defeat in the Rajya Sabha election was bad enough, the crisis was precipitated by the resignation of Vikramaditya Singh as a minister in the Sukhu government. Son of former chief minister Virbhadra Singh and MP Pratibha Singh, Vikramaditya grabbed the opportunity to corner Sukhu when he was the most vulnerable after the failure to ensure the victory of Singhvi.

Vikramaditya, who was not comfortable working under his late father's critic, conveyed to the high command that he would not toler-



Mamata Banerjee at a government event at Khatra in Baikunth district on Wednesday. (PTI picture)

CM bristles at Nandi parallel

MEGHDEEP BHATTACHARYA

Calcutta: Chief minister Mamata Banerjee on Wednesday appeared to caution against making the "mistake" of comparing the Sandeshkhali developments with the anti-land acquisition movements she had spearheaded in Nandigram and Singur.

"Listen, Singur is Singur. Nandigram is Nandigram.... Every place has its own distinct identity, remember this. Therefore, comparing one with another, fomenting riots... don't make that mistake," Mamata said during a state government event in

City kids bear brunt of our mean streets

MONALISA CHAUDHURI

Calcutta: Aban Ashraf, a student of Class III, will not be able to write his annual school exam owing to a critical injury and trauma after an app cab hit the scooter he was travelling on and ran over his right hand on Tuesday afternoon.

Aban is not alone. Children have had a horrid time on Calcutta's roads in the past few weeks.

At least a dozen crashes have been reported in the city during this period where children fell victim either to rash driving by others or they were failed by their guardians who did not follow traffic rules.

Aban's father, Mohammad Ashraf, told **The Telegraph** that his son was standing on the footboard of the scooter with a helmet on when the cab hit him from the rear. "I fell on the left and Aban on the right. The cab's front left wheel ran over my son's right hand," he said.

Ashraf's no longer using his scooter when travelling with his family. He books a cab because he is scared for Aban and his six-month-old daughter.



Aban Ashraf, 8, whose hand was run over by a cab on Tuesday



Nirvaan Banik, 6, who has overcome losing a finger in a road crash

pillon on a scooter, fell on the road after the two-wheeler was hit by a trailer. The child came under the wheels of the trailer. Sloke's father Sanjay Jaiswara had said his son's head was too small for helmets but also lamented that they could never imagine "something like this" could ever happen.

A few weeks ago, a Class VII student who was riding pillon on her mother's scooter, died after she fell off the two-wheeler when its handle got snagged in the truck's rear

Shreya Mondal was critically injured by a bus at AJC Bose Road's intersection with Cathedral Road while she was trying to cross over without realising that the signal was green. Her father was with her.

Last August, Class II student Souranil Sarkar came under the wheels of a truck on his way to school in Behala as he was trying to cross the road with his father. They were away from the zebra crossing and too close to a giant truck that started moving as the traf-

Annexure - "R-6"

47 65

RP-Sanjiv Goenka Group
Growing Legacies
JAVED AKHTER
GR-FR
7A TILJALA PLACE
KOLKATA 700017

YOUR ELECTRICITY BILL FOR
Please refer to our website www.cesc.co.in for revised cash office operating
Bill No.: **20050092011 / 12237** Bill Date.: **06/01/24** CIN : **L31901WB1978PLC031411.**
Customer ID : **20000285744**

(12237)
CESC LIMITED

For Immediate Assistance
033 35011912
033 44031912
18605001912
1912

Visit us at : www.cesc.co.in
e-mail : cesclimited@rpsg.in

Please opt to pay the Bill "Net Amount payable for e-Payment" through NEFT/RTGS to CESC Limited using the following A/C details:	
Bank	AXIS BANK
A/C No.	007820000285744
IFSC CODE	UTIB0CCH274
Branch	Central Coll Hub

Important Notice: If your mobile no. / email ID is not updated, please register the same on our website (www.cesc.co.in) or call at 1912 (press option-2) to receive important communications and value added services.
Mobile No: _____
E-mail ID: _____

Registered Mobile No : 70xxx3xx43
Email Id : saxxxxxxxxxx@gmail.com

Gross Amount Rounded	₹ 880
Rebate	₹ 8.30
Due Date	16/01/24
Rounded Net Amount Payable as per BILL DETAILS	870

Rebate is applicable only if payment is received within Due Date

BILL DETAILS

Energy Charges **PTO	:	₹ 647.60
FPPAS	:	PTO ##
Fixed/Demand Charges	:	₹ 182.40
Govt. Duty	:	₹ 0.00
Meter Rent	:	₹ 50.00
Adjustments **PTO	:	₹ 0.24
Gross Amount	:	₹ 880.24
Rebate	:	₹ 8.30
Net Amount	:	₹ 871.94
Addl. Rebate for e-payment mode:	:	₹ 8.30
Net amount for e-payment mode:	:	₹ 863.64
Net Amt. Payable for e-payment:	:	₹ 860.00
Load (kva): 7.6 Security Deposit:	:	₹ 45600.00

Consumer Type : Commercial

Das
15/1/24

Pay smart.
Pay safe.

With CESC's contactless digital bill payment options -



Enjoy **1%** extra rebate on paying online!

Units Billed : 95*
* Provisionally billed on estimated load
Scheduled Reading Date : 03/01/24
Previous Reading Date : 04/12/23

Last Payment Received On	Amount Received (₹)	Mode of Payment	A/C Month & Year
18/12/23	1050.00	Paytm - Wallet	11/23

Please pay by due date to avoid inclusion of this bill in the next bill
The Gross/Net amount when rounded is to the lower multiple of ₹10/-, the truncated amount will be carried forward on payment.



JAVED AKHTAR
7, TILJALA PLACE
KOLKATA-700017

48

Consumer No.	Reading Date	City and Regional Office
20050092002	28/08/13	Central Regional Office CESC House, Chowringhee Square Kolkata 700001 Tel-2225-6040
Consumer Type		
Domestic		

Summary of the bill

Unit	Gross Amount	Paras/Charges	Rebate (₹)	Net Amount Payable	Due Date
130	₹ 700		6.92	₹ 690	20/09/13

You will lose the rebate and will have to pay the Gross Amount after Due Date.

Please pay within **TEN DAYS** from Due Date to avoid appearance of this bill amount in next month bill, as due, inspite of payment.

Messages :

Dengue-Malaria alert by Kolkata Municipal Corporation
 * Malaria & Dengue spreading mosquitoes breed in stagnant water.
 * Don't let water stagnate anywhere.
 * Free facilities for diagnosis of malaria & dengue are available at your nearby health centre of KMC.
 * Never go for testing of dengue by Rapid Kit. ELISA is the only recommended method.

* THANK YOU FOR REGISTERING WITH US.

For Bill related issues, kindly call Ms. Sraboni Seth, Dy. Manager (Commercial) at (+91) 9163675382, between 9:00 am – 5:00 pm on week days and 9:00 am – 1:00 pm on Saturdays

If you have not already registered, kindly ensure that you register your Mobile Number, e-mail ID & Date of Birth [DD/MM].

Click on

www.cesc.co.in

or Ring

1860 500 1912/
4403 1912/1912

By doing so, you will.....

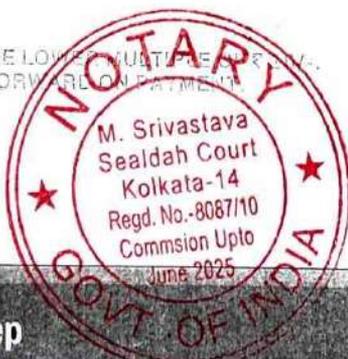
- ▶ Not be required to quote your consumer number when you ring our Call Centre & receive by SMS the docket no of your complaint.
- ▶ Also receive confirmation of restoration of supply by SMS in addition to a confirmatory call.
- ▶ Receive SMSs regarding meter reading date.
- ▶ Receive bills by email.
- ▶ Be informed of new initiatives.
- ▶ Receive greetings on your birthday & on festivals.

THE GROSS/NET AMOUNT WHEN ROUNDED, IS TO THE LOWER MULTIPLE OF ₹ 0.01. THE TRUNCATED AMOUNT WILL BE CARRIED FORWARD ON PAYMENT.

For CESC Limited

General Manager (Central)

Received the sum here stated





Step by step you may achieve your goals

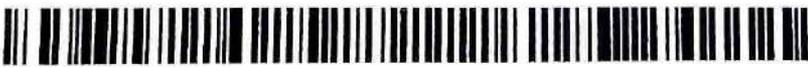
Reliance Systematic Investment Plan (SIP)

SIP is a Special Product available only in selected Schemes of Reliance Mutual Fund.

SMS 'SIP' to 561617 | Toll free: 1800 300 11111 | www.reliancemutual.com

RELIANCE
Mutual Fund

Mutual Fund Investments are subject to market risks, read all scheme related documents carefully.



Consumer No.	Gross Amt (₹)	Net Amt (₹)	Due Date	A/C No.	Consumer No.
20050092002	700	690	20/09/13	08131	20050092002

JAVED AKHTAR
7, TILJALA PLACE
KOLKATA-700017

49

Consumer No.	Reading Date	Your Regional Office
20050092002	29/07/13	Central Regional Office CESC House, Chowringhee Square Kolkata 700001 Tel-2225-6040
Consumer Type		
Domestic		

Summary of the bill

Total Unit	Gross Amount Payable*	Rebate (₹)	Net Amount Payable*	Due Date
91	₹ 450	4.44	₹ 450	23/08/13

You will lose the rebate and will have to pay the Gross Amount after Due Date.

Please pay within TEN DAYS from Due Date to avoid appearance of this bill amount in next month bill, as due, inspite of payment.

Messages :

ডেস্ক-ম্যালেরিয়া সম্পর্কে কলকাতা পৌরসংস্থার সতর্কীকরণ
 * জমা জলে ডেস্ক-ম্যালেরিয়ার মশা জন্মায়। কোথাও কখনও জল জমতে দেবেন না।
 * আপনার নিকটবর্তী পুর-ক্লিনিকে বিনামূল্যে ডেস্ক-ম্যালেরিয়া পরীক্ষার সুযোগ আছে।
 * ডেস্কের পরীক্ষা র‍্যাপিড-কিটে কখনওই নয়। এলাইজা পদ্ধতিতে পরীক্ষাই বীকৃত।

For Bill related issues, kindly call Ms. Sraboni Seth, Dy. Manager (Commercial) at (+91) 9163675382, between 9:00 am – 5:00 pm on week days and 9:00 am – 1:00 pm on Saturdays

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

* THE GROSS/NET AMOUNT WHEN ROUNDED, IS TO THE LOWER MULTIPLE OF PAKS 25. THE TRUNCATED AMOUNT WILL BE CARRIED FORWARD ON THE NEXT MONTH'S BILL.

E.S.O.E

For CESC Limited

Dy. General Manager (Central)

Received the sum here stated



RELIANCE

Mutual Fund

Start early. Invest in mutual funds today!

To know more visit www.reliancemutual.com or contact your financial advisor.

Get Set Invest

An Investor Education and Awareness Initiative by Reliance Mutual Fund

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.



Consumer No.	Gross Amt. (₹)	Net Amount (₹)	Due Date	A/C No.	Consumer No.
20050092002	450	450	23/08/13	07138	20050092002

YOUR ELECTRICITY BILL FOR **OCTOBER 2011**
See your current bill summary at : www.cesc.co.in (10119)

50

BISWANATH GUHA THAKURTA
7 TILJALA PLACE
KOLKATA 700 017

ANCHOR
by **Panasonic**

Consumer No.	Reading Date	Your Regional Office
20050092002	31/10/11	Central Regional Office CESC House, Chowringhee Square Kolkata 700001 Tel-2225-6040
Consumer Type Domestic		

BECAUSE WHEN IT COMES TO
MAKING AN IMPRESSION,
EVERYTHING ELSE WILL BE A BLUR.

Summary of the bill

Total Unit	Gross Amount Payable	Rebate (Rs.)	Net Amount Payable	Due Date
157	Rs. 740	14.60	Rs. 730	23/11/11

ROMA

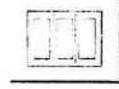
INDIA'S LARGEST SELLING
MODULAR SWITCHES

You will lose the rebate and will have to pay the Gross Amount after Due Date.

Please pay within **TEN DAYS** from Due Date to avoid appearance of this bill amount in next month bill, as due, inspite of payment.

Messages :

- * GIVING ELECTRICITY FROM YOUR SUPPLY TO SOMEONE, WHOSE SUPPLY HAS BEEN DISCONNECTED FOR THEFT OF ELECTRICITY OR NON-PAYMENT OF ELECTRICITY BILLS, MAKES YOUR SUPPLY LIABLE FOR IMMEDIATE DISCONNECTION APART FROM ATTRACTING PENAL PROVISIONS
- * BILLED ON AVERAGE SINCE NO ACCESS TO METERBOARD



by **Panasonic**

* THE GROSS/NET AMOUNT WHEN ROUNDED, IS TO THE LOWER MULTIPLY OF RS. 10/-
THE TRUNCATED AMOUNT WILL BE CARRIED FORWARD ON PAYMENT.

E.S.O.E.

For CESC Limited

Paul Rajamohan

Dy. General Manager (General)

(Received the sum) here stated



22-11-11/02 1056733/0000 017
20050092002/10119/01/01 571210

ANCHOR
by **Panasonic**

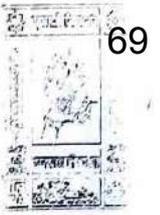
ANCHOR PENTA,
An Integral part of
every Family



PENTA



Annexure ' R-7 '



69

Environment & Heritage Department
The Kolkata Municipal Corporation
48, Market Street, Kolkata - 700 087

51

Ref No.: E&H/ 102 /2020-21

Dated: 10.09.21

To,
Mr/Mrs
Javed Akhtar & 3 Ors
44D, Shamsul Huda Road, P.S-Karaya
Kolkata-700017

Sub: Creation of waterbody at premises no.7A, Tiljala Place in ward no.65 under
Borough-VII

Sir,

With reference to your appeal for relocation of waterbody of an area 1K-7Ch (1025 Sqft) (as per submitted plan) ordered by DG/E&H dated 28.08.2021 as shown in your submitted plan proposal, you are allowed to create the proposed waterbody within the proposed land (premises no. 7A, Tiljala Place in ward no 65, Br-VII) of an area as stated above within 90(ninety) days and sufficient depth must be maintained by the applicant as per West Bengal Fisheries Act.1984. The waterbody as proposed should be created as per statutory circular of West Bengal Pollution Control Board.

Thanking you

[Handwritten signature]

E.E(C)/E&H
Exe Engr (C),
Environment & Heritage
M.C

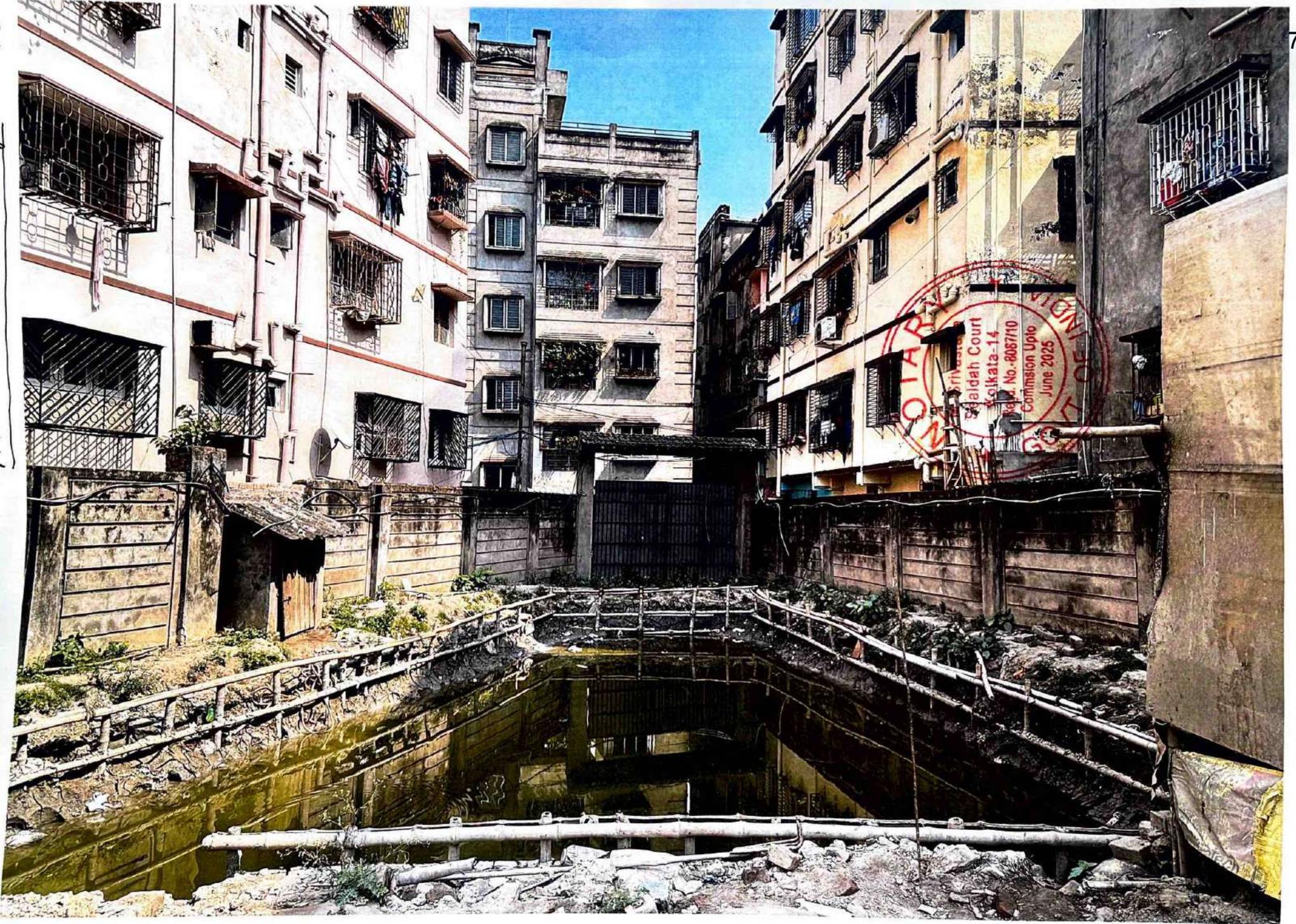
[Handwritten note]
10/9/21





Annexure "R-8" Collectively

53



NOTARY PUBLIC
Kolkata-14
Commission Upto
June 2025
Reg. No. 8087710

Annexure - "R-9"

No. HQ/2020/ 0024185

54

KOLKATA MUNICIPAL CORPORATION
ASSESSMENT COLLECTION DEPARTMENT (NORTH/SOUTH)

5, S.N. BANERJEE ROAD, KOLKATA - 700 013

MUTATION CERTIFICATE

Case No. : M/065/03-FEB-12/1276

SUB : Your application for mutation dated 03/02/2012 in respect of

Premises Number: 7A, TIL JALA PLACE

Assessee No.: 110653200043

Nature of Premise: D H I AND & TANK

To,

Sri/Smt

JAVED AKHTER , SHAHED PARVEEN

IRFAN JAVED, IRFAN JAVED

Mailing Address of the Applicant (s):
44/D. SHAMSUL HUDA RD
KOLKATA

700017

Dear Sir/Madam,

With reference to the aforesaid subject you are hereby informed that the prayer for mutation has been granted in your favour by this department on 08/12/2012 and henceforth the person(s) who will be treated as owner(s) / person (s) liable to pay tax in respect of the subject premises/ assessee is/are as follows.

JAVED AKHTER , SHAHED PARVEEN

IRFAN JAVED, IRFAN JAVED



Dated : 06/07/2021

Yours faithfully,

[Signature]
Dy. Assessor-Collector
(North/South)

Please see overleaf for more information • Always provide mobile No. of Recorded Owner/Person Liable to Pay Tax while making payment of Property Tax • Please do not fold or put any mark on Barcode

KOLKATA MUNICIPAL CORPORATION

PROPERTY TAX BILL 2023-2024



Bangla Sahayata Kendra



FOR THE PROPERTY TAX & HOWRAH BRIDGE TAX UNDER THE KOLKATA MUNICIPAL CORPORATION ACT, 1980 & THE HOWRAH BRIDGE ACT, 1926

Annexure - R-9

WARD SRL: 065/04741 PHASE SRL: 626828
ASSEESSEE NO.: 11-065-32-0004-3

NATHI NO.:

MAIL TO:
44/D, SHAMSUL HUDA RD
KOLKATA

700017 PRINT SRL: 626828
RECORDED OWNER / PERSON LIABLE TO PAY TAX

JAVED AKHTER, SHAHEDA PARVEENREHAN JAVED, IRFAN JAVED

PREMISES NO./HUT NO. AND STREET NAME:
7A TILJALA PLACE

QTR.	1/23-24	2/23-24	3/23-24	4/23-24
Presentation Date	19/05/2023	07/08/2023	29/11/2023	07/02/2024
Rebate allowed upto	09/06/2023	28/08/2023	20/12/2023	28/02/2024
ANNUAL VALUATION (Rs.)	DATE OF EFFECT	Qtrly. Gross Amt. (Rs.)	Qtrly. H.B. Tax (Rs.)	Qtrly. Surcharge (Rs.)
8831480	01/04/2017	51554	1039.35	0.0
QUARTERLY CHARGES (Rounded off to the nearest Rupee)				
Total Amount Payable (Rs.)	Rebate Amount @5% (Rs.)	Net Amount Payable (Rs.)		
51554		48976		

Pay RS.188173 within 09/06/2024 with 5% rebate.



OUTSTANDING DUES AS ON 31-03-2023 (Ignore, if paid)			Other UNPAID Fresh/Suppli Demand issued till 30-03-23 (Gross Amount)	AVAILABLE SUSPENSE AS ON 31-03-2023
PRINCIPAL	PENALTY **	INTEREST		
NIL	NIL	NIL	NIL	16

** 99% Penalty will be waived, if total O/s dues are cleared at a time

MUNICIPAL COMMISSIONER

All Bills (PD / FS / Outstanding) can be paid online through Portal
<https://www.kmcgov.in> (Make Online Payment > Property Tax > All Bill)

AV and Tax Capping in UAA System are subject to verification & final determination by KMC as applicable

Please see overleaf for more information • Always provide mobile No. of Recorded Owner/Person Liable to Pay Tax while making payment of Property Tax • Please do not fold or put any mark on Barcode

Annexure "R-9"



No.

029967 56

BY SPEED POST

Phone : 2225-3438
2225-3734

KOLKATA IMPROVEMENT TRUST

Engineering Department (8th Floor)
P-16, India Exchange Place Extension
Kolkata - 700 073

No. 2E / OB/CE./2614/V-13 / 2414 .

Dated..... 29/5/2013

Sri / Smt. **SUBRATA MONDAL,**
22B, Gorachand Road, **BY SPEED POST**
Kolkata-700 014.

Re :- 7A, Tiljala Place,
Ward No. - 65,
Borough No. - VII,
Kolkata - 700 017.

Dear Sir / Madam,

In reply to your letter No..... NIL dated..... 10/05/2013

I have to inform you that the site/building plan submitted with your application has been examined with Trust Plan/Records. Accordingly the above property is not affected at present by any published / sanctioned Scheme / Alignment of the Trust.

The above observation has to be read with the copy of the site plan which is returned herewith duly endorsed on the reverse. The correctness of the site plan is not verified / certified.

Further, the letter should be treated as invalid or cancelled if any overwriting, erasing or any kind of disfiguration is made either on this letter or on the enclosed site plan.



Yours faithfully,

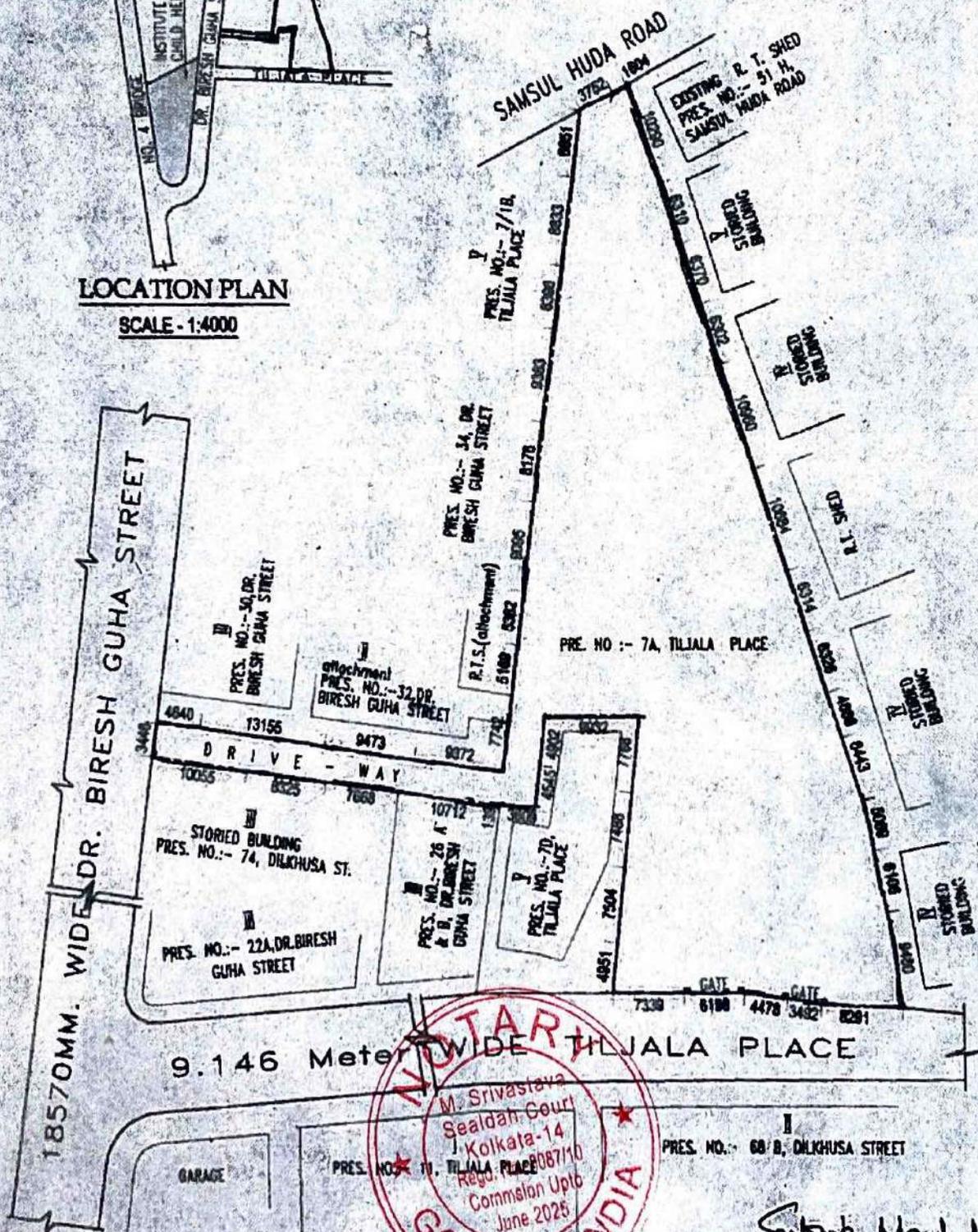
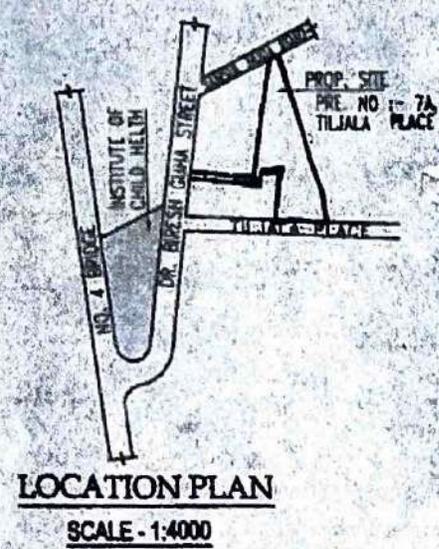
Chief Engineer

Kolkata Improvement Trust

Encl. : Copy of endorsed site plan.

THE PLAN OF PRE. NO :- 7A, TILJALA PLACE
 KOLKATA :- 700017, K. M. C. WARD no. :- 65; BOROUGH no. :- VII.
 LAND AREA :- 30 K. 14 CH. 20 sft. = 2067.07 sqm
 (more or less as per deed.)

57



SITE PLAN
SCALE - 1:800

Subrata Mondal
SUBRATA MONDAL
 Chartered Engineer (Civil)
 B.C.E, A.M.I.E, C-ENG (I)
 L.B.S. 750(1), E.S.E. II/328.

SIG. OF APPLICANT

Annexure 'R-10'

59

SURRENDER OF POSSESSION

We, Subir Bose son of Late Gopen Bose and Sri Kaustav Kanti Chatterjee son of Ritendra Nath Chatterjee, presently residing at 12, Paramhansa Deb Road, Police Station: New Alipore, Kolkata – 7000 027, do hereby state the following:

1. That we are the joint owners of premises No. 7A, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and has taken possession of the portion by signing a copy of this declaration.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the present owners.

Witness:-

Shahnawaz Alam
44C, Shamsul Huda Rd.
KOL-17
8.7.10

Subir Bose
Subir Bose
Subir Bose
on behalf of Kaustav Kanti Chatterjee
Kaustav Kanti Chatterjee



60

SURRENDER OF POSSESSION

We, Bimal Ghosh husband of Late Manjula Ghosh, Atish Ghosh son of Late Manjula Ghosh and Swati Ghosh daughter of Late Manjula Ghosh, ~~representing Manjula Ghosh deceased~~ through their Constituted Attorney Asit Bhattacharya presently residing at Villa Riant Lac, No.4 Chemindes Garettes, 1295 Mies, Vaud, Switzerland.

Following:

1. That we are the joint owners of premises No. 7B, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and have taken possession of the premises vacant by signing a copy of this declaration.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shahnawaz Khan
44C, Shamsul Huda Road,
Kot-1

Asit Kumar Bhattacharya

Asit Bhattacharya



SURRENDER OF POSSESSION

We, Biresh Chandra Guha son of Late Sailesh Chandra Guha presently residing at D4/503, Peerless Nagar, P.O- Panihati, P.S. Khardah, Kolkata – 700 114, Indira Bose wife of Ashish Baran Bose, presently residing at 164, Bireshwar Banerjee Street, P.O- Bhadrakali, P.S- Uttarpara and Sanjukta Guha Shyam, wife of Radhey Shyam presently residing at FD-1, Flat- 2, Sector- III, P.S- Bidhannagar(N), Kolkata – 700 106, do hereby state the following:

1. That we are the joint owners of premises No. 7D, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That premises No. 7D, Tiljala Place, Kolkata – 700 017 ground floor plus four storied building consisting of several flats occupied by different persons except 4(Four) flats lying vacant under occupation of the recorded owner 3 (Three) flats in the first floor and 1 (One) flat on the 4th floor and part of car parking space.
3. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
4. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 8.07.2010.
5. That the Owners have accepted the surrender and have taken possession of the premises with occupiers / vacant flats under occupation of the above said owners by signing a copy of this declaration.
6. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the present owners.

Witness:-

1. Jagannath Guha Thakur

2. Shahnawaz Alam
44C, Shamsul Huda Rd.
KOL-17
8.7.10

Biresh Chandra Guha

Biresh Chandra Guha

Indira Bose

Indira Bose

Sanjukta Guha Shyam

Sanjukta Guha Shyam



SURRENDER OF POSSESSION

I, Rittom Guhathakurta son of Late Goutam Guhathakurta, presently residing at _____ do hereby state the following:

1. That we are the part owners of premises No. 7F & 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on _____ 2010.
4. That the Owners have accepted the surrender and have taken possession of the portion by signing a copy of this declaration.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.



Witness:-

Shahnawaz Khan
44c, Shamsul Huda Rd.
Kot-17
8.7.10

Chiranjeev Guhathakurta
for
Rittom Guhathakurta

SURRENDER OF POSSESSION

We, Mousumi Guhathakurata wife of Late Animesh Guhathakurata, Sri Kaushik Guhathakurata and Shouvik Guhathakurata son of Late Animesh Guhathakurata, presently residing at 7C, Tiljala Place, P.S. Karaya, Kolkata - 700 017, do hereby state the following:

1. That we are the part owners of premises No. 7F & 7C, Tiljala Place, P.S. Karaya, Kolkata - 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata - 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata - 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and have taken possession of the premises No.7F, Tiljala Place vacant land with structure. Possession of the entire first floor of premises No.7C, Tiljala Place will be delivered to the owners within 6 months as per agreement made on 2010.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shahin Waj Alam
44C, Shamsul Huda Rd.
Kot-17

8.7.10

Mousumi Guhathakurata
Mousumi Guhathakurata

Kaushik Guhathakurata
Kaushik Guhathakurata

Shouvik Guhathakurata
Shouvik Guhathakurata



SURRENDER OF POSSESSION

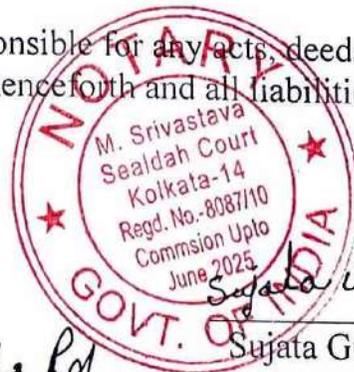
I, Sujata Guhathakurta wife of Late Nikhilesh Guhathakurta , presently residing at 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017, do hereby state the following:

1. That I am the part owners of premises No. 7F & 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That I am handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That I make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and have taken possession of the premises No.7F, Tiljala Place vacant land with structure. Possession of the entire first floor of premises No.7C, Tiljala Place will be delivered to the owners within 6 months as per agreement made on 2010.
5. That I shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shahna Waz Alam
44C, Shamsul Huda Rd.
Kol-17

8.7.10



Sujata Guhathakurta
Sujata Guhathakurta

SURRENDER OF POSSESSION

We, Jagannath Guhathakurta son of Late Sudhir Chandra Guha thakurta, Utsav Guhathakurta son of Late Biswanath Guhathakurta, presently residing at 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017, Sipra Ghosh wife of Late Indu Bhusan Ghosh, presently residing at 29A, Sarat Ghosh Garden Road, P.S- Kasba, Kolkata – 700 031 and Subhra Roy, wife of Sri Amarendra Nath Roy, presently residing at 66A, Pratapaditya Place, P.S- Tollygunge, Kolkata – 700 026 , do hereby state the following:

1. That we are the joint owners of premises No. 7C and 7E, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That premises No. 7E, Tiljala Place, Kolkata – 700 017 is fully vacant land and 7C, Tiljala Place, Kolkata – 700 017 a residential building the entire ground floor.
3. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
4. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
5. That the Owners have accepted the surrender and have taken possession of the premises No.7E, vacant land and premises No.7C, Tiljala Place, entire ground floor.
6. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the present owners.

Witness:-

Shahnawaz Khan
44C Shamsul Huda Rd.
KOL-17

8.7.10



Jagannath Guha Thakurta

Jagannath Guhathakurta

Utsav Guha Thakurta

Utsav Guhathakurta

Sipra Ghosh

Sipra Ghosh

Subhra Roy

Subhra Roy

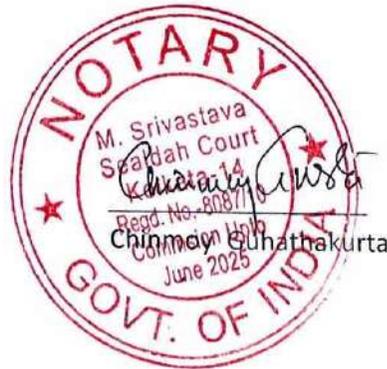
SURRENDER OF POSSESSION

I, Chinmoy Guhathakurta son of Late Nirupam Guhathakurta , presently residing at 7C, Tiljala Place, P.S.: Karaya, Kolkata – 700017, do hereby state the following:

1. That I am the part owner of premises No. 7F, Tiljala Place , P.S. Karaya, Kolkata – 700017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No.7, Tiljala Place, Kolkata – 700017 and the same has been inherited by us by operation of law.
2. That I am handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700017, P.S. Karaya on this date in presence of the witness.
3. That I make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and has taken possession of the ^{portion} ~~tenancy~~ by signing a copy of this declaration.
5. That I shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shahna way Alam
44C, Shamsul Huda Rd.
KOL-17
8.7.10



BARREL DEAL

67

**EMPTY BARREL SUPPLIERS
AND RECONDITIONING
7F, TILJALA PLACE
KOLKATA-700 017**

REF NO:-.....

DATE:-31.07.09

To,

- (i) Mr. Javed Akhtar s/o Late. H.M Ishaque,
- (ii) Mst. Shaheda Parveen w/o Javed Akhtar
- (iii) Mr. Irfan Javed and Mr. Rehan Javed both are sons of Mr. Javed Akhtar.
All of 44D, Shamsul Huda Road Kolkata 700017.

Re: Surrender of my tenancy right in respect of 3600 sq.ft asbestos shed structure
at premises No 7F Tiljala Place Kolkata 700017

Dear Sir(s),

I, Md. Ayub s/o Late. Haji Abdul Gani, Proprietor of Barrel Deal, a monthly recorded tenant in respect of above said tenancy at the premises No 7F Tiljala Place Kolkata 700017, under yours landlord ship.

Now I do hereby surrender my above mentioned tenancy at the premises No 7F Tiljala Place Kolkata 700017 to all of you being the owners of the said premises and hereby handing over peaceful, khas and vacant possession of the said tenancy to all of you. Simultaneously I forfeit all my rights, title and interest in respect of the above tenancy and the relationship between yourselves and myself as landlords and tenants with immediate effect.

Kindly accept the same and oblige.

Thanking you.

Your Faithfully.

BARREL DEAL

Md Ayub
Proprietor.

Date : 31.07.09.

Place : Kolkata.

Witness

01. Hashmat Ali
20, Chandrey Chowk
Kolkata
02. [Signature]
03. [Signature]



68

ASIAN DRUMS SUPPLIERS
EMPTY BARREL SUPPLIERS
AND RECONDITIONING
7A, TILJALA PLACE
KOLKATA - 700 017.

REF NO:-

DATE

To

1. Mr. Javed Akhtar s/o. Late H.M. Ishaque
2. Mrs. Shaheda Parveen W/o. Javed Akhtar
3. Mr. Rehan Javed and Irfan Javed both are sons of Mr. Javed Akhtar
All of 44D, Shamsul Huda Road, Kolkata - 700 017.

**Re: Surrender of our tenancy rights in respect of 2100 sq.ft. asbestos shed
structure at Premises No.7A, Tiljala Place, Kolkata - 700 017.**

Dear Sir(s),

We, (1) Md. Asad son of Abdul Shakoor and (2) Md. Maqsood son of Md. Maqbool owner(s) of M/s. ASIAN DRUMS SUPPLIERS, a monthly recorded tenant in respect of above said tenancy at the premises No.7A, Tiljala Place, Kolkata - 700 017, under your land lordship.

Now we do hereby surrender our above mentioned tenancy at the premises no.7A, Tiljala Place, Kolkata-700 017 to all of you being the owners of the said premises and hereby handing over peaceful, khas and vacant possession of the said tenancy to all of you. Simultaneously we forfeit all our rights, title and interest in respect of the above tenancy and the relationship between yourselves and ourselves as landlords and tenant ceases with immediate effect.

Kindly accept the same and oblige.

Thanking you,

Yours faithfully,

For. ASIAN DRUMS SUPPLIERS

1. Md. Asad
 2. Md. Maqsood
- Proprietor

Witness

1. Md. Maqsood
2. Md. Asad

0441663



The Kolkata Municipal Corporation Licence Department

Demand Notice for Renewal of Certificate of Enlistment for the Year 2008-2009

Demand No. : 0001 7103 6252

M/S BARREL DEAL

Name & Address of Proprietor/Partners/Director(s)/Karta/Manager

RD AYUB
7F TILJALA PLACE

KOLKATA 700017

Nature of Trade : WORKSHOP OF NON FOOD ITEMS - DRUM REPAIRER

Assessee No. 11 085 32 0021 3

Area in Sq.Ft. 1000

Ward No. 065

BANK SEAL

FEES & CHARGES UNDER THE FOLLOWING SECTIONS OF THE K.M.C.ACT 1980

AMOUNT (IN RS.)

199		50.00
307		200.00
333		300.00
435 (NDK A.C.)		1,500.00
238(2)		800.00
CHANGE OF FIRM NAME		150.00
PROCESSING FEE		50.00
Net Amount Payable		3,050.00



Net Amount Payable

E.& O.E.

Revenue Stamp

Last date of Renewal without fine: 31.12.2008

Please Display it Publicly

RUPEES Three Thousand Fifty only

THIS IS A COMPUTER GENERATED NOTICE & HENCE NO SIGNATURE IS REQUIRED

Municipal Commissioner

This Certificate of Enlistment (commonly known as Trade Licence) is issued subject to the provisions of the West Bengal Fire Services Act, 1950 (to the extent applicable) with the onus for compliance lying with the Certificate holder.

This Notice will be treated as a valid Certificate of Enlistment (Trade Licence) only after proper realisation of the Fees/Charges demanded above. Please see instructions overleaf before payment. THE LICENCEE IS REQUIRED TO SIGN AT THE APPROPRIATE PLACE BELOW. DO NOT WRITE ANYTHING OR PUT ANY MARK ANYWHERE ON THIS DOCUMENT, DO NOT TEAR ANY PART. TAKE SPECIAL CARE SO THAT BAR-CODED AREA IS NOT FOLDED. Do Not Deface Bar Code by any manner.



★ কলকাতা পৌর এলাকায় অবস্থিত বিভিন্ন দোকান এবং ব্যবসাকেন্দ্রের মাইনবোর্ডে বাধ্যতামূলকভাবে বাংলাভাষায় ব্যবহার করতে হবে।
★ অন্য ভাষায় মাইনবোর্ডে লেখার কোনও বাধা নিষেধ থাকবে না। তবে অন্য ভাষায় মাইনবোর্ড লেখা হলেও, বাংলাভাষায়ও পৃথকভাবে লিখতে হবে।

SC 08/08

R-11

70

OD-4

ORDER SHEET

WPO No. 376 of 2021

IN THE HIGH COURT AT CALCUTTA
CONSTITUTIONAL WRIT JURISDICTION
ORIGINAL SIDE

JAVED AKHTAR & ORS.

Versus

THE KOLKATA MUNICIPAL CORPORATION & ORS.

BEFORE:

The Hon'ble JUSTICE SHAMPA SARKAR

Date : 11th August, 2021.

[Via video conference]

Appearance :

Mr. Utpal Majumdar, Adv.

Mr. Teesham Das, Adv.

For the petitioner.

Mr. Achintya Kumar Banerjee, Adv.

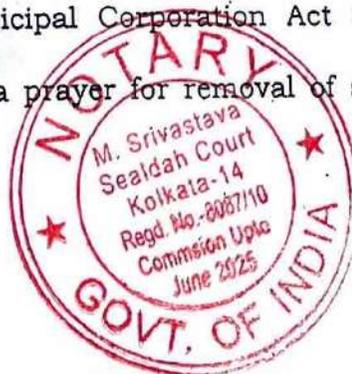
Mr. Indramouli Banerjee, Adv.

Ms. Paushali Banerjee, Adv.

For respondent nos. 1, 2,3,4 & 5.

The Court:- The petitioners allege that plan for construction of a building at 7A, Tiljala Place, Kolkata 700 017 has not been sanctioned by the Kolkata Municipal Corporation, on the ground that there was a 90 years old regular alignment of a street which could not be changed.

The petitioners by invoking the provisions of Sections 356 and 357 of the Kolkata Municipal Corporation Act approached the Municipal Commissioner with a prayer for removal of such alignment of the said



street on the ground stated in the representation dated November 21, 2019. Thereafter on various occasions such prayer for removal of the alignment was made and lastly on January 27, 2021. It is alleged by the petitioners that such street alignment was given a go-by when other buildings in the locality were allowed to be constructed. Only the petitioners have been singled out and their prayer for removal of the alignment has not been dealt with at all.

Mr. Banerjee, learned Advocate for the Kolkata Municipal Corporation, submits that the allegations are not correct. The Corporation had not taken any steps with regard to the prayer for removal of the alignment as such removal was not permissible. However, Mr. Banerjee submits that the Municipal Street Technical Committee normally reviews such cases.

I have perused Section 357 which empowers the Commissioner to define regular line of street. Section 357(6) empowers the corporation to partly or wholly cancel or modify a regular line of street after a period of ten years.

Having heard the learned Advocates for the parties, the writ petition is disposed of by directing the Municipal Commissioner or his delegatee to look into the issue and consider the grievance of the petitioners and dispose of the representations within a period of twelve weeks from the date of communication of this order. If necessary, the Commissioner and/or his delegatee may seek assistance of the Municipal



~~Street Technical Committee whether steps in terms of Section 357(6) of~~
the Kolkata Municipal Corporation Act could be taken in this regard as
the alleged alignment is 90 years old.

It goes without saying that before taking any decision, the
petitioners shall be given an opportunity of hearing. Thereafter, a
reasoned order will be passed which will be communicated to the
petitioners.

(SHAMPA SARKAR, J.)

snn.



Ref.: WPO 376 of 2021
Javed Akhtar & Ors.

The Kolkata Municipal Corporation & Ors.

Re.: Premises No. 7A, Tiljala Place, Kolkata- 700 017, Ward No.
65, Borough- VII.

Order No. 2
22/09/2021

Pursuant to the order of Hon'ble High Court, Calcutta dated 11.08.2021 passed in WPO No. 376 of 2021 (Javed Akhtar & Ors. Vs. The Kolkata Municipal Corporation & Ors.) by Hon'ble Justice Shampa Sarkar wherein Her Lordship directed inter alia as follows :-

"Having heard the learned Advocates for the parties, the writ petition is disposed of by directing the Municipal Commissioner or his delegatee to look into the issue and consider the grievance of the petitioners and dispose of the representations within a period of twelve weeks from the date of communication of this order. If necessary, the Commissioner and/or his delegatee may seek assistance of the Municipal Street Technical Committee whether steps in terms of Section 357(6) of the Kolkata Municipal Corporation Act could be taken in this regard as the alleged alignment is 90 years old.

It goes without saying that before taking any decision, the petitioners shall be given an opportunity of hearing. Thereafter, a reasoned order will be passed which will be communicated to the petitioners."

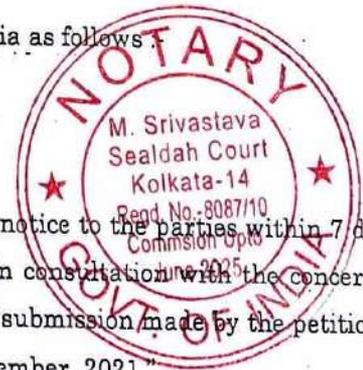
Accordingly a hearing notice was taken on 31.08.2021 wherein Municipal Commissioner delegated undersigned on 16.08.2021 to hear out and dispose of the same.

That on 31.08.2021 after hearing an order was passed inter alia as follows

"Hence, it is

Ordered

That Ch. V & S department will inspect the site after giving notice to the parties within 7 days and on due inspection they will submit a report in details in consultation with the concerned Executive Engineer of the Building Department in respect of submission made by the petitioner today. The said report to be submitted before me on 14th September, 2021."



In view of said order, Chief Valuer & Surveyor Department has submitted a report on 14.09.2021 after inspection of the said in presence of the parties and said report reflects as follows :-

"As ordered, inspection held at site in presence of the parties on 07.09.2021 and the report is as follows :

- A portion of the sanctioned alignment in question runs through the premises 7A, Tiljala Place which divides the premises in two parts.

- The alignment runs in east-west direction parallel to Dr. Biresh Guha Street on northern side and Samsul Huda Road on southern side.
- From the premises 7A, Tiljala Place, the distance of Biresh Guha St. and Samsul Huda Road are 160 ft. & 250 ft. respectively
- The remaining portion of the alignment on the eastern & southern side of the instant premises is not yet executed at site, rather there are high rise buildings, old houses, shops, hutments etc. along the alignment line.
- Regarding premises nos. 51R & 51K, Samsul Huda Road, copies of Survey Observation Report [SOR] are obtained from Building Deptt. and these are as follow :
 - i. 51R, Samsul Huda Road -- As per the SOR, "there is no C.M.C. regular line".
As per the annexed drawing, the premises abuts 7, Tiljala Place on northern side.
 - ii. 51K, Samsul Huda Road -- As per the SOR, "there is no KMC regular line on the premises and proposal as shown in the attached site plan."

As per the annexed drawing, the premises does not abuts 7, Tiljala Place and the premises is far away from the alignment line."

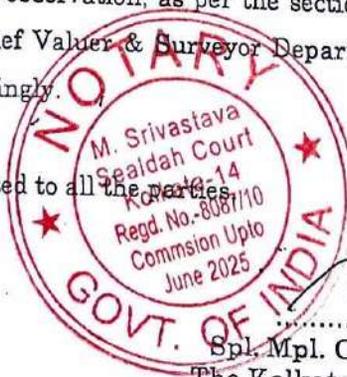
In view of above report as submitted by the Chief Valuer & Surveyor, I am of the view that it can be presumed that this alignment has lost its purpose. Hence, in terms of section 357(6) of the KMC Act, 1980 empowers the Corporation to partly and wholly cancel all modifying regular line public street after a period of 10 years.

Hence, it is

ORDERED

that on the basis of undersigned above observation, as per the section 357(6) of the KMC Act, 1980 the matter may be placed by Chief Valuer & Surveyor Department before the Board of Administrators for consideration accordingly.

Let the copy of the order be communicated to all the parties



Spl. Mpl. Commissioner (Revenue)
The Kolkata Municipal Corporation

Special Municipal Commissioner (R/S/P)
Kolkata Municipal Corporation



The Kolkata Municipal Corporation
Ch. Valuer & Surveyor's Department
Central Municipal Office Building
5 S.N.Banerjee Road, CMO Building, 3rd Floor
Kolkata - 700013

Memo No. 158 / Ch. V & S / 2021-22

Date: 04/09/2021

NOTICE FOR JOINT INSPECTION

To
Javed Akhtar
Shaheda Parveen
Rehan Javed
Irfan Javed
All residing at 13/2C, Palm Avenue
PS- Karaya, PO- Ballygunge
Kolkata- 700019

Re: WFO no. 376 of 2021
Javed Akhtar & Ors -Vs- The Kolkata Municipal Corporation & Ors
7A, Tiljala Place, Ward no. 65, Br-VII

Sir,

In reference to the above issue, I am directed by the Spl. Mpl. Commissioner(R) vide order dt. 31.08.2021 to held an inspection at the site in presence of you.

Hence, you are requested to appear at the site for joint inspection on 07.09.2021 at 11-00am.

M. Blain 04/09/21
OSD & EO, Ch. Valuer & Surveyor

OSD

&

Ex. Officio. Ch Val & Surveyor
The Kolkata Mpl. Corpn.

Copy to : Ex. Engineer [Bldg], Br-VII - with a request to depute
a competent personnel at
the time of joint inspection

M. Blain 04/09/21
OSD & EO, Ch. Valuer & Surveyor



< Doc1



نزدیک ہی اسٹیشن کے ٹکڑے سے ملنے کی گنجائش کی تھی۔ لیکن ٹیل اسٹیشن کا پورا کھار ہاتھا، لہذا ٹیل کو روکنے کے لئے اس نے گزشتہ اتوار کو ٹیل اسٹیشن کے چہار اطراف بجلی کی تار جو زوی، گزشتہ شام گروپڈ کورہ ٹیل اسٹیشن کے نزدیک اپنا ہانس تلاش کر رہا تھا، اسی وقت اسے الیکٹرک شاک لگا۔ اسکے رشتہ داروں نے گروپڈ کو ہوش کی حالت میں رکھ کر آؤدیکا شروع کر دی، پڑوسی بھی باہر آئے اور انہوں نے اس بات کا اعزازہ لگایا کہ وہ بجلی کے چڑکی زد میں آ گیا ہے، فوراً ہی اسے مادیو ٹنگر میں اسپتال لے جایا گیا، جہاں معالجین نے ابتدائی طبی جانچ کے بعد مردہ قرار دیا۔

تاریخ اور جہاں گاڑیاں پارک کی گئی ہیں ذہنی مہیا نہیں یہ بھی دیکھا جائے گا۔ آج میونسپل کارپوریشن کے ممبر میسران کونسل نے ویٹائٹنگ کے پارکنگ ایکٹس میں لے کر میٹنگ کی۔ پارکنگ میں انسانی ٹیلے اور غیر قانونی پارکنگ کے خلاف کلکتہ کا کارپوریشن ایپ لانے جارہا ہے۔ شکارے کہا کہ پارکنگ ٹول لیکلر کلکتہ کا بندھو ایپ موجود ہے۔ جس سے پتہ چلے ہے کہ کس جگہ پر اور کہاں پارکنگ لائٹیں اس سے پتہ چلانا مشکل ہو رہا ہے کہ پارکنگ قانونی پارکنگ ہے۔ کئی جگہوں پر پارکنگ کی شکایت آئی ہے۔ پارکنگ لائٹیں کے مقررہ ریٹ سے زائد لگتی ہیں۔ اس ایپ کی مدد سے پارکنگ کا پتہ ملے گا۔ کس وقت گاڑی پارک کی گئی ہے اس کا پتہ اس سے پتہ چل جائے گا۔ کلکتہ کا پارکنگ ایپ موجود ہے لیکن اس میں مہیا نہیں کی گئی جارہی ہے۔ جس کی مدد سے کارپوریشن نے اپنا ایپ شروع کرنے کا فیصلہ کیا ہے۔ واضح ہو کہ شہر میں غیر قانونی پارکنگ لے کر پارکنگ لائٹ آئی رہتی ہیں۔ پارکنگ میں بھی اس مسئلے میں قرار دیا لائی ہے۔

KOLKATA MUNICIPAL CORPORATION

PUBLIC NOTICE

It is hereby notified that the Kolkata Municipal Corporation authority has decided to cancel the following road alignment:

- i) Portion of sanctioned road alignment plan no. 5077 dated 15.06.1927 [Portion A to B, Tiljala Place to Rifle Range Road]
- ii) Portion of projected Public Street alignment plan no. 2301 dated 25.07.2019 [Portion A to B, Pandit Rabi Shankar Sarani to Alipore Park Road]

As per section 357 of KMC Act, 1980, the residents of the premises abutting the aforesaid Regular Line are requested to make suggestions or objections, if any in the aforesaid matter to the office of Chief Valuer & Surveyors Deptt., KMC, 5, S. N. Banerjee Road, Kolkata-700013, on all working days between 11:00 a.m. to 4:00 p.m., except Saturday within 01 (one) month from the date of publication of this notice.

17/6/22-23



Ch. V. & S. / Form Sl. No. :

Ch. V. & S. Id No. :



SURVEY OBSERVATION REPORT

Chief Valuer & Surveyor's Department
The Kolkata Municipal Corporation
5, S.N. Banerjee Road, Kolkata - 700013

REF : Assessee No. / Nos. :
Premises No. & Street Name : 13, PILLALA PLACE
Dag No. (C. S.) : Dag No. (R.S.) : Touzi No. :- Holding Map No. :
Mouza : Khatian No. : J.L. No. :
Ht. of Building : Mt. No. of Block : Area of Land : Sq. M.

1) K.M.C. Alignment on Abutting Road / Passage (if any)
There is a 30'-00" wide sanction line exists on the western side of the above mention premises as record provided by draftsman. The premises is not affected by the said alignment. Also there is a sanction line of width 30'-00" exists on the eastern side of the premises as record provided by draftsman. The premises as affected by the said alignment at point C-C'-00".

2) Character of Abutting Road / Passage
The road abutting on the western, eastern and northern sides are recorded as per records.

3) Width of Abutting Road / Passage
The width of the road abutting on the western side at point A-A'- 10'-00" and B-B'- 10'-00" as per record. The physical width of the road at point A-A'- 10'-00" and B-B'- 10'-00". The width of the road abutting on the Eastern side at point C-C'- 10'-00" and D-D'- 10'-00" as per record. The physical road width at point C-C'- 10'-00" and D-D'- 10'-00". The width of the road abutting on the Northern side at point E-E'- 10'-00" as per record.

4) Other Observation if any
All reports are framed as per departmental records found till date. Report has been prepared as per conditions laid down on the back side of the S.O.B. memo and the annexed drawing duly signed by me.

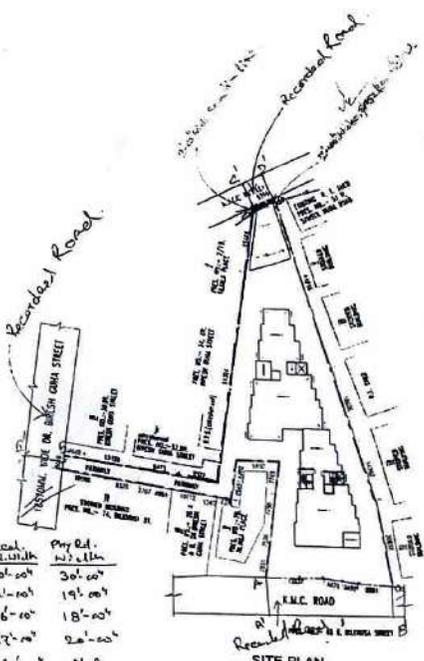
Report of A.E. (C)
THIS REPORT IS SPECIALLY RELATED WITH THE ABUTTING ROAD / PASSAGE ONLY AS SHOWN IN THE ANNEXED DRAWING.



Signature of S.O.B. (C)
04/08/22

Signature of A.E. (C)
04/08/22

Note :- The report is granted on the basis of condition as laid down on the back page. The above all dimensions, if any marked in the Column 4), has been shown in the Site Plan of the Annexed Drawing.



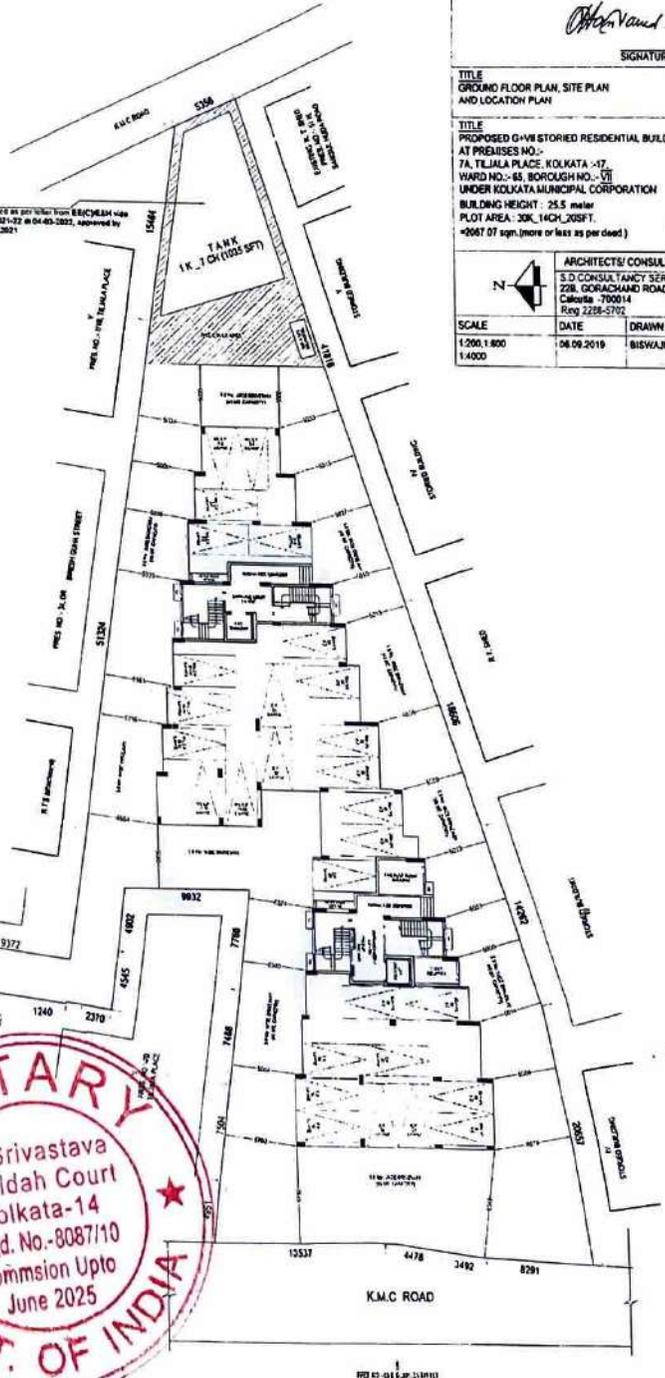
LOCATION PLAN
SCALE - 1:4000

M/S	Recd. B/L with	Pr. Ed.
A-A'	10'-00"	30'-00"
B-B'	12'-00"	19'-00"
C-C'	16'-00"	18'-00"
D-D'	17'-00"	21'-00"
E-E'	60'-00"	N.A.

Prady Saha

SITE PLAN
SCALE - 1:800

Checked and approved as per plan from REC/CP/EM/446 dated on 28/08/2021 in 04.05.2022, approved by DGB/EM dated 28.08.2021



GROUND FLOOR PLAN
SCALE - 1:200

Subrat Mondal
SUBRATA MONDAL
Chartered Engineer (Civil)
S.C.E., M.I.E.C.E. (I),
L.B. & 736 (I), S.C.E. (I),
STER/REGD/182/00007

SIGNATURE OF L.B.S.

Javed Anis
Shahida Parveen
Rehman

SIGNATURE OF OWNER'S

TITLE
GROUND FLOOR PLAN, SITE PLAN
AND LOCATION PLAN

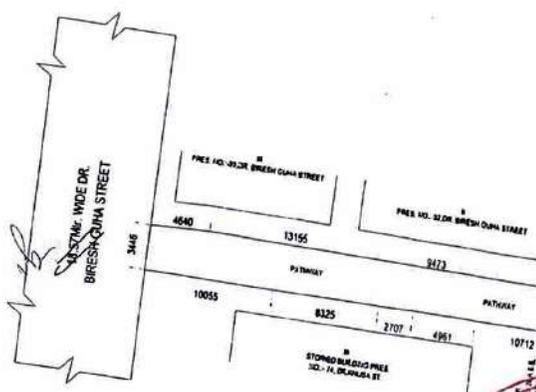
TITLE
PROPOSED 6-8 STORIED RESIDENTIAL BUILDING
AT PREMISES NO.-
7A, TELJKA PLACE KOLKATA -7,
WARD NO.-65, BOROUGH NO.-07
UNDER KOLKATA MUNICIPAL CORPORATION
BUILDING HEIGHT - 25.5 meter
PLOT AREA: 30K_14CH_20SFT.
+0067 of sqm. (more or less as per deed.)

ARCHITECTS/CONSULTANT
S.D. CONSULTANT SERVICE
708, GORACHAND ROAD,
Calcutta - 700014
Ring 2288-2702

SCALE
1:200, 1:800
1:4000

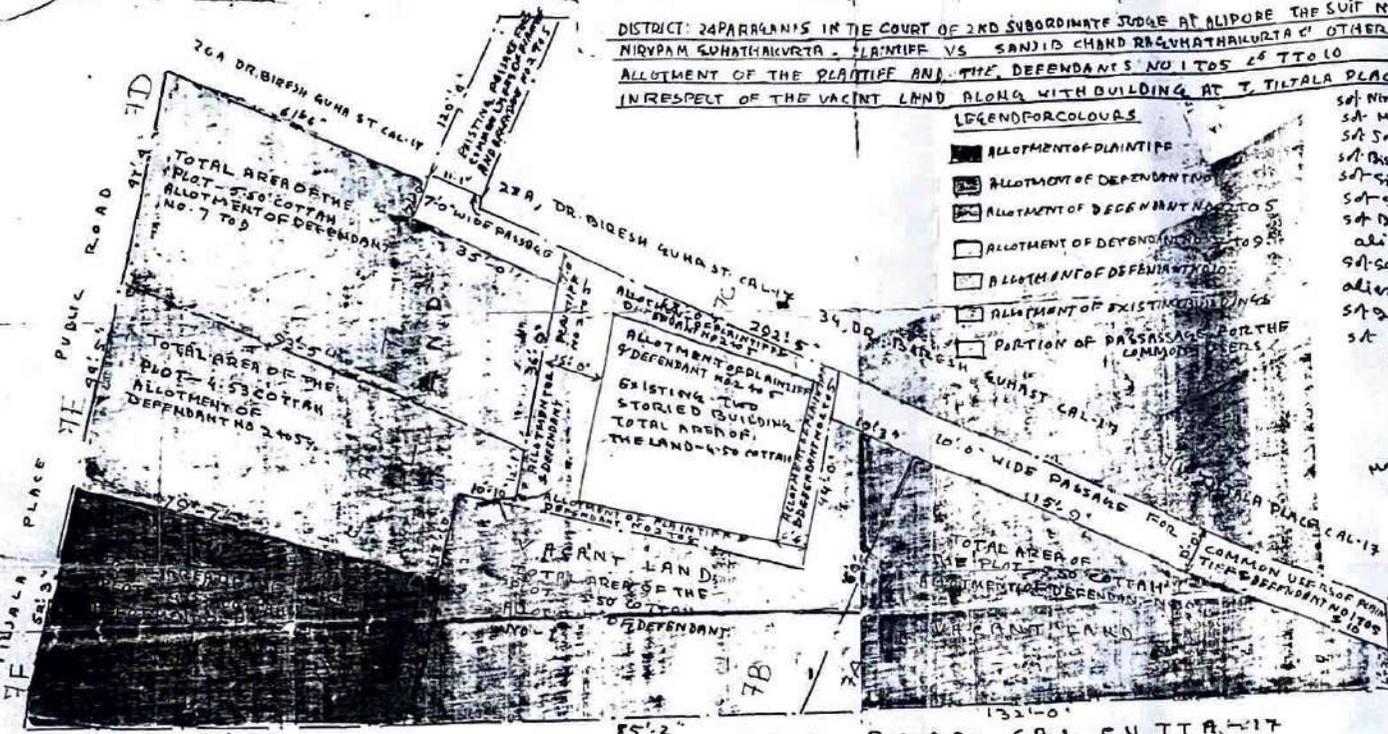
DATE
06.09.2019

DRAWN BY
BISWAJIT



80

DISTRICT 24PARAGANIS IN THE COURT OF 2ND SUBORDINATE JUDGE AT ALIPORE THE SUIT NO 216 OF 1979
 NIRUPAM GUHATHAKURTA - PLAINTIFF VS SANJIB CHAND RAGUVHATHAKURTA & OTHERS - DEFENDANT
 ALLOTMENT OF THE PLAINTIFF AND THE DEFENDANTS NO 1 TO 5 & T TO 10
 IN RESPECT OF THE VACANT LAND ALONG WITH BUILDING AT T. TILJALA PLACE CALCUTTA-17



- LEGEND FOR COLOURS**
- ALLOTMENT OF PLAINTIFF
 - ALLOTMENT OF DEFENDANT NO. 1
 - ALLOTMENT OF DEFENDANT NO. 2 TO 5
 - ALLOTMENT OF DEFENDANT NO. 6 TO 9
 - ALLOTMENT OF DEFENDANT NO. 10
 - ALLOTMENT OF EXISTING BUILDINGS
 - PARTION OF PASSAGE FOR THE COMMON USER

- Sr. Nirupam Guhathakurta
- Sr. Manjula Ghosh
- Sr. Sagnika Guhathakurta
- Sr. Biswanath Guhathakurta
- Sr. Sibra Ghosh
- Sr. Sumra Roy
- Sr. Divya Anur Thakurati
- alias Birech chand thakurati
- Sr. Souvikta Ghosh Thakurati
- alias Samjita Ghosh
- Sr. Indira Bose
- Sr. Reta Bose
- Filed by
- Sr. Joyati Chatterjee
- Adv. 4.2.75

Small part of the land
 Sr. Sagnika Ghosh

TOTAL AREA OF THE LAND INCLUDING PASSAGE - 34.67 COTTAS
 DRAWN BY ANADI SANKAR BOSE

PARTITION PLAN OF VACANT LAND ALONG WITH BUILDING AT PREMISES NO-7 TILJALA PLACE, CALCUTTA-17



CERTIFICATE TO B...
 19.2.75



DEAT NO 2
 DATE: 25.1.75

ES-730
 17.10.1975
 19.2.75

Before the National Green Tribunal
(Eastern Zone Bench, Kolkata)

Javed Akhtar

2 Shahnawaz

3 Rehan

VAKALATNAMA

In The High Court At Calcutta

District : _____

Constitutional Writ/Civil Criminal Revisional/Miscellaneous
Appellate Jurisdiction

OA 16 of 2024 / E of Z

Md Humayun Abbas.

{ Appellant
Petitioners

- Versus -

State of West Bengal & others.

{ Respondent
Opposite Party
Defacto Complainant

Vakalatnama on behalf of Respondent nos 4, 5, 6 being Rehan Javed, Gojan Javed & Javed Akhtar

Know all men by these presents that by Vakalatnama, I/We appoint the Advocates noted below or any one of them my/our lawful Advocate or Advocates for filling the memorandum or appeal or petition of entering appearance in the above matter for appearing conducting and arguing the same for depositing or withdrawing any money in connection therewith for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers, petitions etc. On my/ our behalf for filling, taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suit etc. For signing and filling petitions of compromise in connections with the said matter and for taking copies of paper from the Record and I/We further say that any act. Done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act.

And I/We further hereby agree and undertake to pay the said Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisition of the Court and otherwise to enable the said Advocates to conduct the case properly. Failing which the said Advocates after notice to me/us will be at liberty to withdraw from further conducting the case.

IN WITNESS WHERE OF I/WE sign and execute this Vakalatnama on this the 5th day of March 2024

Name of Advocates

① Shahnawaz Alam, Adv ② Nilanjan Pal ③ Shaseeq Siddique
84/1 D. C. Dey Road, Koli 15
advocate - siddique @ gmail . com / 9330908825
F/1514/2021

Vokalatramah received from the client and after being satisfied of its execution accepted the same.

Shree Sreegish Adv
F-1146/780/06. 5/3/24

Received the vakalatnama from the executant and the same is accepted and satisfied.

Nelamjan Pal
Advocate

Vokalatnama received from the client and after being satisfied for its execution accepted the same

Shrinowas Alow Adv.
F/514/2021

Accepted by me 5/3/24
Malika Ali Adv.
F/208/186/2023

**BEFORE THE NATIONAL GREEN
TRIBUNAL,
(EASTERN ZONE BENCH), KOLKATA
ORIGINAL APPLICATION NO. 16 OF
2024/EZ**

IN THE MATTER OF:

MD. HUMAYUN ABBAS

...Applicants.

-Versus-

The State of West Bengal & Ors.

...Respondents.



COUNTER AFFIDAVIT OF THE
OPPOSITE PARTIES NOS. 4,5 & 6

Shahnawaz Alam,
Advocate.

High Court, Calcutta
84/1, D.C.DEY ROAD KOL-15.

advocate.siddique@gmail.com
MOB-:9330908825

05 MAR 2024